

Dj No. 481 / PP EMS
A 10.12.24

S.No. - 21 (R)



COMMUNIST PARTY OF INDIA (MARXIST)
Central Committee

December 9, 2024

10/12/2024

To
Mr. Anup Kumar Khakhlary
Under Secretary
Election Commission of India
Nirvachan Sadan
New Delhi



Dear Sir,

Ref: Your letter No. 76/EES/National Pol. Par./GE-LS&LAs/2024/PPEMS/3617
dated 27th November, 2024

This is with reference to your letter cited above regarding the discrepancies in the
Election Expenditure Statement submitted by our Party on General Elections to the
Lok Sabha, 2024.

We are herewith sending the revised Election Expenditure Statement rectifying the
defects notified by you.

Thanking you,

Yours truly

(Prakash Karat)
Member, Polit Bureau

**STATEMENT OF ELECTION EXPENDITURE OF POLITICAL PARTY IN ELECTIONS TO
LOK SABHA/ASSEMBLY**

(from the date of announcement of election till the date of completion of election)

1. Name of political party : **Communist Party of India (Marxist)**
2. Election to the Lok Sabha/Legislative Assembly of State: Lok Sabha
(mention the name of the state in case of Assembly and strike out which is not relevant)
3. Date of announcement of election 16.3.24 4. Date of completion of election

Part A

5. Details of Election Expenditure incurred/authorized at Party Central Headquarters

5.1	a. Opening balance of party funds at Party Central Headquarters (on date of announcement of election) 16.3.24	Amount
	Description	Amount
	(i) Cash in hand	338240.00
	(ii) Bank balance, Punjab & Sindh Bank, Gole Market, Punjab National Bank Parliament Street. 57116050.99 +2932041.45+852897.16	60900989.60
	Total	61239229.60
5.2	a. Gross receipts of Party Central Headquarters from all sources from the announcement of election to the date of completion of election	Amount
	Description	
	(i) Cash	350562.00
	(ii) Cheque or draft etc.	2367775.28
	(iii) In kind (Received complementary goods or services from any person/entity)(Please mention details and notional value of such item – goods or services such as helicopter services etc received as complimentary from any person/entity)	0
	Total	2718337.28
5.3	a. Gross Expenditure incurred/authorized by Party Central Headquarters for general Party propaganda from the announcement of election to the date of completion of election (If more than one state are involved, then the state wise expenses incurred by the Party Central Head Quarters is to be given in Schedule-1)	
	Description of Gross expenditure by Party Central Headquarters	Amount
	(i) Cash	0
	(ii) Cheque/draft etc	818796.00
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election	0
	Total	818796.00
	b. Break up of the above general Party propaganda expenses incurred/authorized by Party central headquarters	
	(i) Travel expenses of Star Campaigners as mentioned in explanation 1 of Section 77 of RP Act, 1951 (Details to be enclosed in format given in Schedule-2) List attached	818796..00
	(ii) Travel expenses of leaders other than Star Campaigners. (Details to be enclosed in format given in Schedule-2A)	Nil
	(iii) Expense on Media advertisement (print and electronic, bulk sms, cable, website, TV channel etc) on General Party propaganda	Nil



	(Details to be enclosed in format given in Schedule-3)			
	(iv) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda (Details to be enclosed in format given in Schedule – 4)	Nil		
	(v) Expense on Public meetings/processions/rally etc for general party propaganda (Details to be enclosed in format given in Schedule-5)	Nil		
	(vi) Any other expense towards General Party propaganda (Details to be enclosed in format given in Schedule-6)	Nil		
	Total expense on general party propaganda	818796.00		
5.4	a. Gross Expenditure incurred/authorized by Party Central Headquarters for the Candidate(s)			
	(i) Total lump sum payment(s) to candidate(s) of the party or other candidate(s) authorized/incurred by Party Central Headquarters, either in cash or by instruments like – cheque/DD/PO/RTGS/Fund Transfer etc. (Details to be enclosed in format given in Schedule – 7)	Nil		
	(ii) Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV channel etc) for specific candidate(s) with photo or name or attributable as election expenses of candidate(s) (Details to be enclosed in format given in Schedule – 8)	Nil		
	(iii) Total expense on publicity materials (like posters, banners, election materials etc) with photo and/or name of the candidate(s) (Details to be enclosed in format given in Schedule – 9)	Nil		
	(iv) Total expense (other than general party propaganda) on public meetings/processions etc (barricades/audio etc/hired vehicles for the audience/supporters) at the rally of Star Campaigners or other leaders with candidate(s) (Details to be enclosed in format given in Schedule – 10)	Nil		
	(v) Any other expense for candidate(s) (Details to be enclosed in format given in Schedule – 11)	Nil		
	(vi) Expenditure incurred on publishing criminal antecedents of the candidate(s) by Party Central Headquarters (Details to be enclosed in format given Schedule-23A)	Nil		
	(vii) Expenses on virtual campaign through Social Media platforms/Apps/Other means by Party Central Headquarters (Details to be enclosed in format given in Schedule 24A)	Nil		
	Total expense on candidate(s)	Nil		
5.5	Total lump sum amount given by Party Central headquarters to State Unit(s) of the Party (including the districts and local units) or other party for election expenses (Please mention state wise amount). If political party makes payment(s) on more than one occasion then date wise details are to be mentioned.			
	Name of State Unit of Party to which payment made/Name of other political party (if any)	Date(s) of Payment	Cash,Cheq/DD No. etc	Amount
1	Andaman & Nicobar State Committee	19.3.24	002492	100000.00
2	Assam State Committee	19.3.24	002492	100000.00
3	Bihar State Committee	19.3.24	002492	300000.00
4	Jharkhand State Committee	19.3.24	002492	100000.00
5	Rajasthan State Committee	19.3.24	002492	100000.00
6	Tripura State Committee	20.3.24	002493	2500000.00
7	Rajasthan State Committee	27.3.24	002496	200000.00
8	Maharashtra State Committee	6.4.24	002501	300000.00
9	Bihar State Committee	10.4.24	002505	200000.00



10	Punjab State Committee	10.4.25	002505	200000.00
11	Rajasthan State Committee	12.4.24	002507	100000.00
12	Rajasthan State Committee	12.4.24	002507	100000.00
13	Andaman & Nicobar State Committee	12.4.24	002508	100000.00
14	Assam State Committee	12.4.24	002508	100000.00
15	Bihar State Committee	03.05.24	002521	500000.00
16	Jharkhand State Committee	27.05.24	002539	100000.00
			Total	5100000.00
5.6	a. Closing balance of Party funds at Party Central Headquarters on the completion of election			Amount
	Description			Amount
	(i) Cash in hand			117276.00
	(ii) Bank balance Punjab & Sindh Bank, Gole Market, Punjab National Bank Parliament Street, Allahabad Bank, Rahive Chowk 48063013.06+2449320.95+997964.96=51510298.64			51510298.64
			Total	51627574.64



Expenses by Party Central Headquarters

Schedule - 1						
State wise break up of Gross Expenditure authorized/incurred by Party Central Headquarters for general Party propaganda from the date of announcement of election to the date of completion of election						
S. No	Name of the state	Cash	Cheque etc	Expenditure authorized, but remaining outstanding on date of completion of poll	Total	
1						
2						
3						
				Total	Nil	
Schedule - 2						
Travel expenses of Star Campaigner(s) authorized/incurred by Party Central Headquarters						
S. No	State and venue	Date of the meeting	Name of the star campaigner	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1			List attached			818796..00
2						
					Total	818796..00
Schedule - 2 A						
Travel expenses of Other leader(s) incurred/Authorized by Party Central Headquarters (including expenses after announcement and before nomination)						
S. No	State and venue	Date of the meeting	Name of the leader	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1						
2						
					Total	Nil
Schedule - 3						
Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda authorized/incurred by Party Central Headquarters						
S. No	State	Name of the payee	Name of media (print/electronic/sms/cable TV etc	Date (of print/telecast/sms)	Total amount (including outstanding amt.)	
1						
2						
3						
				Total	Nil	



Schedule – 4

Expense(s) on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda authorized/incurred by Party Central Headquarters

S. No	State	No and Name of Assembly/Parl. Constituency	Details of the items	Total Amount (including outstanding amt)
1				
2				
3				
Total				Nil

Schedule – 5

Expense(s) on Public meetings/procession/rally (like dias/audio/barricade/vehicles etc) authorized/incurred by Party Central Headquarters

S. No	State and venue	Date of the meeting/procession/rally	Details of items	Total Amount (including outstanding amt)
1				
2				
3				
Total				Nil

Schedule – 6

Any other expense(s) for General Party propaganda authorized/incurred by Party Central Headquarters

S. No	State	Purpose	Date	Details of items	Total Amount (including outstanding amt)
1					
2					
3					
Total					Nil

Schedule – 7

Total lump sum payment(s) to candidate (s) of the party or other candidate(s) if any authorized/incurred by Party Central Headquarters, either in cash or by instruments like cheque/DD/PO/RTGS/Fund Transfer etc. If political party makes payment(s) to candidate(s) on more than one occasion then date wise details are to be mentioned.

S. No	Name of the State/No and Name of the Assembly/Parl Constituency	Name of Candidate(s) and name of Party to be mentioned in case of other party	Date(s) of payment	Cash amount	Cheq/DD No etc and Date	Total Amount paid
1						
2						
3						
4						
Total						Nil



Schedule – 8					
Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc) for specific candidate(s) with photo or name of candidate or attributable to any candidate(s) authorized/incurred by party Central Headquarters					
S. No	State	Name of the candidate(s)	Name of media (print/electronic/sms/cable tv etc)	Date (of print/telecast/sms)	Total Amount (including outstanding amt)
1					
2					
				Total	Nil

Schedule – 9				
Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidate(s) or attributable to candidate(s) and authorized/incurred by Party Central Headquarters				
S. No	State/No and Name of the Assembly/Parl. Constituency	Name of the candidate(s)	Details of the item	Total Amount (including outstanding amt)
1				
2				
			Total	Nil

Schedule – 10						
Total Expense authorized/incurred by party Central Headquarters (other than general party propaganda) on public meetings/processions etc (barricades/audio etc/hired vehicles for the audience/supporters at the rally of Star Campaigner(s) or other leaders with candidate(s)						
S. No	State and venue	Name(s) of the Star campaigner(s) and other leader(s)	Name of the Candidate(s)	Date	Items of expenditure	Total amount (including outstanding amount)
1						
2						
				Total		Nil

Schedule – 11					
Any other expense(s) for the candidate(s) authorized/incurred by Party Central Headquarters					
S. No	State	No and Name of the Assembly/Parl. Constituency	Name of the Candidate(s)	Details of the items	Total amount (including outstanding amount)
1					
2					
3					
				Total	Nil



Schedule – 23 A ***Total expenses incurred/authorized on publishing criminal antecedents, if any, of candidates sponsored by the political party located in Central Headquarters**

S. No	Website	Newspaper			Television			Mode of payment/electronic/cheque/DD/cash)Pl specify
		Name(s) of Newspaper	Date(s) of publishing	Expenses incurred (in Rs)	Name(s) of Channel	Date(s) of Name insertion. telecast	& Expenses incurred (in Rs.)	
1	2	3	4	6	8	7	8	9
								NIL

Schedule 24 A**Total expenses incurred/authorized on virtual campaign through Social Media platforms/Apps/other means on General Party Propaganda authorized incurred by Party Central Head Quarters**

S. No	State	Nature of virtual campaign (indicate Social Media Platforms/Apps/Other means)	Name of content creator	Name of media to disseminate messages	Total Amount (including outstanding amount)
1	2	3	4	5	6
					NIL



PRAKASH KARAT	5.4.24	DELHI-CHEENAI	7937
PRAKASH KARAT	9.4.24	CHENNAI-DELHI	10141
ASHOK DHAWALE	21.3.24	BOMBAY -PATNA	15744
ASHOK DHAWALE	22.3.24	PATNA-DELHI	9745
ASHOK DHAWALE	19.3.24	DELHI-BOMBAY	12829
K HEMALATA	22.4.24	DELHI -BANGALORE	12388
K HEMALATA	22.4.24	BANGALORE-DELHI	8176
BRINDA KARAT	27.4.24	DELHI - KOLKATA	8276
PRAKASH KARAT	23.4.24	MANGALORE-BANGALORE	4047
PRAKASH KARAT	23.4.24	BANGALORE-DELHI	8368
SUBHASHINI ALI	23.4.24	TRVIANDRUM - DELHI	10265
BRINDA KARAT	26.4.24	DELHI-KOLKATA	7930
BRINDA KARAT	28.4.24	KOLKATA-DELHI	9229
PRAKASH KARAT	15.4.24	DELHI-TRIVANDRUM	10120
BRINDA KARAT	23.4.24	TRIVANDRUM-BANGALORE	4091
BRINDA KARAT	23.4.24	BANGALORE-DELHI	8123
ASHOK DHAWALE	14.4.24	BOMBAY -PATNA	18285
ASHOK DHAWALE	16.4.24	PATNA-BOMBAY	10318
VIJOO KRISHNAN	15.4.24	DELHI-KOCHI	10378
BRINDA KARAT	14.4.24	DELHI-MANGALORE	13492
SUBHASHINI ALI	23.4.24	TRIVANDRUM - DELHI	9576
BRINDA KARAT	23.4.24	TRIVANDRUM-DELHI	9576
TAPAN SEN	15.4.24	DELHI-CALICUT	13329
TAPAN SEN	22.4.24	TRIVANDRUM-DELHI	10065
SUBHASHINI ALI	13.4.24	LUCKNOW-BOMBAY-KOCHI	11605
SITARAM YECHURY	15.4.24	DLEHI-MANGALORE	10618
SITARAM YECHURY	21.4.24	TRIVANDRUM-DELHI	9576
PRAKASH KARAT	5.4.24	DELHI-CHENNAI	8605
PRAKASH KARAT	6.4.24	CHENNAI-MADURAI	14602
SITARAM YECHURY	2.4.24	DELHI-BHUBANESWAR	8865
SITARAM YECHURY	2.4.24	BHUSANESWAR-DELHI	9535
VIJOO KRISHNAN	15.4.24	DELHI-KOCHI	9383
VIJOO KRISHNAN	2.4.24	DLEHI-PORTBLAIR	14830
VIJOO KRISHNAN	6.4.24	PORTBLAIR-KOLKATA-DELHI	15384
BRINDA KARAT	2.4.24	KANNUR-BANGALORE	6883
BRINDA KARAT	2.4.24	BANGALORE-DELHI	9394
SITARAM YECHURY	11.4.24	DELHI-CHENNAI	8937
SITARAM YECHURY	12.4.24	CHENNAI-MADURAI	6388
SITARAM YECHURY	14.4.24	MADURAI-DELHI	16868
PRAKASH KARAT	14.4.24	DELHI-CHENNAI	8950
PRAKASH KARAT	15.4.24	CHENNAI-TRIVANDRUM	6330
PRAKASH KARAT	23.4.24	BANGALORE-DELHI(SEAT BOOKING	550
PRAKASH KARAT	23.4.24	MANGALORE-BANGALORE	550
BRINDA KARAT	28.4.24	KOLKATA-DELHI(SEAT BOOKING)	400
BRINDA KARAT	26.4.24	DELHI-KOLKATA(SEAT BOOKING)	400
SUBHASHINI ALI	11.4.24	TRIVANDRUM-DELHI(SEAT BOOKING	250
TAPANSEN	22.4.24	TRIVANDRUM-DELHI(SEAT BOOKING	250
BRINDA KARAT	27.4.24	DELHI-KOLKATA (SEAT BOOKING)	1050
SITARAM YECHURY	22.4.24	TRVIANDRUM - DELHI	10265
BRINDA KARAT	23.4.24	BANGALORE-DELHI(SEAT BOOKING	1100



K HEMALATA	22.4.24	BANGALORE-DELHI(SEAT BOOKING	425
K HEMALATA	22.4.24	BANGALORE-DELHI(SEAT BOOKING	425
BRINDA KARAT	29.4.24	KOLKATA-DELHI	7994
VIJOO KRISHNAN	25.4.24	KANNUR-BANGALORE	5614
VIJOO KRISHNAN	27.4.24	BANGALORE-DELHI	11504
ASHOK DHAWALE	22.4.24	BOMBAY -DELHI	13056
ASHOK DHAWALE	24.4.24	DELHI-BOMBAY	7684
PRAKASH KARAT	23.4.24	KANNUR-BANGALORE	5736
VIJOO KRISHNAN	27.4.24	BANGALORE-DELHI(SEAT BOOKING	250
HANNAN MOLLAH	29.4.24	DELHI-GUWAHATI	8307
HANNAN MOLLAH	2.5.24	GUWAHATI -DELHI	6155
BRINDA KARAT	5.5.24	DELHI-VISAKHAPATTANAM	8524
M A BABY	4.5.24	TRIVANDRUM-BANGALORE	7372
M A BABY	7.5.24	HYDERABAD-TRIVANDRUM	8208
BRINDA KARAT	4.5.24	DELHI-VISAKHAPATTANAM	1050
SITARAM YECHURY	1.5.24	DELHI-RANCHI	7761
SITARAM YECHURY	2.5.24	RANCHI-DELHI	8808
SITARAM YECHURY	4.5.24	DELHI-GUWAHATI	9962
SITARAM YECHURY	5.5.24	GUWAHATI -DELHI	14027
M A BABY	7.5.24	VIJAYAWADA-BANGALORE-TRIVANDRUM	11393
M A BABY	7.5.24	VIJAYAWADA-BANGALORE-TRIVANDRUM	1050
BRINDA KARAT	9.5.24	VISAKHAPATTANAM-KOLKATA	7531
SITARAM YECHURY	4.5.24	DELHI-GUWAHATI	9619
SUBHASHINI ALI	24.5.24	KOLKATA-DELHI	7623
ASHOK DHAWALE	6.5.24	BOMBAY-DELHI	7859
ASHOK DHAWALE	6.5.24	BOMBAY-DELHI (SEAT BOOKING)	425
SITARAM YECHURY	7.5.24	DELHI-VIJAYAWADA	8415
SITARAM YECHURY	30.5.24	CHANDIGARH-DELHI	5731
VIJOO KRISHNAN	13.5.24	KOLKATA-DELHI	8739
VIJOO KRISHNAN	10.5.24	DELHI-KOLKATA	7132
SITARAM YECHURY	7.5.24	DELHI-VIJAYAWADA(SEAT BOOKING)	1050
SITARAM YECHURY	11.5.24	VIJAYAWADA-DELHI	7595
SITARAM YECHURY	11.5.24	VIJAYAWADA-DELHI	1050
BRINDA KARAT	19.5.24	KOLKATA-DEOGARH	4883
BRINDA KARAT	24.5.24	DEOGARH-DELHI	10048
SUBHASHINI ALI	15.5.24	LUCKNOW-KOLKATA	6691
M A BABY	14.5.24	BANGALORE-DELHI	8466
M A BABY	17.5.24	DELHI-TRIVANDRUM	13551
SITARAM YECHURY	29.5.24	KOLKATA-CHANDIGARH	16128
M A BABY	15.5.24	BANGALORE-DELHI(SEAT BOOKING	425
M A BABY	17.5.24	DELHI-TRIVANDRUM	425
SITARAM YECHURY	18.5.24	KOLKATA-DELHI	11303
SITARAM YECHURY	18.5.24	KOLKATA-DELHI(SEAT BOOKING)	1550
SITARAM YECHURY	15.5.24	DELHI-KOLKATA	7820
M A BABY	14.5.24	TRIVANDRUM-BANGALORE	8076
M A BABY	15.5.24	BANGALORE - DELHI	8466
VIJOO KRISHNAN	21.5.24	DELHI-KOLKATA	7571
VIJOO KRISHNAN	21.5.24	DELHI-KOLKATA(SEAT BOOKING)	550
VIJOO KRISHNAN	25.5.24	KOLKATA-DELHI	8777
SUBHASHINI ALI	19.5.24	KOLKATA-DELHI	9614



SITARAM YECHURY	22.5.24	DELHI-KOLKATA	7914
SITARAM YECHURY	24.5.24	KOLKATA-DELHI	12248
SITARAM YECHURY	26.5.24	DELHI - KOLKATA	12481
BRINDA KARAT	30.5.24	KOLKATA-DELHI	9739
<u>TOTAL</u>			<u>818796</u>



PART – B

6. Details of Election Expenditure incurred/authorized by State Unit of the political party or by State Party Headquarters including all district level and local units for the State of Andaman & Nicobar

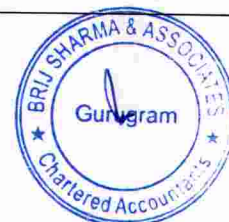
I. If political party incurs/authorizes election expenses in more than one state, the details for each state is to be given in separate sheet as per this pro-forma.

II. The state political party having headquarters within the state shall submit report in this pro-forma.

6.1	a. Opening balance of State Unit (including district level units and local units) (on date of announcement of election) 16.3.24	Amount
	Description	Amount
	(i) Cash in hand	16867.00
	(ii) Bank balance UCO Bank, Port Blair	317975.41
	Total	334842.41
6.2	a. Gross receipts from all sources from the announcement of election to the date of completion of election by State Unit (including district level units and local units in the state)	
	Description	Amount
	(i) Cash	227400.00
	(ii) Cheque or Draft etc	376010.00
	(iii) In kind (Received complementary goods or services from any person/entity) (Please mention details and notional value of such item – goods or services such as helicopter services etc received as complimentary from any person/entity)	0
	Total	603410.00
6.3	a. Gross Expenditure incurred/authorized by State Unit (including district level units and local units) for general Party propaganda (from the date of announcement of election to the date of completion of election)	
	Description of Gross expenditure by State Unit	Amount
	(i) Cash	15344.00
	(ii) Cheque/draft etc	
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election	
	Total	15344.00
	b. Break up of expenditure for general party propaganda incurred by state unit (including district level units and local units)	
	(i) Travel expenses on Star Campaigner(s) incurred by State Unit (Details to be enclosed in format given in Schedule-12)	12744.00
	(ii) Travel expenses on other leaders by State Unit (Details to be enclosed in format given in Schedule- 13)	0
	(iii) Expense on Media Advertisement (print and electronic, bulk sms, cable, website and TV channel etc) on General Party propaganda by State Unit (Details to be enclosed in format given in Schedule-14)	0



	(iv) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule – 15)	0		
	(v) Expense on Public meetings/processions/rally etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule- 16)	0		
	(vi) Any other expense towards General Party propaganda by State Unit (Details to be enclosed in format given in Schedule- 17)	2600.00		
	Total	15344.00		
6.4	a. Gross Expenditure incurred/authorized by State Unit for Candidate(s) including District level Units and local units attributable to candidate(s) (other than for general party propaganda)			
	(i) Total lump sum payment(s) to candidate(s) of the party or other candidate(s) authorized/incurred by State Unit, either in cash or by instruments like – cheque/DD/PO/RTGS/Fund Transfer etc. (Details to be enclosed in format given in Schedule – 18)	700000.00		
	(ii) Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV channel etc) for the candidate(s) with photo or name of candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 19)	0		
	(iii) Total expense on publicity materials (like posters, banners, cut-outs, election materials etc) with photo and/or name of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 20)	0		
	(iv) Total expense by State Unit (other than general party propaganda) on barricades/audio etc/hired vehicles for the audience/supporter at the rally of Star Campaigners with candidate(s) (Details to be enclosed in format given in Schedule – 21)	0		
	(v) Any other expense for the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 22)	0		
	(vi) Expenditure incurred on publishing criminal antecedents of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule-23B)*	0		
	(vii)Expenses on virtual campaign through Social Media platforms/Apps/Other means by State Unit (Details to be enclosed in format given in Schedule 24B)	0		
	Total expense on candidate(s)	700000.00		
6.5	Total lump sum amount given by State Unit of the Party (including the districts and local units) to other party(s) for election expenses. If political party makes payment(s) on more than one occasion then date wise details are to be mentioned.			
	Name of State Unit of Party to which payment made/Name of other political party (if any)	Date(s) of Payment	Cash,Cheq/DD No. etc	Amount
	1.			
	2.			
	3.			
	Total			nIL
6.6	a. Closing Balance of State Unit of the Party (including the districts and local units) on the completion of election	Amount		
	Description	Amount		



(i) Cash in hand	102631.00
(ii) Bank balance (Please mention name of the bank and branch)	98030.77
Total	200661.77



State wise Details of Election Expenses

Name of the State Andaman & Nicobar

Schedule – 12						
Travel expenses of Star Campaigner(s) authorized/incurred by State/Distt./Local Units						
S. No	State and venue	Date of the meeting	Name(s) of the star campaigner (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1	Bhathubasti	13.4.24	Sudha Sundararaman	Jeep		
2	Ferrqgunj & Haddo	14.4.24	Sudha Sundararaman	Jeep		
3	Tiranga Park, Port Blair	15.4.24	Sudha Sundararaman	Jeep		12744.00
					Total	12744.00
Schedule – 13						
Travel expenses of other leader(s) authorized/incurred by State/Dist/local Units (including expenses after announcement and before nomination)						
S. No	State and venue	Date of meeting	Name of the leader (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1						
2						
					Total	Nil
Schedule – 14						
Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda authorized/incurred by State/Distt./Local Units						
S. No	State	Name of the payee	Name of media (print/electronic/sms/cable TV, website, TV channel etc)	Date (of print/telecast/sms)	Total amount (including outstanding amt.)	
1						
2						



3					
				Total	Nil

Schedule – 15

Expense(s) on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda authorized/incurred by State/Dist./Local Units

S · N o	State	No and Name of Assembly/Parl. Constituency	Details of the items	Total Amount (includin g outstan ding amt)
1				
2				
3				
			Total	Nil

Schedule – 16

Expense(s) on Public meetings/procession/rally (like dias/audio/barricade/vehicles etc) authorized/incurred by State/Distt./Local Units

S · N o	State and venue	Date of the meeting/procession/rally	Details of items	Total Amount (includin g outstan ding amt)
1				
2				
3				
			Total	nil

Schedule – 17

Any other expense(s) for General Party propaganda authorized/incurred by State/Distt./Local Units

S · N o	State	Purpose/Details of the items	Date of expenditure	Total Amount (includin g outstan ding amt)
1	A & N Island	Fuel charge	13.4.24	2000.00
2		Fuel charge	14.4.24 & 15.4.24	600.00
			Total	2600.00

Schedule – 18

Total lump sum payment(s) to candidate (s) of the party or other candidate(s) if any authorized/incurred by State/Distt./Local Units, either in cash or by instruments like cheque/DD/PO/RTGS/Fund Transfer etc. If State/Distt./Local Units makes payment(s) to candidate(s)



on more than one occasion then date wise details are to be mentioned.

S. No	Name of the State/No and Name of the Assembly/Parl Constituency	Name of Candidate(s) and name of Party to be mentioned in case of other party	Date(s) of payment	Cash amount	Cheq/DD No etc and Date	Total Amount paid
1	A & N Island	D Ayyappan	30.3.24			100000.00
2			10.4.24			100000.00
3			15.4.24			100000.00
4			30.4.24			100000.00
			6.5.24			100000.00
			21.6.24			100000.00
			24.6.24			100000.00
					Total	700000.00

Schedule – 19

Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc) authorized/incurred by State/Distt./Local Units for specific candidate(s) with photo or name of candidate(s) or attributable to any candidate(s)

S. No	State	Name of the candidate(s)	Name of media (print/electronic/sms/cable tv etc)	Date (of print/telecast/sms)	Total Amount (including outstanding amt)
1					
2					
				Total	Nil

Schedule – 20

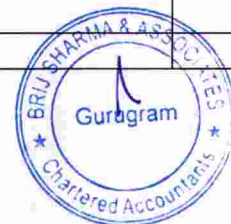
Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidates or attributable to candidate(s) authorized/incurred by State/Distt./Local Units

S. No	State/No and Name of the Assembly/Parl. Constituency	Name of the candidate(s)	Details of the item	Total Amount (including outstanding amt)
1				
2				
			Total	Nil

Schedule – 21

Total Expense authorized/incurred for the candidate(s) by State/Distt./Local Units (other than general party propaganda) on public meetings/processions etc (barricades/audio etc/hired vehicles for the audience/supporters at the rally of Star Campaigner(s) or other leader(s))

S. No	State and venue	Name(s) of the Star campaigner(s) and other leader(s)	Name of the Candidate(s)	Date	Items of expenditure	Total amount (including outstanding amount)
1						



2								
							Total	Nil

Schedule – 22

Any other expense(s) for the candidate(s) authorized/incurred by State/Distt./Local Units

S. No	State	No and Name of the Assembly/Parl. Constituency	Name of the Candidate(s)	Details of the items	Total amount (including outstanding amount)	
1						
2						
3						
					Total	Nil

Schedule – 23 B

Total expenses incurred/authorized on publishing criminal antecedents, if any, of candidates sponsored by the political party located in state/dist/local units

S. No	Website	Newspaper			Television			Mode of Payment (electronic/cheque/DD/Cash) (pl. specify)
		Period during which displayed	Name(s) of newspaper	Date(s) of publishing	Expenses incurred (in Rs.)	Name(s) of channel	Date(s) & Time of insertion/telecast	
1	2	3	4	5	6	7	8	9
								Nil

Schedule – 24 B

Total expenses incurred/authorized on virtual campaign through Social Media platforms/Apps/Other means on General Party Propaganda authorized incurred by state/dist/local units

S. No	State	Nature of Virtual Campaign (Indicate Social Media Platforms/Apps/Other means)	Name of content creator	Name of media to disseminate message	Total Amount (including outstanding amount)
1	2	3	4	5	6
					Nil



Part-B

6. Details of Election Expenditure incurred/authorized by State Unit of the political party or by state party headquarter including all district level and local units for the State of Assam

I. If political party incurs/ authorizes election expenses in more than one state, the details for each state is to be given in separate sheet as per this pro- forma,

II. The state political party having headquarters within the state shall submit report in this pro-forma.

6.1	a. Opening balance of State Unit (including district level units and local units) (on the date of announcement of election)	Amount
	Description	Amount
	(i) Cash in Hand	76570.00
	(II) Bank Balance (Please mention name of bank and Barnch)	1964234.00
Total		2040804.00

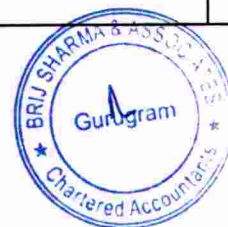
6.2	a. Gross receipts from all sources from the date of announcement of election to the date of completion of election by state unit (including district level units and local units in the state.)	
	Description	Amount
	(i) Cash	2479206.00
	(i) Cheque or Draft etc.	1982359.00
	(iii) In kind (Received complimentary goods or services from any person/entity) (Please mention notional value of such item- goods or services such as helicopter services etc. received as complimentary from any person /entity)	
Total		4461565.00

6.3	a. Gross Expenditure incurred / authorized by State Unit (including district level units and local units) for General Party propaganda (from the date of announcement of election to the date of completion of election)	
	Description of Gross expenditure by State Unit	Amount
	(i) Cash	1242995.00
	(i) Cheque or Draft etc.	289751.00
	(iii) In kind (Received complimentary goods or services from any person/entity) (Please mention notional value of such item- goods or services such as helicopter services etc. received as complimentary from any person /entity)	
Total		1532746.00



b. Break up of expenditure for general party propaganda incurred by State Unit (including District level Units and local units)	
(i) Travel expenses on Star Campaigners incurred by state unit (Details to be enclosed in format given in Schedule- 12)	71164.00
(ii) Travel expense on Other leaders by state unit (Details to be enclosed in format given in Schedule- 13)	835127.00
(iii) Expense on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda by state unit (Details to be enclosed in format given in Schedule- 14)	
(iv) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by state unit (Details to be enclosed in format given in Schedule- 15)	5990.00
(v) Expense on Public meetings/processions/Rally etc. for general party propaganda by Sate Unit (Details to be enclosed in format given in Schedule- 16)	264005.00
(vi) Any other expense for General Party propaganda by Sate Unit (Details to be enclosed in format given in Schedule- 17)	356460.00
Total	1532746.00

6.4 a. Gross Expenditure incurred or authorized by State Unit for Candidate(s) including District level Units and local units attributable to candidate(s) (other than for general party propaganda)	
(i) Total lump sum payment(s) to Candidate(s) of the party or other candidate(s) authorized/ incurred by State Unit, either in cash or by Instruments like- cheque/ DD/PO/RTGS/Fund Transfer etc.(Details to be enclosed in format given in Schedule18)	1000000.00
(ii) Total Expense on Media Advertisement (print and electronic,bulk sms, cable, website, TV Channel etc.) for the candidate(s) with photo or name of candidate (s) by state Unit (Details to be enclosed in format given in Schedule- 19)	
(iii) Total expense on Publicity Materials (like posters, banners, cut-outs, election materials etc) with photo and/or name of the candidate(s)by state Unit (Details to be enclosed in format given in Schedule- 20)	603400.00



(iv) Total Expense by state Unit (Other than general party propaganda) on barricades /audio etc /hired vehicles for the audience /supporter at the rally of Star Campaigners with candidate(s) (Details to be enclosed in format given in Schedule- 21)	
(v) Any other expense for the candidate(s) by state Unit (Details to be enclosed in format given in Schedule- 22)	
(vi) Expenditure incurred on publishing criminal antecedents of the candidate(s) by State Unit. (Details to be enclosed in format given in Schedule- 23B)	
(vii) Expenses on virtual campaign through Social Media platforms/Apps/Other means by State Units (Details to be enclosed in format given in Schedule- 24)	

Total expense on candidate (s) 1603400.00

6.5	Total lump sum amount given by State Unit of the Party (including the districts and local units) to Other party(s) for election expenses. If political party makes payment (s) on more than one occasion then date wise details are to be mentioned.			
	Name of State Unit Of Party to which payment made/ Name of Other Political Party (if any)	Date (s) of Payment	Cash , Cheq / DD etc no.	Amount

Total expense on candidate (s)

6.6	a. Closing Balance of State Unit of the Party (including the districts and local units) on the completion of election	Amount
	Description	Amount
	(i) Cash in Hand	97092.00
	(II) Bank Balance (Please mention name of bank and Branch)	2381897.00
Total		2478989.00



State Wise Details of Election Expenses

Name of the State Assam

Schedule-12

Travel expenses of Star Campaigner(s) authorized/ incurred by State/ Distt./ Local Units

SL No	Venue	Date of the meeting	Name(s) of the star campaigner(s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1		30th April & 1st May	Hannan Mollah	Taxi		22267.00
2		2nd May	Manik Sarkar	Taxi		24050.00
3		4nd May	Sitaram Yechury	Taxi		24847.00
Total						71164.00



Schedule-13

Travel expenses of other leader(s) authorized/ incurred by State/ Distt./ Local Units (including expenses after announcement and before nomination)

SL No	Venue	Date of the meeting	Name of the leader(s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter	Total Amount (including outstanding amt.)
1	All LAC of Barpeta HPC	March To 4th June	Suprakash Talukdar Secy. CPI(M), Assam	Taxi (Party car)		65950.00
2	Bajali LAC	March To 4th June	Sangita Das	Taxi		96300.00
3	Paka-Betbari LAC	March To 4th June	Tiken Das	Taxi		43278.00
4	Barkhetri LAC	March To 4th June	Nirangkush Nath	Taxi		29600.00
5	Nalbari LAC	March To June	Tapan Sarma	Taxi		39900.00
6	Abhayapuri LAC	March To June	Nayan Bhuyan	Taxi		34430.00
7	Hajo-Sualkuchi LAC	March To June	Deben Bhattacharyyaa	Taxi		36430.00
8	Barpeta LAC	March To June	Ajit Das	Taxi		37490.00
9	Bongaigaon	14-May	Isfaqur Rahman	Taxi		6610.00
10	Pathsala & Sarthebari	20 March 13 May	Uddhab Barman	Taxi		20058.00
11	Barpeta	28-Apr	Hemen Das	Taxi		3528.00
Total						413574.00



Schedule-13

Travel expenses of other leader(s) authorized/ incurred by State/ Distt./ Local Units (including expenses after announcement and before nomination)

SL No	Venue	Date of the meeting	Name of the leader(s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1	Abhayapuri & Kirtan Ghar	1/4/2024	Parimal Chakraborti & District Leader	Taxi		8480.00
2	Gomdoha	3/4/2024	Parimal Chakraborti & District Leader	Taxi		6900.00
3	Patiladoha	6/4/2024	Taren Roy & District Leader	Taxi		6850.00
4	Dangtol	18-4-2024	Gajen Barman & District Leader	Taxi		8200.00
5	Manikpur	22-4-2024	Parimal Chakraborti & District Leader	Taxi		6700.00
6	N Bongaigaon	26-4-24	Hareswar Das & District Leader	Taxi		6560.00
7	Patiladoha	30-4-2024	Parimal Chakraborti & District Leader	Taxi		6800.00
8	Bongaigaon Towan	1/5/2024	Parimal Chakraborti & District Leader	Taxi		6700.00
9	manikpur	2/5/2024	Parimal Chakraborti & District Leader	Taxi		10200.00
10	Bongaigaon LAC area	3/5/2024	All District Leaders	Taxi		10200.00
11	Abhayapuri LAC area	4/5/2024	All District Leaders	Taxi		7650.00

Total

85240.00



Schedule-13

Travel expenses of other leader(s) authorized/ incurred by State/ Distt./ Local Units (including expenses after announcement and before nomination)

SL No	Venue	Date of the meeting	Name of the leader(s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or	Total Amount (including outstanding amt.)
1	Barpeta	16 March to 4 June	Azizur Rahman	Taxi		27000.00
2	Barpeta	16 March to 4 June	Tarif Bhuyan	Taxi		48932.00
3	Barpeta	16 March to 4 June	Bhaben Das	Taxi		32752.00
4	Barpeta	16 March to 4 June	Hashim Ali	Taxi		19629.00
Total						128313.00



Schedule-13

Travel expenses of other leader(s) authorized/ incurred by State/ Distt./ Local Units (including expenses after announcement and before nomination)

SL No	Venue	Date of the meeting	Name of the leader(s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or	Total Amount (including outstanding amt.)
1	Kulhati	22-Apr-24	Basudev Kalit Bibekananda Adhikari	Taxi		48000.00
2	Banni	24-Apr-24	Nripen Nath	Taxi		12000.00
3	Hajo	4-May-24	Nripen Nath	Taxi		45000.00
Total						105000.00



Schedule-13

Travel expenses of other leader(s) authorized/ incurred by State/ Distt./ Local Units (including expenses after announcement and before nomination)

SL No	Venue	Date of the meeting	Name of the leader(s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or	Total Amount (including outstanding amt.)
1	38 No Barkhetri LAC	16 April to 5 May	Altab Hussain	Taxi		31000.00
2	39 No Nalbari LAC	16 April to 5 May	Rabin Misra	Taxi		37000.00
3	40 No Tihui LAC	12 April to 4 May	Umesh Deka	Taxi		35000.00
Total						103000.00



Total (A+B+C+D+E)= 835127.00

Schedule - 14					
Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda authorized/incurred by State/Distt/Local Units					
S. No	State	Name of the payee	Name of media (print/electronic/sms/cable TV, website, TV channel etc)	Date (of print/telecast/sms)	Total amount (including outstanding amt.)
1					
2					
3					
				Total	NIL



Schedule- 15

Expense(s) on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda authorized/ incurred by State/ Distt./ Local Units

S. No.	State	No. and Name of the Assembly/ Parl. Constituency	Details of the items	Total Amount (including outstanding amt.)
1	Assam	3 No Barpeta HPC 30 no Hajo- Sualkuchi LAC	Banner & Printing	5990.00
Total				5990.00



Schedule- 16

Expense(s) on Public meetings /procession/Rally (like dias / audio/ barricade/ vehicles etc.) authorized/
incurred by State/ Distt./ Local Units

S. No.	State and Venue	Date of the meeting/ procession/Rally	Details of items	Total Amount (including outstanding amt.)
1	Barpeta Kirtan Ghar	28-Apr-24	Chair, Table, Microphone, E-Rikswa	6650.00
2	Shila	3-May-24	Chair, Table, Microphone	3500.00
3	Barpeta Town	5-May-24	Car, Bike fuel, Taxi fuel, E-Rikswa fare, Lunch etc.	133955.00
Total				144105.00



Schedule- 16

Expense(s) on Public meetings /procession/Rally (like dias / audio/ barricade/ vehicles etc.) authorized/ incurred by State/ Distt./ Local Units

S. No.	State and Venue	Date of the meeting/ procession/Rally	Details of items	Total Amount (including outstanding amt.)
1	Assam Sualkuchi	29-Apr-24	Sound set, Refreshment	20000.00
2	Assam Hajo	5-May-24	Stage, Vehicles, Refreshment	37600.00
Total				57600.00



Schedule- 16

Expense(s) on Public meetings /procession/Rally (like dias / audio/ barricade/ vehicles etc.)
authorized/
incurred by State/ Distt./ Local Units

S. No.	State and Venue	Date of the meeting/ procession/Rally	Details of items	Total Amount (including outstanding amt.)
1	Assam 38 No Barkhetri LAC Mukalmuwa	29-Apr-24	Tent, Chair, Soundset, Tampoo fare, Refreshment	18000.00
2	Assam 40 No Tihu LAC Chamata	30-Apr-24	Tent, Chair, Soundset, Tampoo fare, Refreshment	20000.00
3	Assam 40 No Tihu LAC Tihu Town	27-Mar-24	Tent, Chair, Soundset, Tampoo fare, Refreshment	24300.00
Total				62300.00



Total (A+B+C)= 264005.00

(State Units)

Schedule- 17				
Any other expense(s) for General Party propaganda authorized/ incurred by State/ Distt./ Local Units				
S. No.	State	Purpose/Details of the items	Date of expenditure	Total Amount (including outstanding amt.)
1	Assam	Donate to Barpeta for Election Campaign	13-Apr-24	105000.00
	Assam	Donate to Kamrup for Election Campaign	04-May-24	60000.00
	Assam	Donate to Nalbari for Election Campaign	28-Apr-24	20000.00
Total				185000.00

(Bongaigaon District)

Schedule- 17				
Any other expense(s) for General Party propaganda authorized/ incurred by State/ Distt./ Local Units				
S. No.	State	Purpose/Details of the items	Date of expenditure	Total Amount (Including outstanding amt.)
1	Assam, Bongaigaon District	Fooding and lodging expense Workers & Leaders from 17.3.24 to 30.4.24	30-Apr-24	38200.00



2	Assam, Bongaigaon District	Treveling Conveyance expense Workers & Leaders from 17.3.24 to 30.4.24	30-Apr-24	26500.00
3	Assam, Bongaigaon District	Fooding and lodging expense Workers & Leaders from 1.5.24 to 31.5.24	31-May-24	21500.00
4	Assam, Bongaigaon District	Treveling Conveyance expense Workers & Leaders from 1.5.24 to 31.5.24	31-May-24	10500.00
5	Assam, Bongaigaon District	Fooding and lodging expense Workers & Leaders from 1.6.24 to 4.6.24	04-Jun-24	2300.00
6	Assam, Bongaigaon District	Treveling Conveyance expense Workers & Leaders from 1.6.24 to 4.6.24	04-Jun-24	1500.00
Total				100500.00

(Kamrup Dstrict)

Schedule- 17

Any other expense(s) for General Party propaganda authorized/ incurred by State/ Distt./ Local Units

S. No.	State	Purpose/Details of the items	Date of expenditure	Total Amount (including outstanding amt.)
1	Assam	Rent of Election Office	16 March to 4 June	10590.00
2	Assam	Polling Agent	7 My 2024	19770.00
Total				30360.00



(Nalbari Dstrict)

Schedule- 17

Any other expense(s) for General Party propaganda authorized/ incurred by State/ Distt./ Local Units

S. No.	State	Purpose/Details of the items	Date of expenditure	Total Amount (including outstanding amt.)
1	38 Barkhetri LAC	Election Office Mukalmuwa, Refreshment	20 April to 4 June	10800.00
2	39 Nalbari LAC	Election Office Nalbari, Refreshment	16 April to 6 June	16000.00
3	40 Tihu LAC	Election Office Chamata, Refreshment	10 April to 4 June	13800.00
Total				40600.00

Total (A+B+C+D)= 356460



Schedule- 18

Total lump sum payment (s) to Candidate(s) of the party or other candidate(s) if, any authorized/ incurred by State/ Distt./ Local Units, either in cash or by Instruments like- cheque/ DD/PO/RTGS/ Fund Transfer etc. If State/ Distt./ Local Units makes payment (s) to candidate(s) on more than one occasion then date wise details are to be mentioned.

S. No.	Name of the State / No. and Name of the Assembly/ Parl. Constituency	Name of Candidate and name of Party	Date(s) of payment	Cash Amount	Cheq / DD no. etc. and Date	Total amount paid
1	Assam- 3 No Barpeta HPC	Manoranjan Talukdar	20-Apr-24		Cheque No- 733108 (SBI)	400000.00
2	Assam- 3 No Barpeta HPC	Manoranjan Talukdar	30-Apr-24		Cheque No- 733116 (SBI)	200000.00
3	Assam- 3 No Barpeta HPC	Manoranjan Talukdar	4-May-24		Cheque No- 733120 (SBI)	200000.00
4	Assam- 3 No Barpeta HPC	Manoranjan Talukdar	6-May-24		Cheque No- 733122 (SBI)	200000.00
Total						1000000.00



Schedule – 19**Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc) authorized/incurred by State/Distt./Local Units for specific candidate(s) with photo or name of candidate(s) or attributable to any candidate(s)**

S. No	State	Name of the candidate(s)	Name of media (print/electronic/sms/cable tv etc)	Date (of print/telecast /sms)	Total Amount (including outstanding amt)
1					-
2					
				Total	-



Schedule -20

Total expense on Publicity Materials (like posters, banners, election materials etc) with photo

SL No.	State	No. and Name of the Assembly/Parl. Constituency	Name of Candidate	Details of the items	Total Amount (including outstanding amt.)
1	Assam	3 No Barpeta HPC	Manoranjan Talukdar	80 Thousand Color Poster	195080.00
2	Assam	3 No Barpeta HPC	Manoranjan Talukdar	Leaflet	59000.00
3	Assam	3 No Barpeta HPC	Manoranjan Talukdar	Symble	28000.00
4	Assam	3 No Barpeta HPC	Manoranjan Talukdar	Banner	69320.00
5	Assam	3 No Barpeta HPC	Manoranjan Talukdar	Flex Photo Print (24 inch X 18 Inch)	25000.00
6	Assam	3 No Barpeta HPC	Manoranjan Talukdar	Symble	13000.00
7	Assam	3 No Barpeta HPC	Manoranjan Talukdar	Election Flage	84000.00
8	Assam	3 No Barpeta HPC	Manoranjan Talukdar	Recipt Book & Symble	45000.00
9	Assam	3 No Barpeta HPC	Manoranjan Talukdar	Leaflet	28000.00
10	Assam	3 No Barpeta HPC	Manoranjan Talukdar	Agent form, Symble, Leaflet	29000.00
11	Assam	3 No Barpeta HPC	Manoranjan Talukdar	Leaflet	28000.00
Total					603400.00



Schedule – 21							
Total Expense authorized/incurred for the candidate(s) by State/Distt./Local Units (other than general party propaganda) on public meetings/processions etc (barricades/audio etc/hired vehicles for the audience/supporters at the rally of Star Campaigner(s) or other leader(s))							
S. No	State and venue	Name(s) of the campaigner(s) and other leader(s)	Name of the Candidate(s)	Date	Items of expenditure	Total amount (including outstanding amount)	
1							
2							
					Total	Nil	

Schedule – 22						
Any other expense(s) for the candidate(s) authorized/incurred by State/Distt./Local Units						
S. No	State	No and Name of the Assembly/Parl. Constituency	Name of the Candidate(s)	Details of the items	Total amount (including outstanding amount)	
1						
2						
3						
				Total	Nil	

Schedule – 23 B									
Total expenses incurred/authorized on publishing criminal antecedents, if any, of candidates sponsored by the political party located in state/dist/local units									
S. No	Website	Newspaper			Television			Mode of Payment (electronic/cheque/DD/Cash) (pl. specify)	
		Period during which displayed	Name(s) of newspaper	Date(s) of publishing	Expenses incurred (in Rs.)	Name(s) of channel	Date(s) & Time of insertion/telecast	Expenses incurred (in Rs.)	
1	2	3	4	5	6	7	8	9	
							Total	Nil	

Schedule – 24 B						
Total expenses incurred/authorized on virtual campaign through Social Media platforms/Apps/Other means on General Party Propaganda authorized incurred by state/dist/local units						
S. No	State	Nature of Virtual Campaign (Indicate Social Media Platforms/Apps/Other means)	Name of content creator	Name of media to disseminate message	Total Amount (including outstanding amount)	
1	2	3	4	5	6	
					Nil	



Bank Name & Banch Name		
SI No		
1	CPI(M) Assam State Committee	SBI, Chenikuthi Barnch
2	CPI(M) Barpeta Dist. Committee	Apex Bank, Barpeta Barnch
3	CPI(M) Kamrup Dist. Committee	SBI, Chenikuthi Barnch
4	CPI(M) Nalbari Dist. Committee	AGVB, Nalbari Branch
5	CPI(M) Bongaigaoni Dist. Committee	Bank of Baroda, Bongaigaon Baranch



PART – B

6. Details of Election Expenditure incurred/authorized by State Unit of the political party or by State Party Headquarters including all district level and local units for the State of Andhra Pradesh State Committee.

I. If political party incurs/authorizes election expenses in more than one state, the details for each state is to be given in separate sheet as per this pro-forma.

II. The state political party having headquarters within the state shall submit report in this pro-forma.

6.1	a. Opening balance of State Unit (including district level units and local units) (on date of announcement of election) 16.3.24	Amount
	Description	Amount
	(i) Cash in hand	1650895.00
	(ii) Bank balance (Please mention name of the bank and branch) (File attached)	73915293.31
	Total	75566188.31
6.2	a. Gross receipts from all sources from the announcement of election to the date of completion of election by State Unit (including district level units and local units in the state)	
	Description	Amount
	(i) Cash	15263825.00
	(ii) Cheque or Draft etc	45385680.36
	(iii) In kind (Received complementary goods or services from any person/entity) (Please mention details and notional value of such item – goods or services such as helicopter services etc received as complimentary from any person/entity)	-
Total	60649505.36	
6.3	a. Gross Expenditure incurred/authorized by State Unit (including district level units and local units) for general Party propaganda (from the date of announcement of election to the date of completion of election)	
	Description of Gross expenditure by State Unit	Amount
	(i) Cash	226416.00
	(ii) Cheque/draft etc	480623.00
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election	-
	Total	707039.00
	b. Break up of expenditure for general party propaganda incurred by state unit (including district level units and local units)	
	(i) Travel expenses on Star Campaigner(s) incurred by State Unit (Details to be enclosed in format given in Schedule-12)	30333.00
	(ii) Travel expenses on other leaders by State Unit (Details to be enclosed in format given in Schedule- 13)	-
	(iii) Expense on Media Advertisement (print and electronic, bulk sms, cable, website and TV channel etc) on General Party propaganda by State Unit (Details to be enclosed in format given in Schedule-14)	75303.00
	(iv) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule – 15)	530704.00
	(v) Expense on Public meetings/processions/rally etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule- 16)	-
	(vi) Any other expense towards General Party propaganda by State Unit (Details to be enclosed in format given in Schedule- 17)	70699.00
	Total	707039.00
	6.4	a. Gross Expenditure incurred/authorized by State Unit for Candidate(s) including District level Units and local units attributable to candidate(s) (other than for general party propaganda)



	(i) Total lump sum payment(s) to candidate(s) of the party or other candidate(s) authorized/incurred by State Unit, either in cash or by instruments like – cheque/DD/PO/RTGS/Fund Transfer etc. (Details to be enclosed in format given in Schedule – 18)	2000000.00		
	(ii) Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV channel etc) for the candidate(s) with photo or name of candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 19)	-		
	(iii) Total expense on publicity materials (like posters, banners, cut-outs, election materials etc) with photo and/or name of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 20)	-		
	(iv) Total expense by State Unit (other than general party propaganda) on barricades/audio etc/hired vehicles for the audience/supporter at the rally of Star Campaigners with candidate(s) (Details to be enclosed in format given in Schedule – 21)	-		
	(v) Any other expense for the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 22)	-		
	(vi) Expenditure incurred on publishing criminal antecedents of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule-23B)*	968753.00		
	(vii)Expenses on virtual campaign through Social Media platforms/Apps/Other means by State Unit (Details to be enclosed in format given in Schedule 24B)	-		
	Total expense on candidate(s)	2968753.00		
6.5	Total lump sum amount given by State Unit of the Party (including the districts and local units) to other party(s) for election expenses. If political party makes payment(s) on more than one occasion then date wise details are to be mentioned.			
	Name of District Unit of Party to which payment made/Name of other political party (if any)	Date(s) of Payment	Cash, Cheq /DD No. etc	Amount
	Total			Nil
6.6	a. Closing Balance of State Unit of the Party (including the districts and local units) on the completion of election	Amount		
	Description	Amount		
	(i) Cash in hand	1582949.00		
	(ii) Bank balance (Please mention name of the bank and branch) (File Attached)	89466708.26		
	Total	91049657.26		



State wise Details of Election Expenses

Name of the State Andhra Pradesh

Schedule – 12						
Travel expenses of Star Campaigner(s) authorized/incurred by State/Distt./Local Units						
S. No	State and venue	Date of the meeting	Name(s) of the star campaigner (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1	AP	-	All Members	Taxi, Train	-	30333.00
2						
3						
					Total	30333.00
Schedule – 13						
Travel expenses of other leader(s) authorized/incurred by State/Dist/local Units (including expenses after announcement and before nomination)						
S. No	State and venue	Date of meeting	Name of the leader (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1						-
2						
					Total	-
Schedule – 14						
Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda authorized/incurred by State/Distt./Local Units						
S. No	State	Name of the payee	Name of media (print/electronic/sms/cable TV, website, TV channel etc)	Date (of print/telecast/sms)		Total amount (including outstanding amt.)
1	AP	Prajanatyamandali	Songs CD			75303.00
2						
3						
				Total		75303.00
Schedule – 15						
Expense(s) on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda authorized/incurred by State/Dist./Local Units						
S. No	State	No and Name of Assembly/Parl. Constituency	Details of the items		Total Amount (including outstanding amt)	
1	AP	Constituencies	Badges, Others Printing		530704.00	
			Total		530704.00	
Schedule – 16						



Expense(s) on Public meetings/procession/rally (like dias/audio/barricade/vehicles etc) authorized/incurred by State/Distt/Local Units

S. No	State and venue	Date of the meeting/procession/rally	Details of items	Total Amount (including outstanding amt)
1				-
			Total	-

Schedule – 17

Any other expense(s) for General Party propaganda authorized/incurred by State/Distt./Local Units

S. No	State	Purpose/Details of the items	Date of expenditure	Total Amount (including outstanding amt)
1	AP State Committee	Meals, Petrol, Diesel		70699.00
2				
			Total	70699.00

Schedule – 18

Total lump sum payment(s) to candidate (s) of the party or other candidate(s) if any authorized/incurred by State/Distt./Local Units, either in cash or by instruments like cheque/DD/PO/RTGS/Fund Transfer etc. If State/Distt./Local Units makes payment(s) to candidate(s) on more than one occasion then date wise details are to be mentioned.

S. No	Name of the State/No and Name of the Assembly/Parl Constituency	Name of Candidate(s) and name of Party to be mentioned in case of other party	Date(s) of payment	Cash amount	Cheq/DD No etc and Date	Total Amount paid
	Parliament Constituency					
1	Araku	Pachipenta Appalanarsa	23.04.2024		034881	500000
2	""	""	04.05.2024		034884	300000
3	""	""	09.05.2024		034885	200000
4	""	""	10.05.2024		034886	1000000
						2000000

Schedule – 19

Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc)authorized/incurred by State/Distt./Local Units for specific candidate(s) with photo or name of candidate(s) or attributable to any candidate(s)

S. No	State	Name of the candidate(s)	Name of media (print/electronic/sms/cable tv etc)	Date (of print/telecast /sms)	Total Amount (including outstanding amt)
1					-
2					-
				Total	-

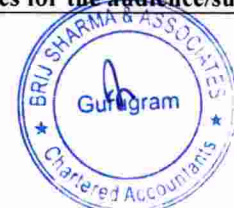
Schedule – 20

Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidates or attributable to candidate(s) authorized/incurred by State/Distt./Local Units

S. No	State/No and Name of the Assembly/Parl. Constituency	Name of the candidate(s)	Details of the item	Total Amount (including outstanding amt)
1				
2				
			Total	-

Schedule – 21

Total Expense authorized/incurred for the candidate(s) by State/Distt./Local Units (other than general party propaganda) on public meetings/processions etc (barricades/audio etc/hired vehicles for the audience/supporters at the



rally of Star Campaigner(s) or other leader(s)							
S. No	State and venue	Name(s) of the Star campaigner(s) and other leader(s)	Name of the Candidate(s)	Date	Items of expenditure	Total amount (including outstanding amount)	
1							
2							
					Total	-	

Schedule – 22

Any other expense(s) for the candidate(s) authorized/incurred by State/Distt./Local Units

S. No	State	No and Name of the Assembly/Parl. Constituency	Name of the Candidate(s)	Details of the items	Total amount (including outstanding amount)
1					
2					
3					
				Total	-

Schedule – 23 B

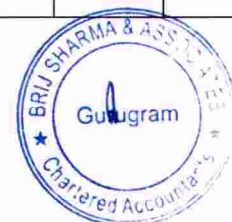
Total expenses incurred/authorized on publishing criminal antecedents, if any, of candidates sponsored by the political party located in state/dist/local units

S. No	Website	Newspaper			Television			Mode of Payment (electronic/cheque/DD/ Cash) (pl. specify)
		Period during which displayed	Name(s) of newspaper	Date(s) of publishing	Expenses incurred (in Rs.)	Name(s) of channel	Date(s) & Time of insertion/telecast	
1	2	3	4	5	6	7	8	9
		Prajasakti	05.05.2024 & 09.05.2024					934719.00
		Visalandra, Prajasakti, ACT Channel	03 rd , 06 th , 07 th , 10 th May, 2024					34034.00
							Total	968753.00

Schedule – 24 B

Total expenses incurred/authorized on virtual campaign through Social Media platforms/Apps/Other means on General Party Propaganda authorized incurred by state/dist/local units

S. No	State	Nature of Virtual Campaign (Indicate Social Media Platforms/Apps/Other means)	Name of content creator	Name of media to disseminate message	Total Amount (including outstanding amount)
1	2	3	4	5	6



PART-B

Details of Election Expenditure incurred/authorized by State Unit of the party or by state party headquarter including all district level and local units for the **State of BIHAR**

- I. If political party incurs/ authorizes election expenses in more than one state, the details for each state is to be given in separate sheet as per this pro- forma,
- II. The state political party having headquarters within the state shall submit report in this pro-forma.

6.1	Opening balance of State Unit (AS ON 16-03-2024)		AMOUNT	
	(on the date of announcement of election)			
	Description			
	(i) Cash (Bihar State Committee)	3,79,642.25		
	(ii) Bank Balance			
	(A) - INDIAN BANK (A/c No. -20245327177)	15,60,784.79		
	(B) - INDIAN BANK (A/c No.- 7752065393)	-		19,40,427.04
	(Please mention name of the bank and branch)			
	(A) - INDIAN BANK (A/c No. -20245327177) Branch ; Main Branch, Patna (Branch Code -210003)			
	(B) - INDIAN BANK (A/c No.- 7752065393) Branch : West Gandhi Maidan, Patna (Branch Code -00452)			
TOTAL			19,40,427.04	

6.2	Gross receipts from all sources from the date of announcement of election to the date of completion of election by state unit including district level units and local units in the state		AMOUNT	
	Description			
	(i) Cash		4,17,600.00	
	(ii) Cheque/ Draft/ NEFT/UPI / Online Transfer / Online deposit into Account etc.		19,83,956.00	
	(iii) In kind(Received complimentary goods or services from any person/entity) (Please mention notional value of such item- goods or services such as helicopter services etc. received as complimentary from any person /entity)			
	TOTAL			24,01,556.00



6.3	a. Gross Expenditure incurred / authorized by State Unit (including district level units and local units) for General Party propaganda (from the date of announcement of election to the date of completion of election) Description of Gross expenditure by State Unit	AMOUNT
	(i) Cash <i>Expenditure (Lok Sabha Election-2024)</i> 63,510.00	63,510.00
	(ii) Cheque or Draft etc. <i>Expenditure (Lok Sabha Election-2024)</i>	
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election	-
	TOTAL	63,510.00
	b. Break up of expenditure for general party propaganda incurred by State Unit (including District level Units and local units)	
	(i) Travel expenses on Star Campaigners incurred by state unit (Details to be enclosed in format given in Schedule- 12)	35,160.00
	(ii) Travel expense on Other leaders by state unit (Details to be enclosed in format given in Schedule- 13)	28,350.00
	(iii) Expense on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda by state unit (Details to be enclosed in format given in Schedule- 14)	-
	(iv) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by state unit (Details to be enclosed in format given in Schedule- 15)	-
	(v) Expense on Public meetings/processions/Rally etc. for general party propaganda by Sate Unit (Details to be enclosed in format given in Schedule- 16)	-
	(vi) Any other expense for General Party propaganda by Sate Unit (Details to be enclosed in format given in Schedule- 17)	-
	TOTAL	63,510.00

6.4	a. Gross Expenditure incurred or authorized by State Unit for Candidate(s) including District level Units and local units attributable to candidate(s) (other than for general party propaganda)	
	(i) Total lump-sum payment(s) to Candidate(s) of the party or other candidate(s) authorized/ incurred by State Unit, either in cash or by Instruments like-cheque/DD/PO/RTGS/Fund Transfer etc. (Details to be enclosed in format given in Schedule- 18)	15,00,000.00
	(ii) Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc.) for the candidate(s) with photo or name of candidate (s) by state Unit (Details to be enclosed in format given in Schedule- 19)	-
	(iii) Total expense on Publicity Materials (like posters, banners, cut-outs, election materials etc) with photo and/or name of the candidate(s) by state Unit (Details to be enclosed in format given in Schedule- 20)	-
	(iv) Total Expense by state Unit (Other than general party propaganda) on barricades /audio etc /hired vehicles for the audience /supporter at the rally of Star Campaigners with candidate(s) (Details to be enclosed in format given in Schedule- 21)	-
	(v) Any other expense for the candidate(s) by state Unit (Details to be enclosed in format given in Schedule- 22)	84,752.00
	(vi) Expenditure incurred on publishing criminal antecedents of the candidate(s) by state Unit (Details to be enclosed in format given Schedule-23B)	-
	(vii) Expenses on virtual campaign through Social Media platforms/Apps/Other means by State Unit (Details to be enclosed in format given Schedule 24B)	-
	TOTAL	15,84,752.00



6.5	Total lump sum amount given by State Unit of the Party (including the districts and local units) to Other party(s) for election expenses. If political party makes payment(s) on more than one occasion then date-wise details are to be mentioned.			
	Name of State Unit Of Party to which payment made/ Name of Other Political Party (if any)	Date (s) of Payment	Cash , Cheq / DD etc	AMOUNT
	NIL	NIL	NIL	NIL
	TOTAL			-

6.6	a). Closing Balance of State Unit of the Party on the completion of election AS ON 04-06-2024		AMOUNT
	(i) Cash (Bihar State Committee)	4,75,141.45	
	(ii) Bank Balance		
	(A) - INDIAN BANK (A/c No. -20245327177)	25,25,956.79	
	(B) - INDIAN BANK (A/c No.- 7752065393)	2,13,229.00	32,14,327.24
	TOTAL		32,14,327.24



STATE WISE DETAILS OF ELECTION EXPENSES

NAME OF THE STATE: BIHAR

SCHEDULE - 12

Travel expenses of Star Campaigner(s) authorized/ incurred by State/ Dist./ Local Units

Sl. No.	Venue	Date of Meeting	Name of the Star Campaigner(s)	Mode of Travel (Taxi, Helicopter Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amt. (incl outstanding Amt)
	Khagana	15-04-2024	Dr Ashok Dhawle Ajay Kumar Lalan Choudhary	Taxi/ 4 Wheeler	NA	5,100.00
	Parbat	26-04-2024	Hare Ram Choudhary Ajay Kumar Prabhu Raj Narayan Rao Lalan Choudhary	Taxi/ 4 Wheeler	NA	6,300.00
	Beldaur	28-04-2024	Ajay Kumar Rampart Ahmed Ali	Taxi/ 4 Wheeler	NA	6,150.00
	Alahti	29-04-2024	Ajay Kumar Devendra Chourasia Shyam Bharti	Taxi/ 4 Wheeler	NA	5,700.00
	Sumi Bakhtyarpur	30-04-2024	Awadhesh Kr Binod Jha Randhir Yadav Ajay Kumar	Taxi/ 4 Wheeler	NA	5,760.00
	Dhap Sumi Bakhtyarpur and Hasanpur	03-05-2024	Awadhesh Kr Ajay Kumar Ram Dayal Bharti Ramashray Mahito	Taxi/ 4 Wheeler	NA	6,150.00
TOTAL						35,160.00

Travel expenses of Other Leader (s) authorized/ incurred by State/ Dist./ Local Units (including expenses after announcement and before nomination)

SCHEDULE - 13

Sl. No.	Venue	Date of Meeting	Name of the Leader	Mode of Travel (Taxi, Helicopter Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amt. (incl outstanding Amt)
	Khagana	04-04-2024 to 10-04-2024	Lalan Choudhary	Taxi/ 4 Wheeler	NA	13,500.00
	Khagana	11-04-2024	Awadhesh Kumar & Rampart	Rail	NA	1,010.00
	Khagana	11-04-2024	Sarvodaya Sarma	Rail	NA	305.00
	Khagana	12-04-2024	A R Sindhu and Ahmed Ali	Rail	NA	860.00
	Khagana	14-04-2024	Sarvoday Sarma	Bus	NA	500.00
	Khagana	16-04-2024	A. R. Sindhu	Rail	NA	590.00
	Khagana	16-04-2024	Awadhesh Kumar	Taxi/ 4 Wheeler	NA	2,000.00
	Khagana	16-04-2024	Rampart	Taxi/ 4 Wheeler	NA	2,000.00
	Khagana	16-04-2024	Bhola Pd. Divakar	Taxi/ 4 Wheeler	NA	2,000.00
	Khagana	16-04-2024	Ahmed Ali	Taxi/ 4 Wheeler	NA	2,000.00
	Khagana	16-04-2024	Binod Kumar	Taxi/ 4 Wheeler	NA	2,000.00
	Khagana	18-04-2024	Awadhesh Kumar	Taxi/ 4 Wheeler	NA	800.00
	Khagana	24-04-2024	Ahmed Ali	Taxi/ 4 Wheeler	NA	85.00
	Khagana	24-04-2024	Sarvoday Sarma	Bus	NA	500.00
	Khagana	03-06-2024	Lalan Choudhary	Rail	NA	200.00
TOTAL						28,350.00



SCHEDULE - 14

Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda authorized/ incurred by State/ Distt./ Local Units

Sl. No.	State	Name of the payee	Name of media (print/electronic/ sms, cable tv, website, TV Channel etc.)	Date/s (of print/telecast /sms etc.)	Total Amt. (incl outstanding Amt)

TOTAL

SCHEDULE- 15

Expense(s) on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda authorized/ incurred by State/ Distt./ Local Units

Sl. No.	State	No. and Name of the Assembly/Parl. Constituency	Detail of the items	Total Amt. (incl outstanding Amt)

TOTAL

SCHEDULE- 16

Expense(s) on Public meetings /procession/Rally (like dias / audio/ barricade/ vehicles etc.) authorized/ incurred by State/ Distt./ Local Units

Sl. No.	State and Venue	Date of the meeting/procession/Rally	Detail of the items	Total Amt. (incl outstanding Amt)

TOTAL

SCHEDULE- 17

Any other expense(s) for General Party propaganda authorized/ incurred by State/ Distt./ Local Units

Sl. No.	State and Venue	Purpose/Details of the items	Date of expenditure	Total Amt. (incl outstanding Amt)

TOTAL

SCHEDULE- 18

Total lump sum payment (s) to Candidate(s) of the party or other candidate(s) if, any authorized/ incurred by State/ Distt./ Local Units, either in cash or by Instruments like- cheque/ DD/PO/RTGS/Fund Transfer etc. If State/ Distt./ Local Units makes payment (s) to candidate(s) on more than one occasion then date wise details are to be mentioned.

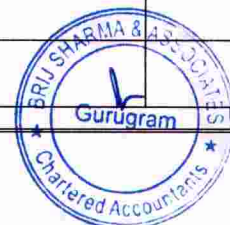
Constituency No.	Name of the State / No. and Name of the Assembly/Parl. Constituency	Name of Candidate and name of Party	Date(s) of payment	Cash Amount	Cheq / DD no. etc. and Date through NEFT	Total Amt. Paid
A	FROM STATE COMMITTEE					
1	25 - Khagaria (Bihar)	SANJAY KUMAR KUSHWAHA	02-05-2024	NIL	NEFT	10,00,000.00
			03-05-2024	NIL	NEFT	5,00,000.00
			TOTAL			15,00,000.00

SCHEDULE- 19

Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc.) authorized/ incurred by State/ Distt./ Local Units for specific candidate(s) with photo or name of candidate(s) or attributable to any candidate(s)

Sl. No.	State	Name of Candidate and name of Party	Name of media (print/electronic/ sms/ cable tv, etc)	Date/s (of print/ telecast/sms etc.	Total Amt. (incl outstanding Amt)

TOTAL



SCHEDULE -20

Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidates or Units attributable to candidate(s) authorized/ incurred by State/ Distt./ Local Units

Sl. No.	State	No. and Name of the Assembly/Parl. Constituency	Name of Candidate	Details of the items	Total Amt. (incl outstanding Amt)
		--NIL--			
TOTAL					-

SCHEDULE- 21

Total Expense incurred/authorized for the candidate(s) by State/ Distt./ Local Units (Other than general party propaganda) on Public meetings /processions etc., (barricades /audio etc., /hired vehicles for the audience /supporters at the rally of Star Campaigners or other leaders

Sl. No.	State and Venue	Date	Name(s) of the Star campaigner(s)	Name of Candidate(s)	Details of the items	Total Amt. (incl outstanding Amt)
			--NIL--			
TOTAL						-

SCHEDULE- 22

Any other expense(s) for the candidate (s) authorized/ incurred by State/ Distt./ Local Units

Sl. No.	State	No. and Name of the Assembly/Parl. Constituency	Name of Candidate(s)	Details of the items	Total Amt. (incl outstanding Amt)
1	Bihar	25 Khagaria (Bihar)	Sanjay Kumar Kushwaha	Accomodation Hote Lal Inn. For Com. Dr Ashok Dhawle on 08-03-2024	2,412.00
2	Bihar	25 Khagaria (Bihar)	Sanjay Kumar Kushwaha	Diesel and other vehicle running expns. Locally in LS Constituency with local party workers	14,500.00
3	Bihar	25 Khagaria (Bihar)	Sanjay Kumar Kushwaha	Food, tea, breakfast for worker from 04-04-2024 to 07-05-2024	67,840.00
TOTAL					84,752.00



Schedule – 23 B *								
Total expenses incurred/authorized on publishing criminal antecedents, if any, of candidates sponsored by the political party located in State/Dist/Local Unites								
S. No	Website	Newspaper			Television			Mode of payment/electronic/cheque/DD/cash)Pl specify
		Period during which displayed	Name(s) of Newspaper	Date(s) of publishing	Expenses incurred(in Rs)	Names(s) of Channel	Date(s) & Name of insertion.telecast	
1	2	3	4	6	8	7	8	9
								Nil

Schedule 24 B						
Total expenses incurred/authorized on virtual campaign through Social Media platforms/Apps/other means on General Party Propaganda authorized incurred by State/District/Local Units						
S. No	State	Nature of virtual campaign (indicate Social Media Platforms/Apps/Other means)		Name of content creator	Name of media to disseminate messages	Total Amount (including outstanding amount)
1	2	3		4	5	6
						Nil

- In pursuance of Hon'ble Supreme Court Judgement dated 24.09.2018 in W.P.C No. 536 of 2011.



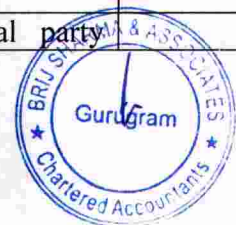
PART – B

6. Details of Election Expenditure incurred/authorized by State Unit of the political party or by State Party Headquarters including all district level and local units for the State of JHARKHAND

I. If political party incurs/authorizes election expenses in more than one state, the details for each state is to be given in separate sheet as per this pro-forma.

II. The state political party having headquarters within the state shall submit report in this pro-forma.

6.1	a. Opening balance of State Unit (including district level units and local units)(on date of announcement of election) 16.03.2024		Amount	
	Description		Amount	
	(i) Cash in hand		Rs.5,490.00	
	(ii) Bank balance (Please mention name of the bank and branch)Bank Of Baroda,Ranchi A/C-00170200000219 & A/C-00170100021703		Rs.1,28,633.69 &Rs.11,953.01	
Total			Rs.1,46,076.70	
6.2	a. Gross receipts from all sources from the announcement of election to the date of completion of election by State Unit (including district level units and local units in the state)			
	Description		Amount	
	(i) Cash		40,000.00	
	(ii) Cheque or Draft or Transfers		4,96,600.00	
	(iii) In kind (Received complementary goods or services from any person/entity)(Please mention details and notional value of such item – goods or services such as helicopter services etc received as complimentary from any person/entity)		NIL	
Total			5,36,600.00	
6.3	a. Gross Expenditure incurred/authorized by State Unit (including district level units and local units) for general Party propaganda (from the date of announcement of election to the date of completion of election)			
	Description of Gross expenditure by State Unit		Amount	
	(i) Cash		21,790.00	
	(ii) Cheque/draft etc		21,400.00	
	(iii)Expenditure authorized, but remaining outstanding on date of completion of election		10,000.00	
	Total			53,190.00
	b. Break up of expenditure for general party propaganda incurred by state unit (including district level units and local units)			
	(i) Travel expenses on Star Campaigner(s) incurred by State Unit (Details to be enclosed in format given in Schedule-12)		NIL	
	(ii) Travel expenses on other leaders by State Unit (Details to be enclosed in format given in Schedule- 13)		15,730.00	
	(iii) Expense on Media Advertisement (print and electronic, bulk sms, cable, website and TV channel etc) on General Party propaganda by State Unit (Details to be enclosed in format given in Schedule-14)		NIL	
	(iv) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule – 15)		37,460.00	
(v) Expense on Public meetings/processions/rally etc for general party		NIL		



	propaganda by State Unit (Details to be enclosed in format given in Schedule- 16)			
	(vi) Any other expense towards General Party propaganda by State Unit (Details to be enclosed in format given in Schedule- 17)	NIL		
	Total	53,190.00		
6.4	a. Gross Expenditure incurred/authorized by State Unit for Candidate(s) including District level Units and local units attributable to candidate(s) (other than for general party propaganda)			
	(i) Total lump sum payment(s) to candidate(s) of the party or other candidate(s) authorized/incurred by State Unit, either in cash or by instruments like – cheque/DD/PO/RTGS/Fund Transfer etc. (Details to be enclosed in format given in Schedule – 18)	4,00,000.00		
	(ii) Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV channel etc) for the candidate(s) with photo or name of candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 19)	NIL		
	(iii) Total expense on publicity materials (like posters, banners, cut-outs, election materials etc) with photo and/or name of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 20)	NIL		
	(iv) Total expense by State Unit (other than general party propaganda) on barricades/audio etc/hired vehicles for the audience/supporter at the rally of Star Campaigners with candidate(s) (Details to be enclosed in format given in Schedule – 21)	NIL		
	(v) Any other expense for the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 22)	NIL		
	(vi) Expenditure incurred on publishing criminal antecedents of the candidate(s) by Party Central Headquarters (Details to be enclosed in format given Schedule-23B)	NIL		
	(vii) Expenses on virtual campaign through Social Media platforms/Apps/Other means by Party Central Headquarters (Details to be enclosed in format given in Schedule 24B)	NIL		
	Total expense on candidate(s)	400000.00		
6.5	Total lump sum amount given by State Unit of the Party (including the districts and local units) to other party(s) for election expenses. If political party makes payment(s) on more than one occasion then date wise details are to be mentioned.			
	Name of State Unit of Party to which payment made/Name of other political party (if any)	Date(s) of Payment	Cash,Cheq/DD No. etc	Amount
	1.			
	2.			
	3.			
	Total			
6.6	a. Closing Balance of State Unit of the Party (including the districts and local units) on the completion of election	Amount		
	Description	Amount		
	(i) Cash in hand	Rs.2,390.00		
	(ii) Bank balance (Please mention name of the bank and branch) Bank Of Baroda,Ranchi A/C-00170200000219 & A/C-00170100021703	Rs2,26,550.43 & Rs50,174.53		
	Total	Rs.2,79,114.96		



Statewise Details of Election Expenses
Name of the State JHARKHAND.

Schedule – 12

Travel expenses of Star Campaigner(s) authorized/incurred by State/Distt./Local Units

S. No	State and venue	Date of the meeting	Name(s) of the star campaigner (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1						
2						
3						
Total						NIL

Schedule – 13

Travel expenses of other leader(s) authorized/incurred by State/Dist/local Units (including expenses after announcement and before nomination)

S. No	State and venue	Date of meeting	Name of the leader (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1	JHARKHAND					
1	SAHEBGANJ/ PAKUR/GODDA /DUMKA	18.03.2024/ 01.06.2024	PRAKASH VIPLAV	CAR		9630.00
2	PAKUR	24.05.2024	BIRENDRA KUMAR	MOTOR CYCLE		3600.00
3	SAHIBGANJ	26.05.2024	DANISH	BUS & TRAIN		2500.00
Total						15,730.00

Schedule – 14

Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda authorized/incurred by State/Distt/Local Units

S. No	State	Name of the payee	Name of media (print/electronic/sms/cable TV, website, TV channel etc)	Date (of print/telecast/sms)	Total amount (including outstanding amt.)
1					
2					
3					
Total					Nil

Schedule – 15

Expense(s) on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda authorized/incurred by State/Dist./Local Units

S. No	State Jharkhand	No and Name of/Parl. Constituency—	Details of the items	Total Amount (including outstanding amt)
		No.01/RAJMAHAL		



1		PAMPHLETS	27,460
2		POSTERS	10,000/
3			
		Total	37,460.00

Schedule – 16

Expense(s) on Public meetings/procession/rally (like dias/audio/barricade/vehicles etc) authorized/incurred by State/Distt./Local Units

S. No	State and venue	Date of the meeting/procession/rally	Details of items	Total Amount (including outstanding amt)
1				
2				
3				
			Total	

Schedule – 17

Any other expense(s) for General Party propaganda authorized/incurred by State/Distt./Local Units

S. No	State	Purpose/Details of the items	Date of expenditure	Total Amount (including outstanding amt)
1				
2				
			Total	

Schedule – 18

Total lump sum payment(s) to candidate (s) of the party or other candidate(s) if any authorized/incurred by State/Distt./Local Units, either in cash or by instruments like cheque/DD/PO/RTGS/Fund Transfer etc. If State/Distt./Local Units makes payment(s) to candidate(s) on more than one occasion then date wise details are to be mentioned.

S. No	Name of the State/No and Name of the Parl Constituency---	Name of Candidate(s) and name of Party to be mentioned in case of other party	Date(s) of payment	Cash amount	Cheq/DD No etc and Date	Total Amount paid
1	Jharkhand/No.-01/ Rajmahal	Gopin Soren	28.05.2024	70,000/	000410	70000
2	Jharkhand/No.-01/ Rajmahal	Gopin Soren	14.05.2024	50,000/	000412	50000
3	Jharkhand/No.-01/ Rajmahal	Gopin Soren	15.05.2024	90,000/	000411	90000
4	Jharkhand/No.-01/ Rajmahal	Gopin Soren	29.05.2024	90,000/	000413	90000
5	Jharkhand/No.-01/ Rajmahal	Gopin Soren	30.05.2024	90,000/	000414	90000
6	Jharkhand/No.-01/ Rajmahal	Gopin Soren	31.05.2024	10,000	000418	10000
					Total	400000



Schedule 19

S. No	State	Name of the candidate(s)	Name of media (print/electronic/sms/cable tv etc)	Date (of print/telecast/sms)	Total Amount (including outstanding amt)
1					
2					
Total					

Schedule - 20

Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidates or attributable to candidate(s) authorized/incurred by State/Distt./Local Units

S. No	State/No and Name of the Assembly/Parl. Constituency	Name of the candidate(s)	Details of the item	Total Amount (including outstanding amt)
1				
2				
Total				

Schedule - 21

Total Expense authorized/incurred for the candidate(s) by State/Distt./Local Units (other than general party propaganda) on public meetings/processions etc (barricades/audio etc/hired vehicles for the audience/supporters at the rally of Star Campaigner(s) or other leader(s))

S. No	State and venue	Name(s) of the Star campaigner(s) and other leader(s)	Name of the Candidate(s)	Date	Items of expenditure	Total amount (including outstanding amount)
1						
2						
3						
4	Total					Nil

Schedule - 22

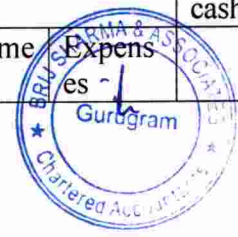
Any other expense(s) for the candidate(s) authorized/incurred by State/Distt./Local Units

S. No	State	No and Name of the Assembly/Parl. Constituency	Name of the Candidate(s)	Details of the items	Total amount (including outstanding amount)
1					
2					
3					
Total					NIL

Schedule - 23 B *

Total expenses incurred/authorized on publishing criminal antecedents, if any, of candidates sponsored by the political party located in State/Dist/Local Unites

S. No	Website	Newspaper			Television		Mode of payment/electronic/cheque/DD/cash) Pl specify
		Period during	Name(s) of	Date(s) of	Expenses incurred(i	Names(s) of	



which displayed	Newspaper	publishing	n Rs)	Channel	insertion.telecast	incurred(in Rs.)	
2	3	4	6	8	7	8	9
							NIL

- In pursuance of Hon'ble Supreme Court Judgement dated 24.09.2018 in WP© No. 536 of 2011.



Schedule 24 B						
Total expenses incurred/authorized on virtual campaign through Social Media platforms/Apps/other means on General Party Propaganda authorized incurred by State/District/Local Units						
S. No	State	Nature of virtual campaign (indicate Social Media Platforms/Apps/Other means)	Name of content creator	Name of media to disseminate messages	Total Amount (including outstanding amount)	
1	2	3	4	5	6	
						NIL

- In pursuance of Hon'ble Supreme Court Judgement dated 24.09.2018 in WP© No. 536 of 2011.

PART – B

6. Details of Election Expenditure incurred/authorized by State Unit of the political party or by State Party Headquarters including all district level and local units for the State of Karnataka

I. If political party incurs/authorizes election expenses in more than one state, the details for each state is to be given in separate sheet as per this pro-forma.

II. The state political party having headquarters within the state shall submit report in this pro-forma.

6.1	a. Opening balance of State Unit (including district level units and local units) (on date of announcement of election) 16.3.24	Amount
	Description	Amount
	(i) Cash in hand	121736.00
	(ii) Bank balance (Please mention name of the bank and branch) List attached	6557224.00
	Total	6678960.00
6.2	a. Gross receipts from all sources from the announcement of election to the date of completion of election by State Unit (including district level units and local units in the state)	
	Description	Amount
	(i) Cash	26820.00
	(ii) Cheque or Draft etc	1836040.00
	(iii) In kind (Received complementary goods or services from any person/entity) (Please mention details and notional value of such item – goods or services such as helicopter services etc received as complimentary from any person/entity)	0
Total	1862860.00	
6.3	a. Gross Expenditure incurred/authorized by State Unit (including district level units and local units) for general Party propaganda (from the date of announcement of election to the date of completion of election)	
	Description of Gross expenditure by State Unit	Amount
	(i) Cash	Nil
	(ii) Cheque/draft etc	
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election	
	Total	Nil
	b. Break up of expenditure for general party propaganda incurred by state unit (including district level units and local units)	
	(i) Travel expenses on Star Campaigner(s) incurred by State Unit (Details to be enclosed in format given in Schedule-12)	Nil
	(ii) Travel expenses on other leaders by State Unit (Details to be enclosed in format given in Schedule- 13)	Nil
	(iii) Expense on Media Advertisement (print and electronic, bulk sms, cable, website and TV channel etc) on General Party propaganda by State Unit (Details to be enclosed in format given in Schedule-14)	Nil
	(iv) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule – 15)	Nil
	(v) Expense on Public meetings/processions/rally etc for general party	Nil



	propaganda by State Unit (Details to be enclosed in format given in Schedule-16)			
	(vi) Any other expense towards General Party propaganda by State Unit (Details to be enclosed in format given in Schedule- 17)	Nil		
	Total	Nil		
6.4	a. Gross Expenditure incurred/authorized by State Unit for Candidate(s) including District level Units and local units attributable to candidate(s) (other than for general party propaganda)			
	(i) Total lump sum payment(s) to candidate(s) of the party or other candidate(s) authorized/incurred by State Unit, either in cash or by instruments like – cheque/DD/PO/RTGS/Fund Transfer etc. (Details to be enclosed in format given in Schedule – 18)	1640000.00		
	(ii) Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV channel etc) for the candidate(s) with photo or name of candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 19)	Nil		
	(iii) Total expense on publicity materials (like posters, banners, cut-outs, election materials etc) with photo and/or name of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 20)	243085.00		
	(iv) Total expense by State Unit (other than general party propaganda) on barricades/audio etc/hired vehicles for the audience/supporter at the rally of Star Campaigners with candidate(s) (Details to be enclosed in format given in Schedule – 21)	Nil		
	(v) Any other expense for the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 22)	Nil		
	(vi) Expenditure incurred on publishing criminal antecedents of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule-23B)*	Nil		
	(vii)Expenses on virtual campaign through Social Media platforms/Apps/Other means by State Unit (Details to be enclosed in format given in Schedule 24B)	Nil		
	Total expense on candidate(s)	1883085.00		
6.5	Total lump sum amount given by State Unit of the Party (including the districts and local units) to other party(s) for election expenses. If political party makes payment(s) on more than one occasion then date wise details are to be mentioned.			
	Name of State Unit of Party to which payment made/Name of other political party (if any)	Date(s) of Payment	Cash,Cheq/DD No. etc	Amount
	1.			
	2.			
	3.			
	Total			Nil
6.6	a. Closing Balance of State Unit of the Party (including the districts and local units) on the completion of election			Amount
	Description			Amount
	(i) Cash in hand			142307.00
	(ii) Bank balance (Please mention name of the bank and branch) List attached			6975264.00
	Total			7117571.00



State wise Details of Election Expenses

Name of the State Karnataka

Schedule - 12						
Travel expenses of Star Campaigner(s) authorized/incurred by State/Distt./Local Units						
S. No	State and venue	Date of the meeting	Name(s) of the star campaigner (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1						
2						
3						
					Total	Nil
Schedule - 13						
Travel expenses of other leader(s) authorized/incurred by State/Dist/local Units (including expenses after announcement and before nomination)						
S. No	State and venue	Date of meeting	Name of the leader (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1						
2						
					Total	Nil
Schedule - 14						
Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda authorized/incurred by State/Distt/Local Units						
S. No	State	Name of the payee	Name of media (print/electronic/sms/cable TV, website, TV channel)	Date (of print/telecast/sms)	Total amount (including outstanding amt.)	



			etc)		
1					
2					
3					
				Total	Nil

Schedule - 15

Expense(s) on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda authorized/incurred by State/Dist./Local Units

S · N o	State	No and Name of Assembly/Parl. Constituency	Details of the items	Total Amou nt (inclu ding outsta nding amt)
1				
2				
3				
			Total	Nil

Schedule - 16

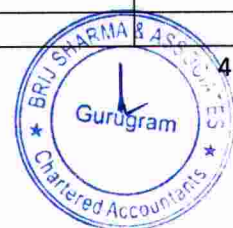
Expense(s) on Public meetings/procession/rally (like dias/audio/barricade/vehicles etc) authorized/incurred by State/Distt./Local Units

S · N o	State and venue	Date of the meeting/procession/rally	Details of items	Total Amou nt (inclu ding outsta nding amt)
1				
2				
3				
			Total	Nil

Schedule - 17

Any other expense(s) for General Party propaganda authorized/incurred by State/Distt./Local Units

S · N o	State	Purpose/Details of the items	Date of expenditure	Total Amou nt (inclu ding outsta nding amt)
1				
2				



			Total	Nil
--	--	--	-------	-----

Schedule – 18

Total lump sum payment(s) to candidate (s) of the party or other candidate(s) if any authorized/incurred by State/Distt./Local Units, either in cash or by instruments like cheque/DD/PO/RTGS/Fund Transfer etc. If State/Distt./Local Units makes payment(s) to candidate(s) on more than one occasion then date wise details are to be mentioned.

S. No	Name of the State/No and Name of the Assembly/Parl Constituency	Name of Candidate(s) and name of Party to be mentioned in case of other party	Date(s) of payment	Cash amount	Cheq/DD No etc and Date	Total Amount paid
1	Karnataka 27 Chikkaballapura	M P Munivenkatappa	08-04-2024			500000
			15.04.2024			400000
2			19.04.24			500000
3			25.04.2024			40000
4			29.04.2024			200000
					Total	1640000

Schedule – 19

Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc) authorized/incurred by State/Distt./Local Units for specific candidate(s) with photo or name of candidate(s) or attributable to any candidate(s)

S. No	State	Name of the candidate(s)	Name of media (print/electronic/sms/cable tv etc)	Date (of print/telecast/sms)	Total Amount (including outstanding amt)
1					
2					
				Total	Nil

Schedule – 20

Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidates or attributable to candidate(s) authorized/incurred by State/Distt./Local Units

S. No	State/No and Name of the Assembly/Parl. Constituency	Name of the candidate(s)	Details of the item	Total Amount (including outstanding amt)
1	Karnataka 27 Chikkaballapura	M P Munivenkatappa	Pamphlets, Phamphlets with photo, handbill, flags, shawals and Manifesto,	243085.00
			Total	243085.00

Schedule – 21

Total Expense authorized/incurred for the candidate(s) by State/Distt./Local Units (other than general party propaganda) on public meetings/processions etc (barricades/audio etc/hired vehicles for the audience/supporters at the rally of Star Campaigner(s) or other leader(s)

S. No	State and	Name(s) of the Star	Name of the	Date	Items of expenditure	Total amount (including
-------	-----------	---------------------	-------------	------	----------------------	-------------------------



	venue	campaigner(s) and other leader(s)	Candidate(s)			outstanding amount)
1						
2						
					Total	Nil

Schedule – 22

Any other expense(s) for the candidate(s) authorized/incurred by State/Distt./Local Units

S. No	State	No and Name of the Assembly/Parl. Constituency	Name of the Candidate(s)	Details of the items	Total amount (including outstanding amount)
1					
2					
3					
				Total	Nil

Schedule – 23 B

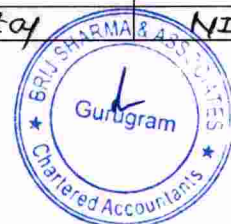
Total expenses incurred/authorized on publishing criminal antecedents, if any, of candidates sponsored by the political party located in state/dist/local units

S. No	Website	Newspaper			Television			Mode of Payment (electronic/cheque/DD/Cash) (pl. specify)
		Period during which displayed	Name(s) of newspaper	Date(s) of publishing	Expenses incurred (in Rs.)	Name(s) of channel	Date(s) & Time of insertion/telecast	
1	2	3	4	5	6	7	8	9
							Total	NIL

Schedule – 24 B

Total expenses incurred/authorized on virtual campaign through Social Media platforms/Apps/Other means on General Party Propaganda authorized incurred by state/dist/local units

S. No	State	Nature of Virtual Campaign (Indicate Social Media Platforms/Apps/Other means)	Name of content creator	Name of media to disseminate message	Total Amount (including outstanding amount)
1	2	3	4	5	6
				Total	NIL



Bank List

Karnataka State Committee - Canara Bank, Mahalakshmi Layout, Bangalore

IT Front Local Committee, Bangalore - Canara Bank, Rajajinagar 2 Block, Bangalore

Mysore DOC - Union Bank of India, Mysore Main

Tumkur DC - Canara Bank, Tumkur Main

Kodagu DOC - Canara Bank, Virajapete

DKDC - Bhagavati Bank, Jeppu, Mangalore

DKDC - Karnataka Bank Ltd., Hampanakatta, Mangalore

DKDC - Mangala Bank, Bijay, Mangalore

DKDC - Kotekar VSS Bank, Mangalore

DKDC - Naguri VSS Sangha, Mangalore

Shimoga DOC - Canara Bank, SM Circle, Shimoga

Hassan DOC - Punjab National Bank, Hassan

Bangalore North DC - State Bank of India, Sudhamanagar, Bangalore

Bangalore South DC - Canara Bank, DVG Road, Bangalore

Bangalore South DC - COC Bank, Bangalore

Jayanagar Zonal Committee - COC Bank, Bangalore

Kengeri Zonal Committee - Indian Bank, Kengeri, Bangalore

Anekal Taluk Committee - State Bank of India, NR Road, Anekal, Bangalore

Bellary - Karnataka Grameena Bank, Gandhinagar, Bellary

Bangalore North & South District Committee - Joint account - COC Bank Ltd., HO, Bangalore

Kolar District Committee - Union Bank of India, Doddapete, Kolar

Udupi District Committee - Canara Bank, Court Road, Udupi

Kundapura Zonal Committee - Factory Workers Co-Operative Society Ltd., Kundapura

Byndoor Zonal Committee - Factory Workers Co-Operative Society Ltd., Kundapura

Dharwad DOC - Karnataka Bank, Hubli

Gurupura Zonal Committee - SCDCC Bank Ltd.,

Mangalore South City Committee - Karnataka Bank, Hampanakatta, Mangalore

Mangalore North City Committee - Federal Bank, Kodialbail, Mangalore

Mangalore North City Committee - Mangala Co-operative Bank, Bijai, Mangalore

Ullala Zonal Committee - Bank of Baroda, Ullala

Ullala Zonal Committee - Kotekar VSS Ltd., Ullala



Moodabidri Zonal Committee - Canara Bank, Moodabidri
Belthangadi Taluk Committee - Canara Bank, Belthangadi
Bangalore East Zonal Committee - Union Bank of India, Vijinapura, Bangalore
Bangalore North Zonal Committee - Canara Bank, Gokula, Bangalore
Rajajinagar Zonal Committee - Bank of Baroda, Nagappa Block, Bangalore
Malur Taluk Committee - Canara Bank, Malur
Koppala District Committee - Karnataka Grameena Bank, Koppala
Raichur District Committee - Canara Bank, Station Road, Raichur
Belgaum DOC - Karnataka Bank, Tilakwadi, Belgaum
Mandya District Committee - Karnataka Grameena Bank, Malavalli
Ramangaram DOC - BDCC Bank, Bidadi



PART – B

6. Details of Election Expenditure incurred/authorized by State Unit of the political party or by State Party Headquarters including all district level and local units for the State of Kerala

I. If political party incurs/authorizes election expenses in more than one state, the details for each state is to be given in separate sheet as per this pro-forma.

II. The state political party having headquarters within the state shall submit report in this pro-forma.

6.1	a. Opening balance of State Unit (including district level units and local units)(on date of announcement of election)	Amount	
	Description	Amount	
	(i) Cash in hand	52,82,010.00	
	(ii) Bank balance (Please mention name of the bank and branch)	43,48,32,595.36	
	Total	44,01,14,605.36	
6.2	a. Gross receipts from all sources from the announcement of election to the date of completion of election by State Unit (including district level units and local units in the state)		
	Description	Amount	
	(i) Cash	4,53,55,349.00	
	(ii) Cheque or Draft etc	26,24,89,882.00	
	(iii) In kind (Received complementary goods or services from any person/entity)(Please mention details and notional value of such item – goods or services such as helicopter services etc received as complimentary from any person/entity)	-	
	Total	30,78,45,231.00	
6.3	a. Gross Expenditure incurred/authorized by State Unit (including district level units and local units) for general Party propaganda (from the date of announcement of election to the date of completion of election)		
	Description of Gross expenditure by State Unit	Amount	
	(i) Cash	6,21,104.00	
	(ii) Cheque/draft etc	10,20,29,532.00	
	(iii)Expenditure authorized, but remaining outstanding on date of completion of election	-	
		Total	10,26,50,636.00
	b. Break up of expenditure for general party propaganda incurred by state unit (including district level units and local units)		
	(i) Travel expenses on Star Campaigner(s) incurred by State Unit (Details to be enclosed in format given in Schedule-12)	3,09,682.00	
	(ii) Travel expenses on other leaders by State Unit (Details to be enclosed in format given in Schedule- 13)	2,76,150.00	
	(iii) Expense on Media Advertisement (print and electronic, bulk sms, cable, website and TV channel etc) on General Party propaganda by State Unit (Details to be enclosed in format given in Schedule-14)	10,08,04,654.00	
(iv) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule – 15)	9,32,150.00		
(v) Expense on Public meetings/processions/rally etc for general party propaganda by State Unit	3,28,000.00		



	(Details to be enclosed in format given in Schedule- 16)			
	(vi) Any other expense towards General Party propaganda by State Unit (Details to be enclosed in format given in Schedule- 17)	-		
	Total	10,26,50,636.00		
6.4	a. Gross Expenditure incurred/authorized by State Unit for Candidate(s) including District level Units and local units attributable to candidate(s) (other than for general party propaganda)			
	(i) Total lump sum payment(s) to candidate(s) of the party or other candidate(s) authorized/incurred by State Unit, either in cash or by instruments like – cheque/DD/PO/RTGS/Fund Transfer etc. (Details to be enclosed in format given in Schedule – 18)	2,84,22,000.00		
	(ii) Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV channel etc) for the candidate(s) with photo or name of candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 19)	-		
	(iii) Total expense on publicity materials (like posters, banners, cut-outs, election materials etc) with photo and/or name of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 20)	-		
	(iv) Total expense by State Unit (other than general party propaganda) on barricades/audio etc/hired vehicles for the audience/supporter at the rally of Star Campaigners with candidate(s) (Details to be enclosed in format given in Schedule – 21)	-		
	(v) Any other expense for the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 22)	-		
	(vi) Expenditure incurred on publishing criminal antecedents of the candidate(s) by Party Central Headquarters (Details to be enclosed in format given Schedule-23B)	31,60,613.00		
	(vii) Expenses on virtual campaign through Social Media platforms/Apps/Other means by Party Central Headquarters (Details to be enclosed in format given in Schedule 24B)	-		
	Total expense on candidate(s)	3,15,82,613.00		
6.5	Total lump sum amount given by State Unit of the Party (including the districts and local units) to other party(s) for election expenses. If political party makes payment(s) on more than one occasion then date wise details are to be mentioned.			
	Name of State Unit of Party to which payment made/Name of other political party (if any)	Date(s) of Payment	Cash,Cheq/DD No. etc	Amount
	1.			
	2.			
	3.			
	Total			-
6.6	a. Closing Balance of State Unit of the Party (including the districts and local units) on the completion of election			Amount
	Description			Amount
	(i) Cash in hand			1,33,98,653.00
	(ii) Bank balance (Please mention name of the bank and branch)			47,67,85,893.39
	Total			49,01,84,546.39



CONSOLIDATION

Schedule – 12						
Travel expenses of Star Campaigner(s) authorized/incurred by State/Distt./Local Units						
S. No	State and venue	Date of the meeting	Name(s) of the star campaigner (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1	Kerala	02/04/2024	M.A.Baby	Taxi		3,900.00
2	Kerala	04/04/2024	M.Swaraj	Train		925.00
3	Kerala	05/04/2024	M.Swaraj	Train		145.00
4	Kerala	08/04/2024	M.A.Baby	Taxi		7,500.00
5	Kerala	12/04/2024	Brinda Karat	Taxi		10,000.00
6	Kerala	13/04/2024	Brinda Karat	Taxi		10,000.00
7	Kerala	15/04/2024	M.V.Jayarajan	Train		5,295.00
8	Kerala	17/04/2024	M.A.Baby	Taxi		9,000.00
9	Kerala	17/04/2024	Brinda Karat	Taxi		30,000.00
10	Kerala	17/04/2024	P.Jayarajan	Train		1,105.00
11	Kerala	23/04/2024	M.A.Baby	Train		9,414.00
12	Kerala	24/04/2024	M.A.Baby	Train		9,697.00
13	Kerala	24/04/2024	M.A.Baby	Train		9,920.00
14	Kerala	25/04/2024	Vijoo Krishnan	Taxi		5,000.00
15	Kerala	26/04/2024	Prakash Karat	Taxi		8,883.00
16	Kerala	26/04/2024	Prakash Karat	Taxi		9,000.00
17	Kerala	27/04/2024	Prakash Karat	Taxi		7,380.00
18	Kerala	27/04/2024	Prakash Karat	Taxi		8,500.00
19	Kerala	29/04/2024	E.P.Jayarajan	Taxi		8,000.00
20	Kerala	29/04/2024	E.P.Jayarajan	Taxi		4,000.00
21	Kerala	29/04/2024	Brinda Karat	Taxi		72,400.00
22	Kerala	28/05/2024	Pinarayi Vijayan	Taxi		5,000.00
23	Kerala	28/05/2024	Pinarayi Vijayan	Taxi		10,000.00
24	Kerala	28/05/2024	Pinarayi Vijayan	Train		7,250.00
25	Kerala	28/05/2024	Pinarayi Vijayan	Taxi		9,314.00
26	Kerala	28/05/2024	Pinarayi Vijayan	Taxi		9,702.00
27	Kerala	28/05/2024	Pinarayi Vijayan	Taxi		9,260.00
28	Kerala	28/05/2024	Pinarayi Vijayan	Taxi		9,058.00
29	Kerala	28/05/2024	Pinarayi Vijayan	Taxi		9,439.00
30	Kerala	28/05/2024	Pinarayi Vijayan	Taxi		9,650.00
31	Kerala	28/05/2024	Pinarayi Vijayan	Taxi		945.00
						Total
						3,09,682.00



Schedule – 13

Travel expenses of other leader(s) authorized/incurred by State/Dist/local Units (including expenses after announcement and before nomination)

S. No	State and venue	Date of meeting	Name of the leader (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1	Kerala - Chala	16/04/2024 to 06/06/2024	Jailkumar	Taxi & Autoriksha		14,600.00
2	Kerala - Chala	16/04/2024 to 06/06/2024	S.A.Sundar	Taxi & Autoriksha		
3	Kerala - Chala	16/04/2024 to 06/06/2024	Karamana Hari	Taxi & Autoriksha		
4	Kerala - Chala	16/04/2024 to 06/06/2024	Madhav	Taxi & Autoriksha		
5	Kerala - Chala	16/04/2024 to 06/06/2024	Vijay	Taxi & Autoriksha		
6	Kerala - Chala	16/04/2024 to 06/06/2024	Sanjay	Taxi & Autoriksha		
7	Kerala - Chala	16/04/2024 to 06/06/2024	Sambath	Taxi & Autoriksha		
8	Kerala - Manjeri	25/04/2024	Nidheesh	Taxi		9,600.00
9	Kerala - Manjeri	25/04/2024	Jyothish	Taxi		11,200.00
10	Kerala - Manjeri	25/04/2024	Mubasheer	Taxi		18,000.00
11	Kerala - Manjeri	25/04/2024	P.Radhakrishnan	Taxi		16,300.00
12	Kerala - Manjeri	25/04/2024	V.M.Shoukath	Taxi		14,750.00
13	Kerala - Manjeri	25/04/2024	Firozbabu	Taxi		13,650.00
14	Kerala - Manjeri	25/04/2024	Jayarajan	Taxi		14,600.00
15	Kerala - Manjeri	25/04/2024	Nizarali	Taxi		10,500.00
16	Kerala - Manjeri	25/04/2024	Balasubramanian	Taxi		8,400.00
17	Kerala - Manjeri	25/04/2024	K.Haridasan	Taxi		9,100.00
18	Kerala - Manjeri	25/04/2024	Sankaran K	Taxi		6,700.00
19	Kerala - Manjeri	25/04/2024	I.T.Najeeb	Taxi		10,600.00
20	Kerala - Manjeri	25/04/2024	Assain Karatt	Taxi		9,400.00
21	Kerala - Manjeri	26/04/2024	K.Ubaid	Taxi		6,800.00
22	Kerala - Manjeri	26/04/2024	Rajan Paruthipatta	Taxi		6,400.00
23	Kerala - Manjeri	26/04/2024	Sakeena	Taxi		4,300.00
24	Kerala - Manjeri	26/04/2024	K.P.Madhu	Taxi		6,700.00
25	Kerala - Manjeri	26/04/2024	P.Jiji	Taxi		6,200.00
26	Kerala - Manjeri	26/04/2024	Jaseer	Taxi		7,900.00
27	Kerala - Manjeri	26/04/2024	Komalavally	Taxi		6,300.00
28	Kerala - Kondotty	15/03/2024 to 26/04/2024	N.Pramod das	Taxi		9,500.00
29	Kerala - Kondotty	15/03/2024 to 26/04/2024	P.K.Mohandas	Taxi		9,950.00
30	Kerala - Kondotty	15/03/2024 to 26/04/2024	N.Ayyappankutty	Taxi		8,500.00
31	Kerala - Kondotty	15/03/2024 to 26/04/2024	M.Sreejith	Taxi		8,700.00
32	Kerala - Kondotty	15/03/2024 to 26/04/2024	P.V.Sunilkumar	Taxi		9,500.00
33	Kerala - Kondotty	13/03/2024 to 24/04/2024	V.M.Shoukath	Taxi		9,800.00
34	Kerala - Kondotty	15/03/2024 to 26/04/2024	M.Habeeb Rahman	Taxi		8,200.00
Total						2,76,150.00



Schedule – 14**Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda authorized/incurred by State/Distt/Local Units**

S. No	State	Name of the payee	Name of media (print/electronic/sms/cable TV, website, TV channel etc)	Date (of print/telecast/sms)	Total amount (including outstanding amt.)
1	Kerala	Sambath P.G.	Social Media	06/04/2024 to 22/04/2024	11,522.00
2	Kerala	Maitri Advertising	Print, electronic, TV Channel etc.	02/04/2024	5,00,00,000.00
3	Kerala	Maitri Advertising	Print, electronic, TV Channel etc.	06/04/2024	5,00,00,000.00
4	Kerala	Theekkathir	Newspaper	29/04/2024	1,40,000.00
5	Kerala	Deshabhimani Publications	Newspaper	08/05/2024	6,53,132.00
Total					10,08,04,654.00

Schedule – 15**Expense(s) on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda authorized/incurred by State/Dist./Local Units**

S. No	State	No and Name of Parl. Constituency	Details of the items	Total amount (including outstanding amt.)
1	Kerala	Ernakulam	Wooden Board	22,000.00
2	Kerala	Ernakulam	Arch	3,000.00
3	Kerala	Ernakulam	Posters	28,750.00
4	Kerala	Ernakulam	Banners	20,000.00
5	Kerala	Malppuram	Wall Writing	6,000.00
6	Kerala	Ponnani	Wall Writing	48,000.00
7	Kerala	Ponnani	Board	40,000.00
8	Kerala	Malppuram	Board	14,400.00
9	Kerala	State Committee	Party Symbol	7,50,000.00
Total				9,32,150.00



Schedule – 16**Expense(s) on Public meetings/procession/rally (like dias/audio/barricade/vehicles etc) authorized/incurred by State/Distt./Local Units**

S. No	State and venue		Date of meeting	Details of items	Total Amount (including outstanding amt.)
1	Kerala	Puthuvype, Gosree Junction	20/04/2024	Stage and Sound	25,000.00
2	Kerala	Njarakal Manjooran Hall	19/03/2024	Hall, Stage and Sound	13,000.00
3	Kerala	Tanur	04/04/2024	Dias, Audio and Announcement	1,18,000.00
4	Kerala	Tanur	12/04/2024	Dias, Announcement and Vehicle	22,000.00
5	Kerala	Tanur	18/04/2024	Dias, Audio and Announcement	45,000.00
6	Kerala	Tanur	20/04/2024	Dias, Audio Announcement and Vehicle	1,05,000.00
Total					3,28,000.00

Schedule – 17**Any other expense(s) for General Party propaganda authorized/incurred by State/Distt./Local Units**

S. No	State	Purpose/Details of the items	Date of expenditure	Total Amount (including outstanding amt)
Total				-

Schedule – 18**Total lump sum payment(s) to candidate (s) of the party or other candidate(s) if any authorized/incurred by State/Distt./Local Units, either in cash or by instruments like cheque/DD/PO/RTGS/Fund Transfer etc. If State/Distt./Local Units makes payment(s) to candidate(s) on more than one occasion then date wise details are to be mentioned.**

S. No	Parl Constituency	Name of Candidate(s)	Date(s) of payment	Cash amount	Cheq/DD No etc and Date	Total Amount paid
1	19 - Attingal	Ad.V.Joy	05/04/2024		676901 - 05/04/2024	2,00,000.00
2	19 - Attingal	Ad.V.Joy	18/04/2024		676902 - 18/04/2024	5,00,000.00
3	19 - Attingal	Ad.V.Joy	18/04/2024		676903 - 18/04/2024	5,00,000.00
4	19 - Attingal	Ad.V.Joy	22/04/2024		676904 - 22/04/2024	3,00,000.00
5	19 - Attingal	Ad.V.Joy	22/04/2024		676905 - 22/04/2024	3,00,000.00
6	19 - Attingal	Ad.V.Joy	22/04/2024		676906 - 22/04/2024	3,00,000.00
7	19 - Attingal	Ad.V.Joy	22/04/2024		676907 - 22/04/2024	3,00,000.00
8	19 - Attingal	Ad.V.Joy	29/04/2024		676915 - 29/04/2024	10,00,000.00
9	19 - Attingal	Ad.V.Joy	29/04/2024		676916 - 29/04/2024	5,00,000.00
10	18 - Kollam	M.Mukesh	27/03/2024	50,000.00		50,000.00
11	18 - Kollam	M.Mukesh	06/04/2024		Electronic Transfer	25,00,000.00
12	18 - Kollam	M.Mukesh	15/04/2024		Electronic Transfer	16,25,000.00
13	18 - Kollam	M.Mukesh	18/04/2024		Electronic Transfer	6,00,000.00
14	18 - Kollam	M.Mukesh	23/04/2024		Electronic Transfer	13,00,000.00
15	18 - Kollam	M.Mukesh	24/04/2024		Electronic Transfer	10,00,000.00
16	18 - Kollam	M.Mukesh	18/05/2024		Electronic Transfer	25,00,000.00



17	Kozhikode	Elamaram Kareem	08/04/2024		111730 - 06/04/2024	10,00,000.00
18	Vadakara	K.K.Shylaja Teacher	09/04/2024		111733 - 08/04/2024	10,00,000.00
19	Kozhikode	Elamaram Kareem	23/04/2024		353463 - 23/04/2024	8,00,000.00
20	Kozhikode	Elamaram Kareem	27/07/2024		353464 - 27/04/2024	2,00,000.00
21	Ernakulam	K.J.Shine	28/03/2024	1,000.00		1,000.00
22	Ernakulam	K.J.Shine	30/03/2024		001664 - 30/03/2024	5,00,000.00
23	Ernakulam	K.J.Shine	16/04/2024		001677 - 16/04/2024	4,00,000.00
24	Ernakulam	K.J.Shine	30/04/2024		002207 - 30/04/2024	51,000.00
25	Chalakkudy	C.Ravindranathan	27/03/2024		001636 - 27/03/2024	5,00,000.00
26	Alathur	K.Radhakrishnan	17/04/2024		832550 - 17/04/2024	10,00,000.00
27	Alathur	K.Radhakrishnan	20/04/2024		832551 - 20/04/2024	17,40,000.00
28	Palakkad	A.Vijayaraghavan	15/04/2024		832549 - 15/04/2024	20,00,000.00
29	Palakkad	A.Vijayaraghavan	22/04/2024			5,00,000.00
30	Palakkad	A.Vijayaraghavan	09/05/2024		832555 - 09/05/2024	10,00,000.00
31	Malappuram	V.Vaseef	28/03/2024		351599 - 28/03/2024	30,000.00
32	Malappuram	V.Vaseef	24/04/2024		361174 - 24/04/2024	20,00,000.00
33	Pathanamthitta	Dr.Thomas Issac	28/03/2024		Online Transfer	5,00,000.00
34	Pathanamthitta	Dr.Thomas Issac	11/04/2024		Online Transfer	2,00,000.00
35	Pathanamthitta	Dr.Thomas Issac	17/04/2024		Online Transfer	2,00,000.00
36	Pathanamthitta	Dr.Thomas Issac	22/04/2024		Online Transfer	5,00,000.00
37	Pathanamthitta	Dr.Thomas Issac	24/04/2024		Online Transfer	10,00,000.00
38	Idukki	Joice George	09/04/2024		3092 - 09/04/2024	15,00,000.00
					Total	2,84,22,000.00



Schedule – 19						
Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc) authorized/incurred by State/Distt./Local Units for specific candidate(s)						
S. No	State	Name of the candidate(s)	Name of media (print/electronic/sms/cable tv etc)	Date (of print/telecass/sms)	Total Amount (including outstanding amt)	
				Total	-	
Schedule – 20						
Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidates or attributable to candidate(s) authorized/incurred by						
S. No	State/No and Name of the Assembly/Parl. Constituency	Name of the candidate(s)	Details of the item	Total Amount (including outstanding amt)		
				Total	-	
Schedule – 21						
Total Expense authorized/incurred for the candidate(s) by State/Distt./Local Units (other than general party propoganda) on public meetings/processions etc (barricades/audio						
S. No	State and venue	Name(s) of the Star campaigner(s) and other leader(s)	Name of the Candidate(s)	Date	Items of expenditure	Total amount (including outstanding amount)
					Total	-
Schedule – 22						
Any other expense(s) for the candidate(s) authorized/incurred by State/Distt./Local Units						
S. No	State	No and Name of the Assembly/Parl. Constituency	Name of the Candidate(s)	Details of the items	Total amount (including outstanding amount)	
				Total	-	



Schedule - 23B

Total expenses incurred / authorised on publishing criminal antecedents, if any, of candidates sponsored by the political party located in State

Sl.No.	Website / Social Media	News Paper			Television			Mode of Payments
		Period during which displayed	Name of News Paper	Date of Publishing	Expense incurred	Name of Channel	Date and time of Telecast	
1	16/03/2024 to 06/06/2024	Express Publications	29/03/2024	3,35,737.00				NEFT
2	16/03/2024 to 06/06/2024	Deshabhimani Publications	29/03/2024	9,34,981.00				NEFT
3	16/03/2024 to 06/06/2024	The Hindu	10/04/2024 13/04/2024 23/04/2024	5,09,109.00				NEFT
4	16/03/2024 to 06/06/2024	Deshabhimani Publications	10/04/2024 13/04/2024 23/04/2024	13,74,591.00				NEFT
5	16/03/2024 to 06/06/2024				Malayalam Communications Limited	10/04/2024 13/04/2024 23/04/2024	6,195.00	NEFT
5								
Total				31,54,418.00			6,195.00	



Schedule 24 B**Total expenses incurred/authorized on virtual campaign through Social Media platforms/Apps/other means on General Party Propaganda authorized incurred by State/District/Local Units**

S. No	State	Nature of virtual campaign (indicate Social Media Platforms/Apps/Other means)	Name of content creator	Name of media to disseminate messages	Total Amount (including outstanding amount)
1	2	3	4	5	6
					Nil

- In pursuance of Hon'ble Supreme Court Judgement dated 24.09.2018 in Writ Petition (C) No. 536 of 2011.



Consolidated List of Bank Balances

Opening Balances as on 16/03/2024		
Bank Name	Account Number	Amount
Bank of Baroda	74840100004722	9,01,54,176.00
Kerala Bank	26054	35,022.31
Dhanalakshmi Bank	005705300022795	1,78,765.10
State Bank of India	35643044878	5,42,159.25
Indian Bank, Thycaud Branch	439104648	17,98,503.73
Kadakampally Service Co-operative Bank Ltd	6943	12,88,331.00
Peroorkkada Service Co-operative Bank Ltd	7410100000114	20,81,109.00
Government Pension Payment Sub Treasury	701990100004771	4,07,866.00
Government Employees Co-operative Society Ltd	14101002598	45,60,791.00
Government Employees Co-operative Society Ltd	14101003396	1,03,795.00
Kadakampally Service Co-operative Bank Ltd	142	23,42,677.00
Vithura Service Co-operative Bank Ltd	651	21,092.00
Parassala Service Co-operative Bank Ltd	8328	13,39,019.00
Neyyattinkara Taluk Government School Teachers Co-operative Society Ltd	30/22	5,04,500.00
Neyyattinkara Taluk Government School Teachers Co-operative Society Ltd	787	1,53,410.00
Panachamoodu Service Co-operative Bank Ltd	001001012365	3,07,027.00
Balaramapuram Service Co-operative Bank Ltd	01	12,83,150.00
Kerala State Co-operative Bank Ltd	106112301009458	1,51,039.00
Nedumangad Service Co-operative Bank Ltd	8569	14,72,168.00
Kerala State Co-operative Bank Ltd	109912301001358	8,64,394.00
Kerala State Co-operative Bank Ltd	104812301018833	3,284.00
Peroorkkada Service Co-operative Bank Ltd	07410100000441	13,00,609.00
Vilappil Service Co-operative Bank Ltd	8122	7,92,652.00
Kerala State Co-operative Bank Ltd	105512301014716	11,90,192.00
Kerala State Co-operative Bank Ltd	103112301001689	11,29,512.00
Kerala State Co-operative Bank Ltd	103112801000047	2,25,144.00
Attingal Municipal Town Service Co-operative Bank Ltd	837	12,49,146.00
Veeranakavu Service Co-operative Bank Ltd	002001000206	6,83,081.00
Veeranakavu Service Co-operative Bank Ltd	002001000853	3,79,405.00
Bank of Baroda	12670100007546	16,66,909.20
Vazhuthakkadu Service Co-operative Bank Ltd	2483	4,20,184.00
Kerala State Co-operative Bank Ltd	104612301007502	8,10,057.05
Kerala State Co-operative Bank Ltd	109212301006698	4,87,574.00
Varkala Service Co-operative Bank Ltd	138	71,406.00
State Bank of India	67259962987	21,16,969.07
State Bank of India	57002881405	46,551.89
Bank of India	855010110003186	25,748.00
Bank of India	855010100001687	5,73,00,243.58
Union Bank of India	338902010014370	8,73,902.00
Kerala State Co-operative Bank Ltd	150212801002335	3,35,757.00
Pudukkad Town Co-operative Society Ltd	348	7,06,298.00
Ollukkara Service Co-operative Bank Ltd	5820	4,32,237.25
Mullassery Service Co-operative Society Ltd	102100010002819	8,48,562.00
Mundur Service Co-operative Bank Ltd	42706	6,22,599.55
Aranattukara Oriental Service Co-operative Bank Ltd	002001002765	14,64,264.00
Aranattukara Oriental Service Co-operative Bank Ltd	002001003466	7,09,425.00
Kerala State Co-operative Bank Ltd	149312801000039	17,39,040.75
The Kunnamkulam Co-operative Urban Bank Ltd	0001101012323	2,460.00
The Kunnamkulam Co-operative Urban Bank Ltd	0001101017102	3,91,794.00



Wadakanchery Service Co-operative Bank Ltd	4507	1,08,258.00
Wadakanchery Service Co-operative Bank Ltd	1601	5,89,087.00
Cheruthuruthy Service Co-operative Bank Ltd	17236	2,38,875.00
Chavakkad Service Co-operative Bank Ltd	101100010002597	3,04,275.00
Central Bank of India	3608386153	14,16,120.94
Kerala State Co-operative Bank Ltd	146610801200061	76,790.00
Chalakkudy Town Multipurpose Co-operative Society Ltd	126	2,158.00
The Venganellur Service Co-operative Bank Ltd	002001001911	10,97,087.00
The Venganellur Service Co-operative Bank Ltd	001001006347	7,74,379.00
Lokamaleswaram Service Co-operative Bank Ltd	4841	15,114.00
Lokamaleswaram Service Co-operative Bank Ltd	3344	9,20,713.00
Venginissery Service Co-operative Bank Ltd	2651	4,02,915.00
The Nattika Service Co-operative Bank Ltd	2809	21,77,866.00
Federal Bank	14250200004898	2,59,773.10
Kerala State Co-operative Bank Ltd	151512801001383	8,05,627.15
Kerala State Co-operative Bank Ltd	122912801200121	35,96,575.00
State Bank of India	67325123960	11,47,535.00
Government Servents Co-operative bank Ltd	1319	74,92,556.76
Federal Bank	16270200004043	3,64,821.00
Ezhupunna South Service Co-operative Bank Ltd	001001011935	6,34,200.00
Cherthala Government Servents Co-operative Bank Ltd	1900	880.00
Cherthala Government Servents Co-operative Bank Ltd	330	13,970.35
Cherthala Service Co-operative Bank Ltd	954	11,86,041.00
Vyapari Service Co-operative Society	1282	2,946.00
Vyapari Service Co-operative Society	1346	4,533.00
Service Co-operative Bank	41	2,739.00
S.L.Puram Service Co-operative Bank Ltd	9853	27,035.00
S.L.Puram Service Co-operative Bank Ltd	10961	1,31,546.00
Kerala State Co-operative Bank Ltd	124912801000028	18,087.00
Aryad Panchayath Service Co-operative Bank Ltd	9332	5,25,899.00
State Bank of India	67075478993	8,12,728.00
Alappuzha Government Servants co-operative Bank Ltd	02019500200	10,57,645.75
Ambalappuzha Service Co-operative Society Ltd	5179	1,34,275.00
Kumarapuram Service Co-operative Bank Ltd	10165	4,283.00
Kumarapuram Service Co-operative Bank Ltd	13312	4,930.00
Kumarapuram Service Co-operative Bank Ltd	13564	1,833.00
Canara Bank	4113220008519	25,642.31
Kerala State Co-operative Bank Ltd	124612301099055	10,01,778.00
State Bank of India	2942	2,60,171.00
State Bank of India	67259478372	16,013.50
KSFE	02320010000645	26,731.00
Kerala State Co-operative Bank Ltd	126512301015503	3,430.00
Kerala State Co-operative Bank Ltd	125412301076371	13,22,526.00
Pullukulangara Service Co-operative Bank Ltd	21171	50,261.00
Pullukulangara Service Co-operative Bank Ltd	2/3219	75,869.00
Kerala State Co-operative Bank Ltd	123610310000231	4,89,668.00
Kerala State Co-operative Bank Ltd	123610310000258	5,64,261.00
Union Bank of India	04752201000255	8,22,393.87
Kerala State Co-operative Bank Ltd	126111230106267	14,89,601.00
Kerala State Co-operative Bank Ltd	126112301057964	8,02,196.00
Kerala State Co-operative Bank Ltd	126112301020653	6,08,775.00
Mannar Service Co-operative Bank Ltd	1/3268	9,48,199.00



Indian Bank	485535727	4,73,929.27
Indian Bank	485535852	17,060.76
Indian Bank	6600115712	7,05,649.77
The Mayyanad Regional Co-operative Bank	002001004166	8,564.00
Mundakkal Service Co-operative Bank Ltd	929	6,33,708.00
The Uliyacovil Service Co-operative Bank Ltd	4381	5,46,173.00
Kilikolloor Service Co-operative Bank Ltd	0101007910	26,088.00
Anchalummoodu Service Co-operative Bank Ltd	4215	5,94,718.00
Anchalummoodu Service Co-operative Bank Ltd	6598	2,57,100.00
Anchalummoodu Service Co-operative Bank Ltd	6546	485.00
Thrikkadavoor Service Co-operative Bank Ltd	01410100004647	2,73,600.00
Perinad CKP Vilasam Service Co-operative Bank Ltd	4172	1,541.00
Chathannoor Service Co-operative Bank Ltd	0101003262	4,37,166.00
The Chathannoor Regional Service Co-operative Bank Ltd	2/10935	3,58,600.00
The Mayyanad Regional Co-operative Bank	003001002473	9,14,556.00
Perinad Service Co-operative Bank Ltd	1/2655	2,80,080.00
The Valakkara Farmers Service Co-operative Bank Ltd	0101007139	4,15,937.00
Kerala State Co-operative Bank Ltd	111812301002292	1,75,024.05
The Karunagappally Service Co-operative Bank Ltd	001001009910	3,47,846.00
The Karunagappally Service Co-operative Bank Ltd	001001013590	1,64,215.00
The Karunagappally Service Co-operative Bank Ltd	001001014602	103.00
Sasthamcotta Service Co-operative Bank Ltd	1/7420	9,26,884.00
The Sooranad Farmers Service Co-operative Bank Ltd	001001005879	1,33,179.00
The Ezhukone Service Co-operative Bank Ltd	003001003795	45,67,313.00
The Ezhukone Service Co-operative Bank Ltd	001001003215	7,56,978.05
The Ezhukone Service Co-operative Bank Ltd	003001003288	1,59,652.00
The Kottarakkara Taluk Govt. Employees Service Co-operative Society	1/2079	4,46,843.40
The Kottarakkara Taluk Govt. Employees Service Co-operative Society	208	379.00
Chadayamangalam Service Co-operative Bank Ltd	1/7217	8,65,732.00
Kadakkal Service Co-operative Bank Ltd	2182	41,945.00
Yeroor Service Co-operative Bank Ltd	1/12464	8,18,779.00
Yeroor Service Co-operative Bank Ltd	1/61	6,20,610.00
The Punalur Service Co-operative Bank Ltd	6236	4,14,369.00
Federal Bank	10280100385992	1,273.51
Avaneeswaram Service Co-operative Bank Ltd	1/11297	3,69,481.00
The Pathanapuram Service Co-operative Bank Ltd	1/11832	3,26,656.00
Kerala State Co-operative Bank Ltd	134612301072004	89,54,010.31
Vazhathope Service Co-operative Bank Ltd	2000003070	52,12,607.00
Vazhathope Service Co-operative Bank Ltd	2000000062	406.28
Kerala State Co-operative Bank Ltd	135512301073346	26,429.50
Union Bank of India	401802010020971	11,031.36
Kerala State Co-operative Bank Ltd	134312301067485	2,725.00
State Bank of India	57058459498	1,202.96
Vazhathope Service Co-operative Bank Ltd	2000003534	21,372.00
Peermade Thottam Thozhilali Co-operative Society Ltd	1/5	1,059.00
Kerala State Co-operative Bank Ltd	138612301078877	1,14,014.00
The Nedumkandam Service Co-operative Bank Ltd	112100010004482	8,457.00
The Santhanapara Service Co-operative Bank Ltd	2000004986	1,106.00
The Rajakad Service Co-operative Bank Ltd	8772	2,862.00
Kerala State Co-operative Bank Ltd	138312801200012	5,96,214.00
Kerala State Co-operative Bank Ltd	136510801200081	70,493.00
Marayoor Service Co-operative Bank Ltd	2000004383	2,239.00
Kerala State Co-operative Bank Ltd	136912301122526	5,942.40



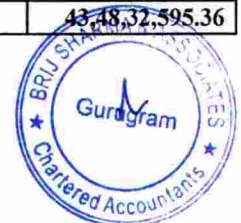
Munnar Service Co-operative Bank Ltd	014101021018	34,074.00
Kerala State Co-operative Bank Ltd	134212301027687	2,49,013.50
Kerala State Co-operative Bank Ltd	138312301042425	1,100.50
Kerala State Co-operative Bank Ltd	135412801200038	500.00
State Bank of India	67323217422	31,020.86
State Bank of India	57024014469	31,71,154.12
The Kasaragod Public Servants Co-operative Society Ltd	031970000121	43,98,514.00
The Kasaragod Public Servants Co-operative Society Ltd	021970000276	5,27,123.00
The Kasaragod Service Co-operative Bank Ltd	0400200004267	3,02,169.00
The Kasaragod Service Co-operative Bank Ltd	0200200001137	3,04,937.80
Panathady Service Co-operative Bank Ltd	0901110000014	6,11,667.00
Panathady Service Co-operative Bank Ltd	8525	26,433.00
Thayannur Service Co-operative Bank Ltd	5075	41,050.00
Panathady Vanitha Co-operative Society Ltd	0201110000593	18,820.00
Kerala State Co-operative Bank Ltd	180010801000036	3,75,888.00
The Agricultural Welfare Co-operative Society Ltd	133	80,000.00
The Kasaragod Service Co-operative Bank Ltd	3550	63,121.34
The Kadakam Service Co-operative Bank Ltd	0501050000332	16,00,366.00
Kuttikol Agricultural Welfare Co-operative Society Ltd		8,79,053.00
Kotachery Service Co-operative Bank Ltd	011970005165	11,17,126.00
Kotachery Service Co-operative Bank Ltd	011970014585	74,757.00
The West Eleri Co-operative Bank Ltd	00197001239	88,746.00
The West Eleri Co-operative Bank Ltd	011870001305	1,68,711.50
Chittarikkal Primary Agriculturist Welfare Co-operative Society Ltd	001002000165	20,336.00
Nileswaram Co-operative Urban Bank Ltd	102100010000676	1,49,073.50
Cheruvathur Agriculturist Welfare Co-operative Society Ltd		4,12,899.00
Pilicode Agriculturist Welfare Co-operative Society Ltd	1963	3,31,691.00
Pilicode Agriculturist Welfare Co-operative Society Ltd	1969	1,51,337.00
Kerala State Co-operative Bank Ltd	120612301007606	99,34,423.62
Kerala State Co-operative Bank Ltd	120612301077213	19,74,805.00
Kerala State Co-operative Bank Ltd	120512301087885	6,27,350.50
Kerala State Co-operative Bank Ltd	121312801200050	0.00
Kerala State Co-operative Bank Ltd	119312801200109	9,90,777.00
Kerala State Co-operative Bank Ltd	122112801200068	5,14,346.43
Kerala State Co-operative Bank Ltd	120012301039174	2,314.00
Kerala State Co-operative Bank Ltd	117412801200070	4,77,000.00
Kerala State Co-operative Bank Ltd	120612301071072	60,537.78
Canara Bank	120023871996	8,45,197.00
	118612301043353	34,556.00
Kerala State Co-operative Bank Ltd	118912301020481	5,05,196.00
Kerala State Co-operative Bank Ltd	117912801200048	0.00
Nedumon Service Co-operative Bank Ltd	1780	17,66,321.00
Nedumon Service Co-operative Bank Ltd	2704	2,84,972.00
Union Bank of India	507101010035183	11,68,637.25
Kerala State Co-operative Bank Ltd	141312802000071	1,05,75,307.52
Kerala State Co-operative Bank Ltd	144112301025021	1,15,673.51
Indian Bank	6708374061	21,40,291.84
Kerala State Co-operative Bank Ltd	141912802000027	2,33,940.33
Kerala State Co-operative Bank Ltd	141712801200036	7,81,123.55
Kerala State Co-operative Bank Ltd	143412802003385	2,93,996.14



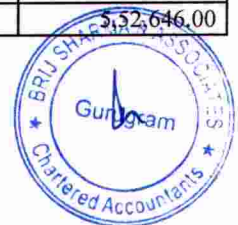
Bank of Baroda	09650200000285	4,85,669.64
Kerala State Co-operative Bank Ltd	141312801000736	17,17,039.78
The Ernakulam Urban Co-operative Society Ltd	102100010004109	8,437.00
Kerala State Co-operative Bank Ltd	145412801000364	4,24,069.00
Kerala State Co-operative Bank Ltd	142012802000127	3,593.00
Kerala State Co-operative Bank Ltd	143812801000356	22,23,220.89
Kerala State Co-operative Bank Ltd	168812301051188	57,05,344.00
Kalpetta Co-operative Urban Society Ltd	001001000151	16,71,553.14
Kalpetta Agricultural Improvement Co-operative Society Ltd	0101000009	5,24,605.00
The Manathavady Co-operative Urban Society Ltd	001002000069	2,98,397.00
The Nallurnad Service Co-operative Bank Ltd	001001006490	1,45,455.00
Sulthan Bathery Co-operative Urban Society Ltd	002010001006019	5,653.83
Kerala State Co-operative Bank Ltd	170812801000068	7,05,770.40
Kerala State Co-operative Bank Ltd	169912801001407	5,75,607.00
Kalpetta Co-operative Urban Society Ltd	001001000553	1,37,531.50
Kerala State Co-operative Bank Ltd	168912801003648	3,07,344.00
Vythiri Service Co-operative Bank Ltd	001003002316	92,689.00
The Kodur Service Co-operative Bank Ltd	071970004196	2,25,19,941.75
The Urban Co-operative Bank Ltd Perinthalmanna	008001000000130	5,51,605.20
Edakkara Rural Co-operative Society Ltd	1/01241	10,04,188.00
Nilambur Service Co-operative Bank Ltd	00300600002112	7,24,140.00
Perumanna Klari Service Co-operative Bank Ltd	0050050005727	2,17,969.00
Kerala Gramin Bank	40208111000089	19,85,895.64
Malappuram District Govt. Teachers Co-operative Society Ltd	0401110000223	6,15,185.00
Imbichibava Rural Co-operative Society Ltd	0020050001885	67,899.00
Malappuram District Co-operative Bank Ltd	090301201000048	2,41,287.75
Ponnani Taluk Mercantile Co-operative Society Ltd	072	1,67,993.00
Ariyallur Service Co-operative Bank Ltd	0020050008709	9,40,818.00
Tripangode Service Co-operative Bank Ltd	2/2679	8,59,265.00
Kodur Service Co-operative Bank Ltd	011970001019	4,15,651.45
Areecode Service Co-operative Bank Ltd	011970012659	13,94,976.84
Tirur Regional Employees Co-operative Society Ltd	0020050001010	9,46,999.00
The Ponnani Service Co-operative Bank Ltd	0401040002100	7,84,091.00
Vengara Service Co-operative Rural Bank Ltd	0020080015350	5,52,257.00
Urban Co-operative Bank Ltd Perinthalmanna	001001000006075	14,45,405.05
Wandoor Service Co-operative Bank Ltd		19,78,593.00
Malappuram Aided School Teachers Co-operative Society	0030050000157	2,66,310.00
Canara Bank	6645101001213	2,89,553.00
Malappuram District Co-operative Bank Ltd	090081201000053	10,42,986.05
Kottayam Co-operative Urban Bank	102100010000450	1,91,81,051.25
Karapuzha Service Co-operative Bank Ltd	000023	
Canara Bank	1523201001196	2,22,923.20
Kerala State Co-operative Bank Ltd	130812801000105	93,889.00
		12,02,859.00
	0002109007244	1,26,087.00
Kerala State Co-operative Bank Ltd	128910310000401	4,54,406.00
Kanjirapally Central Service Co-operative bank Ltd	0123000007654	19,91,931.00
Erattupetta Housing Co-operative Society Ltd	33/13	1,93,942.00
Thalayolaparambu Farmers Service Co-operative Bank Ltd	3845	2,20,983.30
Kottayam Co-operative Urban Bank	109100010001707	11,319.26
	0612070002552	5,66,201.00



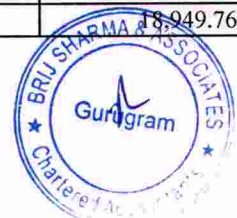
Kerala State Co-operative Bank Ltd	132210801200022	1,55,882.00
Kottayam Co-operative Urban Bank	102100010001330	38,216.85
The Kadathuruthy Regional Service Co-operative Bank Ltd	0702300001436	1,29,442.50
Kerala State Co-operative Bank Ltd	133812301004597	2,71,700.00
Kerala State Co-operative Bank Ltd	173512801000135	1,63,13,622.77
The Kannur Town Service Co-operative bank Ltd	2693	10,30,256.95
Peringome Service Co-operative Bank Ltd	001002003948	62,105.50
Kerala State Co-operative Bank Ltd	176212801001306	2,53,011.00
Payyanur Co-operative Rural bank Ltd	031970006292	28,36,075.60
The Taliparamba Government Employees Co-operative Socieity	1912	9,33,118.00
The Madai Co-operative Rural bank Ltd	0201110002698	8,49,155.05
Kerala State Co-operative Bank Ltd	176112801200043	5,000.00
The Alakode Service Co-operative Bank Ltd	005001000331	3,00,937.25
Kerala State Co-operative Bank Ltd	177212801000325	1,07,395.00
The Mayyil Service Co-operative Bank Ltd	0201110008763	10,43,966.10
The Kannur Town Service Co-operative Bank Ltd	1843	11,12,962.97
The Chovva Co-operative Rural bank Ltd	091970004119	15,30,987.00
The Mowanchery Co-oprative Rural Bank Ltd	011970007545	8,10,195.75
Kolari Service Co-operative Bank Ltd	0301110001015	6,41,606.00
The Iritty Co-operative Bank Ltd	0301110000091	6,19,364.50
The Peravoor Regional Service Co-operative Bank Ltd	102100010004847	2,82,520.00
Kerala State Co-operative Bank Ltd	176412801000678	2,961.00
The Kuthuparamp Co-operative Rural bank Ltd	0201110001565	19,71,225.16
Kerala State Co-operative Bank Ltd	174412801000815	1,941.00
The Pinarayi Service Co-operative Bank Ltd	0201110008425	12,80,757.55
Panoor Mercantile Co-operative Socieity Ltd	149	26,422.00
Kerala State Co-operative Bank Ltd	175512801000887	51,884.00
Thalassery Range Abkari Workers Co-operative Socieity Ltd	1161	19,02,135.00
The Madai Co-operative Rural bank Ltd	0301110008340	5,54,330.00
Kerala State Co-operative Bank Ltd	173012801000105	1,46,915.50
The Pappinissery Co-operative Rural bank Ltd	0201010005487	5,86,400.50
The Cherukunnu Service Co-operative Bank Ltd	002001003631	4,27,828.00
Indian Bank	460262520	16,27,751.40
Kerala State Co-operative Bank Ltd	153212801000643	3,85,835.00
Nagalassery Service Co-operative Bank Ltd	0010400000558	6,75,415.30
Pattambi Service Co-operative Bank Ltd	105100010307531	41,24,211.00
Ottappalam Service Co-operative Bank Ltd	001001001365	3,96,355.00
Cherpulassery Co-operative Urban Bank Ltd	003007000004279	7,45,207.00
Sreekrishnapuram Service Co-operative Bank Ltd	0020430001058	20,91,728.00
Mannarkkadu Rural Service Co-operative Bank Ltd	001001024424	4,75,672.00
Attappady Service Co-operative Bank Ltd	010000001279	1,504.00
Mundur Service Co-operative Bank Ltd	101100010002431	10,77,318.68
Indian Bank	460291889	1,31,422.32
Kerala State Co-operative Bank Ltd	152812801000236	16,75,055.00
Kerala State Co-operative Bank Ltd	152812801002385	5,01,506.07
Kerala State Co-operative Bank Ltd	152312801000905	2,71,794.00
Kerala State Co-operative Bank Ltd	153112801005149	3,13,320.50
Kerala State Co-operative Bank Ltd	153612801000712	9,97,782.00
Alathur Service Co-operative Bank Ltd	105100010000001	1,49,996.00
Kerala State Co-operative Bank Ltd	152112801002457	1,61,686.50
Kerala State Co-operative Bank Ltd	156112801003073	12,90,682.50
Kannambra Service Co-operative Bank Ltd		
Total		43,48,32,595.36



Closing Balances as on 06/06/2024		
Bank Name and Account Number		Amount
Bank of Baroda	74840100004722	21,02,73,962.00
Kerala Bank	26054	35,022.31
Dhanalakshmi Bank	005705300022795	1,78,765.10
State Bank of India	35643044878	5,42,159.25
Indian Bank, Thycaud Branch	439104648	50,19,335.73
Kadakampally Service Co-operative Bank Ltd	6943	15,83,147.00
Peroorkkada Service Co-operative Bank Ltd	7410100000114	22,53,824.00
Government Pension Payment Sub Treasury	701990100004771	4,32,805.00
Government Employees Co-operative Society Ltd	14101002598	9,50,783.00
Government Employees Co-operative Society Ltd	14101003396	1,07,947.00
Kadakampally Service Co-operative Bank Ltd	142	15,57,681.00
Vithura Service Co-operative Bank Ltd	651	22,463.00
Parassala Service Co-operative Bank Ltd	8328	10,72,370.00
Neyyattinkara Taluk Government School Teachers Co-operative Society L	30/22	2,88,500.00
Neyyattinkara Taluk Government School Teachers Co-operative Society L	787	1,08,510.00
Panachamoodu Service Co-operative Bank Ltd	001001012365	3,45,396.00
Balaramapuram Service Co-operative Bank Ltd	01	10,03,287.00
Kerala State Co-operative Bank Ltd	106112301009458	1,824.00
Nedumangad Service Co-operative Bank Ltd	8569	11,97,868.00
Kerala State Co-operative Bank Ltd	109912301001358	5,71,081.00
Kerala State Co-operative Bank Ltd	104812301018833	5,971.00
Peroorkkada Service Co-operative Bank Ltd	07410100000441	6,01,228.00
Vilappil Service Co-operative Bank Ltd	8122	18,24,565.00
Kerala State Co-operative Bank Ltd	105512301014716	9,70,775.00
Kerala State Co-operative Bank Ltd	103112301001689	6,16,337.00
Kerala State Co-operative Bank Ltd	103112801000047	24,008.00
Attingal Municipal Town Service Co-operative Bank Ltd	837	9,91,299.00
Veeranakavu Service Co-operative Bank Ltd	002001000206	3,78,397.00
Veeranakavu Service Co-operative Bank Ltd	002001000853	1,87,757.00
Bank of Baroda	12670100007546	9,24,153.20
Vazhuthakkadu Service Co-operative Bank Ltd	2483	2,29,427.00
Kerala State Co-operative Bank Ltd	104612301007502	3,02,199.05
Kerala State Co-operative Bank Ltd	109212301006698	2,22,670.00
Varkala Service Co-operative Bank Ltd	138	1,03,857.00
State Bank of India	67259962987	13,19,471.07
State Bank of India	57002881405	46,864.89
Bank of India	855010110003186	25,923.00
Bank of India	855010100001687	4,85,63,345.58
Union Bank of India	338902010014370	8,79,893.00
Kerala State Co-operative Bank Ltd	150212801002335	10,19,321.00
Pudukkad Town Co-operative Soceity Ltd	348	5,80,913.00
Ollukkara Service Co-operative Bank Ltd	5820	5,06,423.25
Mullassery Service Co-operative Soceity Ltd	102100010002819	9,09,372.00
Mundur Service Co-operative Bank Ltd	42706	2,53,934.55
Aranattukara Oriental Service Co-operative Bank Ltd	002001002765	18,32,969.00
Aranattukara Oriental Service Co-operative Bank Ltd	002001003466	7,35,340.00
Kerala State Co-operative Bank Ltd	149312801000039	14,35,605.75
The Kunnamkulam Co-operative Urban Bank Ltd	0001101012323	2,497.00
The Kunnamkulam Co-operative Urban Bank Ltd	0001101017102	7,81,617.00
Wadakanchery Service Co-operative Bank Ltd	4507	68,258.00
Wadakanchery Service Co-operative Bank Ltd	1601	5,52,646.00



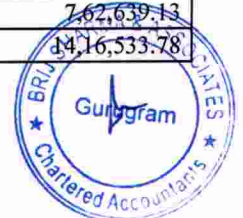
Cheruthuruthy Service Co-operative Bank Ltd	17236	4,87,064.00
Chavakkad Service Co-operative Bank Ltd	101100010002597	7,65,010.00
Central Bank of India	3608386153	13,75,768.94
Kerala State Co-operative Bank Ltd	146610801200061	1,31,172.00
Chalakkudy Town Multipurpose Co-operative Socieity Ltd	126	4,740.00
The Venganellur Service Co-operative Bank Ltd	002001001911	10,68,120.00
The Venganellur Service Co-operative Bank Ltd	001001006347	8,47,076.00
Lokamaleswaram Service Co-operative Bank Ltd	4841	15,841.00
Lokamaleswaram Service Co-operative Bank Ltd	3344	8,66,842.00
Venginissery Service Co-operative Bank Ltd	2651	5,78,366.00
The Nattika Service Co-operative Bank Ltd	2809	6,79,337.00
Federal Bank	14250200004898	2,59,773.10
Kerala State Co-operative Bank Ltd	151512801001383	11,77,415.15
Kerala State Co-operative Bank Ltd	122912801200121	5,16,633.00
State Bank of India	67325123960	2,00,490.00
Government Servents Co-operative bank Ltd	1319	13,30,586.00
Federal Bank	16270200004043	2,53,321.00
Ezhupunna South Service Co-operative Bank Ltd	001001011935	3,88,719.00
Cherthala Government Servents Co-operative Bank Ltd	1900	1,783.00
Cherthala Government Servents Co-operative Bank Ltd	330	14,471.35
Cherthala Service Co-oprative Bank Ltd	954	8,44,260.00
Vyapari Service Co-operative Socieity	1282	3,931.00
Vyapari Service Co-operative Socieity	1346	4,714.00
Service Co-oprative Bank	41	2,794.00
S.L.Puram Service Co-operative Bank Ltd	9853	5,446.00
S.L.Puram Service Co-operative Bank Ltd	10961	7,936.00
Kerala State Co-operative Bank Ltd	124912801000028	18,261.00
Aryad Panchayath Service Co-operative Bank Ltd	9332	1,59,345.00
State Bank of India	67075478993	1,64,127.00
Alappuzha Government Servants co-operative Bank Ltd	02019500200	5,97,905.00
Ambalappuzha Service Co-operative Socieity Ltd	5179	1,79,005.00
Kumarapuram Service Co-operative Bank Ltd	10165	4,433.00
Kumarapuram Service Co-operative Bank Ltd	13312	4,157.00
Kumarapuram Service Co-operative Bank Ltd	13564	4,755.00
Canara Bank	4113220008519	25,825.31
Kerala State Co-operative Bank Ltd	124612301099055	6,62,935.00
State Bank of India	2942	5,507.00
State Bank of India	67259478372	16,564.50
KSFE	02320010000645	26,731.00
Kerala State Co-operative Bank Ltd	126512301015503	3,920.00
Kerala State Co-operative Bank Ltd	125412301076371	10,09,672.00
Pullukulangara Service Co-operative Bank Ltd	21171	43,519.00
Pullukulangara Service Co-operative Bank Ltd	2/3219	77,386.00
Kerala State Co-operative Bank Ltd	123610310000231	5,70,085.00
Kerala State Co-operative Bank Ltd	123610310000258	3,14,584.00
Union Bank of India	04752201000255	5,46,256.39
Kerala State Co-operative Bank Ltd	126111230106267	13,57,289.00
Kerala State Co-operative Bank Ltd	126112301057964	3,94,247.00
Kerala State Co-operative Bank Ltd	126112301020653	4,67,719.00
Mannar Service Co-operative Bank Ltd	1/3268	8,32,952.00
Indian Bank	485535727	16,13,301.27
Indian Bank	485535852	18,949.76



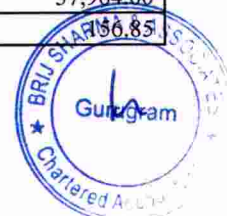
Indian Bank	6600115712	66,778.77
Mayyanad RC Bank	002001004166	8,735.00
Mundakkal Service Co-operative Bank Ltd	929	4,39,072.00
The Uliyacovil Service Co-operative Bank Ltd	4381	1,33,673.00
Kilikolloor Service Co-operative Bank Ltd	0101007910	8,021.00
Anchalummoodu Service Co-operative Bank Ltd	4215	17,331.00
Anchalummoodu Service Co-operative Bank Ltd	6598	4,685.00
Anchalummoodu Service Co-operative Bank Ltd	6546	94,373.00
Thrikkadavoor Service Co-operative Bank Ltd	01410100004647	2,92,914.00
Perinad CKP Vilasam Service Co-operative Bank Ltd	4172	1,643.00
Chathannoor Service Co-operative Bank Ltd	3262	1,26,090.00
The Chathannoor Regional Service Co-operative Bank Ltd	2/10935	1,88,812.00
The Mayyanad Regional Co-operative Bank	003001002473	6,35,847.00
Perinad Service Co-operative Bank Ltd	1/2655	4,402.00
The Valakkara Farmers Service Co-operative Bank Ltd	0101007139	5,01,672.00
Kerala State Co-operative Bank Ltd	111812301002292	1,78,440.05
The Karunagappally Service Co-operative Bank Ltd	001001009910	2,50,846.00
The Karunagappally Service Co-operative Bank Ltd	001001013590	1,67,417.00
The Karunagappally Service Co-operative Bank Ltd	001001014602	103.00
Sasthamcotta Service Co-operative Bank Ltd	1/7420	5,20,015.00
Sooranad Farmers Service Co-operative Bank Ltd	001001005879	78,842.00
The Ezhukone Service Co-operative Bank Ltd	003001003795	46,83,600.00
The Ezhukone Service Co-operative Bank Ltd	001001003215	1,79,446.05
The Ezhukone Service Co-operative Bank Ltd	003001003288	1,59,652.00
The Kottarakkara Taluk Govt. Employees Service Co-operative Society	1/2079	3,91,451.80
The Kottarakkara Taluk Govt. Employees Service Co-operative Society	208	379.00
Chadayamangalam Service Co-operative Bank Ltd	1/7217	5,40,768.00
Kadakkal Service Co-operative Bank Ltd	2182	53,621.00
Yeroor Service Co-operative Bank Ltd	1/12464	4,26,316.00
Yeroor Service Co-operative Bank Ltd	1/61	3,96,355.00
The Punalur Service Co-operative Bank Ltd	6236	1,24,004.00
Federal Bank	10280100385992	25,929.51
Avaneeswaram Service Co-operative Bank Ltd	1/11297	1,73,844.00
The Pathanapuram Service Co-operative Bank Ltd	1/11832	282.00
Kerala State Co-operative Bank Ltd	134612301072004	10,67,599.31
Vazhathope Service Co-operative Bank Ltd	2000003070	49,63,156.00
Vazhathope Service Co-operative Bank Ltd	2000000062	395.28
Kerala State Co-operative Bank Ltd	135512301073346	6,900.50
Union Bank of India	401802010020971	4,120.52
Kerala State Co-operative Bank Ltd	134312301067485	2,682.00
State Bank of India	57058459498	1,355.96
Vazhathope Service Co-operative Bank Ltd	2000003534	21,751.00
Peermade Thottam Thozhilali Co-operative Society Ltd	1/5	1,112.00
Kerala State Co-operative Bank Ltd	138612301078877	1,64,367.00
The Nedumkandam Service Co-operative Bank Ltd	112100010004482	65,961.00
The Santhanapara Service Co-operative Bank Ltd	2000004986	2,896.00
The Rajakad Service Co-operative Bank Ltd	8772	4,361.00
Kerala State Co-operative Bank Ltd	138312801200012	3,19,987.00
Kerala State Co-operative Bank Ltd	136510801200081	316.00
Marayoor Service Co-operative Bank Ltd	2000004383	2,284.00
Kerala State Co-operative Bank Ltd	136912301122526	1,881.40
Munnar Service Co-operative Bank Ltd	014101021018	5,328.00
Kerala State Co-operative Bank Ltd	134212301027687	20,875.50



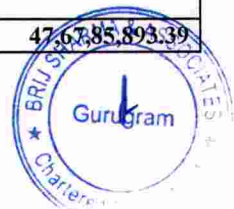
Kerala State Co-operative Bank Ltd	138312301042425	24.00
Kerala State Co-operative Bank Ltd	135412801200038	515.00
State Bank of India	67323217422	1,029.85
State Bank of India	57024014469	50,35,841.22
The Kasaragod Public Servants Co-operative Society Ltd	031970000121	2,86,674.00
The Kasaragod Public Servants Co-operative Society Ltd	021970000276	16,80,252.00
The Kasaragod Service Co-operative Bank Ltd	0400200004267	2,110.00
The Kasaragod Service Co-operative Bank Ltd	0200200001137	17,851.80
Panathady Service Co-operative Bank Ltd	0901110000014	5,44,291.00
Panathady Service Co-operative Bank Ltd	8525	26,433.00
Thayannur Service Co-operative Bank Ltd	5075	41,785.00
Panathady Vanitha Co-operative Society Ltd	0201110000593	20,723.00
Kerala State Co-operative Bank Ltd	180010801000036	230.00
The Agricultural Welfare Co-operative Society Ltd	133	500.00
The Kasaragod Service Co-operative Bank Ltd	3550	1,45,434.90
The Kadakam Service Co-operative Bank Ltd	0501050000332	14,64,978.00
Kuttikol Agricultural Welfare Co-operative Society Ltd		7,47,322.00
Kotachery Service Co-operative Bank Ltd	011970005165	8,42,133.00
Kotachery Service Co-operative Bank Ltd	011970014585	59,065.00
The West Eleri Co-operative Bank Ltd	00197001239	30,645.00
The West Eleri Co-operative Bank Ltd	011870001305	1,77,883.50
Chittarikkal Primary Agriculturist Welfare Co-operative Society Ltd	001002000165	20,555.00
Nileswaram Co-operative Urban Bank Ltd	102100010000676	71,383.50
Cheruvathur Agriculturist Welfare Co-operative Society Ltd		2,80,315.00
Pilicode Agriculturist Welfare Co-operative Society Ltd	1963	2,07,865.00
Pilicode Agriculturist Welfare Co-operative Society Ltd	1969	4,14,201.00
Kerala State Co-operative Bank Ltd	120612301007606	99,04,033.22
Kerala State Co-operative Bank Ltd	120612301077213	20,13,760.00
Kerala State Co-operative Bank Ltd	120512301087885	3,12,392.50
Kerala State Co-operative Bank Ltd	121312801200050	1,07,901.00
Kerala State Co-operative Bank Ltd	119312801200109	5,74,808.00
Kerala State Co-operative Bank Ltd	122112801200068	4,84,346.43
Kerala State Co-operative Bank Ltd	120012301039174	2,157.00
Kerala State Co-operative Bank Ltd	117412801200070	3,54,169.00
Kerala State Co-operative Bank Ltd	120612301071072	805.78
Canara Bank	120023871996	8,45,197.00
	118612301043353	438.00
Kerala State Co-operative Bank Ltd	118912301020481	27,565.00
Kerala State Co-operative Bank Ltd	117912801200048	8,27,978.00
Nedumon Service Co-operative Bank Ltd	1780	1,70,603.00
Nedumon Service Co-operative Bank Ltd	2704	2,94,009.00
Union Bank of India	507101010035183	6,19,003.25
Kerala State Co-operative Bank Ltd	141312802000071	36,89,894.52
Kerala State Co-operative Bank Ltd	144112301025021	1,17,847.51
Indian Bank	6708374061	9,50,291.84
Kerala State Co-operative Bank Ltd	141912802000027	2,53,331.33
Kerala State Co-operative Bank Ltd	141712801200036	8,48,883.55
Kerala State Co-operative Bank Ltd	143412802003385	1,92,684.14
Bank of Baroda	09650200000285	7,62,639.13
Kerala State Co-operative Bank Ltd	141312801000736	14,16,533.78



The Ernakulam Urban Co-operative Society Ltd	102100010004109	1,94,516.00
Kerala State Co-operative Bank Ltd	145412801000364	4,22,020.00
Kerala State Co-operative Bank Ltd	142012802000127	1,642.00
Kerala State Co-operative Bank Ltd	143812801000356	16,29,081.89
Kerala State Co-operative Bank Ltd	168812301051188	29,23,329.00
Kalpetta Co-operative Urban Society Ltd	001001000151	12,95,566.14
Kalpetta Agricultural Improvement Co-operative Society Ltd	0101000009	14,54,739.00
The Manathavady Co-operative Urban Society Ltd	001002000069	3,14,088.00
The Nallurad Service Co-operative Bank Ltd	001001006490	84,140.00
Sulthan Bathery Co-operative Urban Society Ltd	002010001006019	1,261.83
Kerala State Co-operative Bank Ltd	170812801000068	2,50,821.40
Kerala State Co-operative Bank Ltd	169912801001407	5,30,135.00
Kalpetta Co-operative Urban Society Ltd	1001000553	2,089.50
Kerala State Co-operative Bank Ltd	168912801003648	2,80,623.00
Vythiri Service Co-operative Bank Ltd	001003002316	59,461.00
The Kodur Service Co-operative Bank Ltd	071970004196	2,42,03,213.75
The Urban Co-operative Bank Ltd Perinthalmanna	008001300000069	2,41,512.04
Edakkara Rural Co-operative Society Ltd	1/01241	7,38,944.00
Nilambur Service Co-operative Bank Ltd	00300600002112	5,81,206.00
Perumanna Klari Service Co-operative Bank Ltd	0050050005727	65,012.00
Kerala Gramin Bank	40208111000089	13,47,054.64
Malappuram District Govt. Teachers Co-operative Society Ltd	0401110000223	1,05,861.00
Imbichibava Rural Co-operative Society Ltd	0020050001885	27,357.00
Malappuram District Co-operative Bank Ltd	090301201000048	46,027.75
Ponnani Taluk Mercantile Co-operative Society Ltd	072	1,90,956.00
Ariyallur Service Co-operative Bank Ltd	0020050008709	8,79,307.00
Triprangode Service Co-operative Bank Ltd	2/2679	2,38,803.00
Kodur Service Co-operative Bank Ltd	011970001019	5,49,642.15
Areecode Service Co-operative Bank Ltd	011970012659	6,41,734.84
Tirur Regional Employees Co-operative Society Ltd	0020050001010	7,37,523.00
The Ponnani Service Co-operative Bank Ltd	0401040002100	6,99,260.00
Vengara Service Co-operative Rural Bank Ltd	0020080015350	3,78,109.00
Urban Co-operative Bank Ltd Perinthalmanna	001001000006075	5,18,705.05
Wandoor Service Co-operative Bank Ltd		13,86,689.76
Malappuram Aided School Teachers Co-operative Society	0030050000157	45,061.00
Canara Bank	6645101001213	2,39,375.00
Malappuram District Co-operative Bank Ltd	090081201000053	4,66,726.05
Kottayam Co-operative Urban Bank	102100010000450	1,41,00,367.25
Karapuzha Service Co-operative Bank Ltd	000023	
Canara Bank	1523201001196	-20,760.00
Kerala State Co-operative Bank Ltd	130812801000105	475.00
		10,32,815.00
	0002109007244	53,626.00
Kerala State Co-operative Bank Ltd	128910310000401	1,629.00
Kanjirapally Central Service Co-operative bank Ltd	0123000007654	16,35,781.00
Erattupetta Housing Co-operative Society Ltd	33/13	91,743.00
Thalayolaparambu Farmers Service Co-operative Bank Ltd	3845	1,78,958.30
Kottayam Co-operative Urban Bank	109100010001707	11,319.26
	0612070002552	5,75,357.00
Kerala State Co-operative Bank Ltd	132210801200022	37,964.00
Kottayam Co-operative Urban Bank	102100010001330	1,96,851.00



The Kadathuruthy Regional Service Co-operative Bank Ltd	0702300001436	4,417.50
Kerala State Co-operative Bank Ltd	133812301004597	1,97,663.00
Kerala State Co-operative Bank Ltd	173512801000135	94,33,846.77
The Kannur Town Service Co-operative bank Ltd	2693	23,35,769.95
Peringome Service Co-operative Bank Ltd	001002003948	2,75,018.50
Kerala State Co-operative Bank Ltd	176212801001306	2,72,592.00
Payyanur Co-operative Rural bank Ltd	031970006292	15,59,836.60
The Taliparamba Government Employees Co-operative Socieity	1912	8,19,447.00
The Madai Co-operative Rural bank Ltd	0201110002698	16,51,963.05
Kerala State Co-operative Bank Ltd	176112801200043	5,000.00
The Alakode Service Co-operative Bank Ltd	005001000331	2,15,329.25
Kerala State Co-operative Bank Ltd	177212801000325	51,449.40
The Mayyil Service Co-operative Bank Ltd	0201110008763	6,04,964.10
The Kannur Town Service Co-operative Bank Ltd	1843	3,72,826.97
The Chovva Co-operative Rural bank Ltd	091970004119	12,31,320.00
The Mowanchery Co-oprative Rural Bank Ltd	011970007545	13,55,370.75
Kolari Service Co-operative Bank Ltd	0301110001015	3,69,718.00
The Iritty Co-operative Bank Ltd	0301110000091	1,69,151.50
The Peravoor Regional Service Co-operative Bank Ltd	102100010004847	1,18,906.00
Kerala State Co-operative Bank Ltd	176412801000678	3,030.00
The Kuthuparamp Co-operative Rural bank Ltd	0201110001565	10,62,740.16
Kerala State Co-operative Bank Ltd	174412801000815	1,928.00
The Pinarayi Service Co-operative Bank Ltd	0201110008425	12,29,186.55
Panoor Mercantile Co-operative Socieity Ltd	149	1,47,603.00
Kerala State Co-operative Bank Ltd	175512801000887	1,54,547.00
Thalassery Range Abkari Workers Co-operative Socieity Ltd	1161	13,75,586.00
The Madai Co-operative Rural bank Ltd	0301110008340	52,419.00
Kerala State Co-operative Bank Ltd	173012801000105	1,72,263.50
The Pappinissery Co-operative Rural bank Ltd	0201010005487	76,200.00
The Cherukunnu Service Co-operative Bank Ltd	002001003631	22,854.00
The Irinave Service Co-operative Bank Ltd	001001008960	100.00
The Pappinissery Service Co-operative Bank Ltd	0201110007944	2,212.30
Morazha Kalliasseri Service Co-operative Bank Ltd	0201110014545	100.00
Indian Bank	460262520	37,35,786.00
Kerala State Co-operative Bank Ltd	153212801000643	6,33,555.00
Nagalassery Service Co-operative Bank Ltd	0010400000558	56,684.30
Pattambi Service Co-operative Bank Ltd	105100010307531	50,09,486.00
Ottappalam Service Co-operative Bank Ltd	001001001365	9,16,624.00
Cherpulassery Co-operative Urban Bank Ltd	003007000004279	11,37,258.00
Sreekrishnapuram Service Co-operative Bank Ltd	0020430001058	8,56,959.00
Mannarkkadu Rural Service Co-operative Bank Ltd	001001024424	7,34,656.00
Attappady Service Co-operative Bank Ltd	010000001279	52,827.00
Mundur Service Co-operative Bank Ltd	101100010002431	11,12,108.00
Indian Bank	460291889	3,87,817.32
Kerala State Co-operative Bank Ltd	152812801000236	15,80,291.00
Kerala State Co-operative Bank Ltd	152812801002385	4,42,304.07
Kerala State Co-operative Bank Ltd	152312801000905	3,32,067.00
Kerala State Co-operative Bank Ltd	153112801005149	6,60,705.50
Kerala State Co-operative Bank Ltd	153612801000712	10,28,235.00
Alathur Service Co-operative Bank Ltd	105100010000001	1,08,143.00
Kerala State Co-operative Bank Ltd	152112801002457	43,646.50
Kerala State Co-operative Bank Ltd	156112801003073	13,21,544.50
Total		47,67,85,893.39



PART – B

6. Details of Election Expenditure incurred/authorized by State Unit of the political party or by State Party Headquarters including all district level and local units for the State of MAHARASHTRA.

I. If political party incurs/authorizes election expenses in more than one state, the details for each state is to be given in separate sheet as per this pro-forma.

II. The state political party having headquarters within the state shall submit report in this pro-forma.

6.1	a. Opening balance of State Unit (including district level units and local units)		Amount	
	(on date of announcement of election) 16.03.2024			
	Description		Amount	
	(i) Cash in hand		86076.00	
	(ii) Bank balance Punjab National Bank, Worli branch, Amaravati, branch Canara Bank, Deccan Gymkhana Branch, Central Bank, Aurangabad branch, Union Bank, Civil Lane branch, Nagpur.		3252186.08	
Total			3338262.08	
6.2	a. Gross receipts from all sources from the announcement of election to the date of completion of election by State Unit (including district level units and local units in the state)			
	Description		Amount	
	(i) Cash		307685.00	
	(ii) Cheque or Draft etc		2281404.00	
	(iii) In kind (Received complementary goods or services from any person/entity) (Please mention details and notional value of such item – goods or services such as helicopter services etc received as complimentary from any person/entity)		0	
	Total			2589089.00
6.3	a. Gross Expenditure incurred/authorized by State Unit (including district level units and local units) for general Party propaganda (from the date of announcement of election to the date of completion of election)			
	Description of Gross expenditure by State Unit		Amount	
	(i) Cash		0	
	(ii) Cheque/draft etc		17452.00	
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election		0	
	Total			17452.00
	b. Break up of expenditure for general party propaganda incurred by state unit (including district level units and local units)			
	(i) Travel expenses on Star Campaigner(s) incurred by State Unit (Details to be enclosed in format given in Schedule-12)		Nil	
	(ii) Travel expenses on other leaders by State Unit (Details to be enclosed in format given in Schedule- 13)		17452.00	
	(iii) Expense on Media Advertisement (print and electronic, bulk sms, cable, website and TV channel etc) on General Party propaganda by State Unit (Details to be enclosed in format given in Schedule-14)		Nil	
	(iv) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by State Unit		Nil	



	(Details to be enclosed in format given in Schedule – 15)			
	(v) Expense on Public meetings/processions/rally etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule- 16)	Nil		
	(vi) Any other expense towards General Party propaganda by State Unit (Details to be enclosed in format given in Schedule- 17)	Nil		
	Total	17452.00		
6.4	a. Gross Expenditure incurred/authorized by State Unit for Candidate(s) including District level Units and local units attributable to candidate(s) (other than for general party propaganda)			
	(i) Total lump sum payment(s) to candidate(s) of the party or other candidate(s) authorized/incurred by State Unit, either in cash or by instruments like – cheque/DD/PO/RTGS/Fund Transfer etc. (Details to be enclosed in format given in Schedule – 18)	1265000.00		
	(ii) Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV channel etc) for the candidate(s) with photo or name of candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 19)	Nil		
	(iii) Total expense on publicity materials (like posters, banners, cut-outs, election materials etc) with photo and/or name of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 20)	Nil		
	(iv) Total expense by State Unit (other than general party propaganda) on barricades/audio etc/hired vehicles for the audience/supporter at the rally of Star Campaigners with candidate(s) (Details to be enclosed in format given in Schedule – 21)	Nil		
	(v) Any other expense for the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 22)	Nil		
	(vi) Expenditure incurred on publishing criminal antecedents of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule-23B)*	99791.00		
	(vii)Expenses on virtual campaign through Social Media platforms/Apps/Other means by State Unit (Details to be enclosed in format given in Schedule 24B)	Nil		
	Total expense on candidate(s)	1364791.00		
6.5	Total lump sum amount given by State Unit of the Party (including the districts and local units) to other party(s) for election expenses. If political party makes payment(s) on more than one occasion then date wise details are to be mentioned.			
	Name of State Unit of Party to which payment made/Name of other political party (if any)	Date(s) of Payment	Cash,Cheq/DD No. etc	Amount
	1.			
	2.			
	Total			Nil
6.6	a. Closing Balance of State Unit of the Party (including the districts and local units) on the completion of election	Amount		
	Description	Amount		
	(i) Cash in hand	63429.00		
	(ii) Bank balance/. Punjab National Bank, Worli branch, Amaravati, branch Canara Bank, Deccan Gymkhana Branch, Central Bank, Aurangabad branch, Union Bank, Civil Lane branch, Nagpur.	1780715.87		
	Total	1844144.87		



State wise Details of Election Expenses

Name of the State Maharashtra

Schedule - 12						
Travel expenses of Star Campaigner(s) authorized/incurred by State/Distt./Local Units						
S. No	State and venue	Date of the meeting	Name(s) of the star campaigner (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1						
2						
3						
					Total	Nil

Schedule - 13						
Travel expenses of other leader(s) authorized/incurred by State/Dist/local Units (including expenses after announcement and before nomination)						
S. No	State and venue	Date of meeting	Name of the leader (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1	Various places	16.3.24 to 24.4.24	Uday Narkar	Car		17452
2						
					Total	17452

Schedule - 14						
Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda authorized/incurred by State/Distt/Local Units						
S. No	State	Name of the payee	Name of media (print/electronic/sms/cable TV, website, TV channel etc)	Date (of print/telecast/sms)	Total amount (including outstanding amt.)	
1						
2						
3						
					Total	Nil

Schedule - 15						
Expense(s) on Publicity Materials including posters, banners, badges, stickers, arches, gates,						



cutouts, hoardings, flags etc for general party propaganda authorized/incurred by State/Dist./Local Units

S N o	State	No and Name of Assembly/Parl. Constituency	Details of the items	Total Amount (includi ng outstand ing amt)
1				
2				
3				
			Total	Nil

Schedule - 16

Expense(s) on Public meetings/procession/rally (like dias/audio/barricade/vehicles etc) authorized/incurred by State/Distt./Local Units

S N o	State and venue	Date of the meeting/procession/rally	Details of items	Total Amount (includi ng outstand ing amt)
1				
2				
3				
			Total	Nil

Schedule - 17

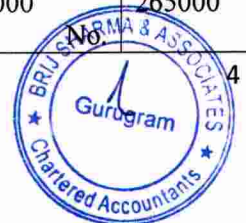
Any other expense(s) for General Party propaganda authorized/incurred by State/Distt./Local Units

S N o	State	Purpose/Details of the items	Date of expenditure	Total Amount (includi ng outstand ing amt)
1				
2				
			Total	Nil

Schedule - 18

Total lump sum payment(s) to candidate (s) of the party or other candidate(s) if any authorized/incurred by State/Distt./Local Units, either in cash or by instruments like cheque/DD/PO/RTGS/Fund Transfer etc. If State/Distt./Local Units makes payment(s) to candidate(s) on more than one occasion then date wise details are to be mentioned.

S N o	Name of the State/No and Name of the Assembly/Parl Constituency	Name of Candidate(s) and name of Party to be mentioned in case of other party	Date(s) of payment	Cash amount	Cheq/DD No etc and Date	Total Amount paid
1	Maharashtra, Hingoli	Vijay Ramji Gabhane	23.4.24		265000 Ch.	265000



					056839	
2			16.4.24		300000 Ch. No. 056835	300000
3			10.4.24		700000 Ch. No. 056834	700000
4						
					Total	1265000

Schedule – 19

Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc) authorized/incurred by State/Distt./Local Units for specific candidate(s) with photo or name of candidate(s) or attributable to any candidate(s)

S. No	State	Name of the candidate(s)	Name of media (print/electronic/sms/cable tv etc)	Date (of print/telecast/sms)	Total Amount (including outstanding amt)
1					
2					
				Total	Nil

Schedule – 20

Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidates or attributable to candidate(s) authorized/incurred by State/Distt./Local Units

S. No	State/No and Name of the Assembly/Parl. Constituency	Name of the candidate(s)	Details of the item	Total Amount (including outstanding amt)
1				
2				
			Total	Nil

Schedule – 21

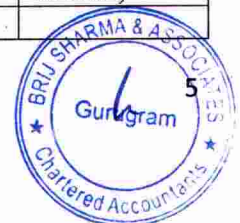
Total Expense authorized/incurred for the candidate(s) by State/Distt./Local Units (other than general party propaganda) on public meetings/processions etc (barricades/audio etc/hired vehicles for the audience/supporters at the rally of Star Campaigner(s) or other leader(s))

S. No	State and venue	Name(s) of the Star campaigner(s) and other leader(s)	Name of the Candidate(s)	Date	Items of expenditure	Total amount (including outstanding amount)
1						
2						
					Total	Nil

Schedule – 22

Any other expense(s) for the candidate(s) authorized/incurred by State/Distt./Local Units

S. No	State	No and Name of the Assembly/Parl. Constituency	Name of the Candidate(s)	Details of the items	Total amount (including outstanding amount)
1					



2					
3					
				Total	Nil

Schedule – 23 B

Total expenses incurred/authorized on publishing criminal antecedents, if any, of candidates sponsored by the political party located in state/dist/local units

S. No	Website	Newspaper			Television			Mode of Payment (electronic/cheque/DD/Cash) (pl. specify)
		Name(s) of newspaper	Date(s) of publishing	Expenses incurred (in Rs.)	Name(s) of channel	Date(s) & Time of insertion/telecast	Expenses incurred (in Rs.)	
1	2	3	4	5	6	7	8	9
	12.4.24 to 24.4.24	Nanded Vartha	12.4.24	3400	Zee 24 Tass	16.4.24 12 pm to 5 pm	5310	
		Nanded Vartha	24.4.24	3400	Zee 24 Tass	19.4.24 12 pm to 5 pm	5310	
		Dainik Gavwala	16.4.24	12348	Zee 24 Tass	24.4.24 12 pm to 5 pm	5310	
		Sakal	16.4.24	21571				
		Sakal	19.4.24	21571				
		Sakal	19.4.24	21571				
				83861			15930	

Schedule – 24 B

Total expenses incurred/authorized on virtual campaign through Social Media platforms/Apps/Other means on General Party Propaganda authorized incurred by state/dist/local units

S. No	State	Nature of Virtual Campaign (Indicate Social Media Platforms/Apps/ Other means)	Name of content creator	Name of media to disseminate message	Total Amount (including outstanding amount)
1	2	3	4	5	6

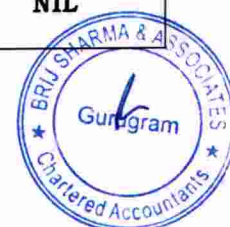


PART-B

6. Details of Election Expenditure incurred/authorized by State Unit of the political party or by State Party Headquarters including all district level and local units for the State of Odisha.....

- I. If political party incurs/authorizes election expenses in more than one state, the details for each state is to be given in separate sheet as per this pro-forma,
 II. The state political party having headquarters within the state shall submit report in this pro-form.

6.1	a. Opening balance of State Unit (including district level units and local units) (on the date of announcement of election i.e., 16.3.2024)	Amount
	Description	Amount
	(i) Cash in hand	4,91,225.76
	(ii) Bank Balance (Please mention name of the bank and branch)	65,03,322.21
	Total	69,94,547.97
6.2	a. Gross receipts from all sources from the date of announcement of election to the date of completion of election by State Unit (including district level units and local units in the State)	Amount
	Description	Amount
	(i) Cash	12,89,313.00
	(ii) Cheque or Draft etc.	8,17,836.00
	(iii) In kind (Received complimentary goods or services from any person/entity) (Please mention national value of such item-goods or services such as helicopter services etc. received as complimentary from any person/entity)	58,092.00
	Total	21,65,241.00
6.3	a. Gross Expenditure incurred/authorized by State Unit (including district level units and local units) for General Party propaganda (from the date of announcement of election to the date of completion of election)	Amount
	Description of Gross expenditure by State Unit	Amount
	(i) Cash	NIL
	(ii) Cheque/draft etc.	NIL
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election	NIL
	Total	NIL
	b. Break up of expenditure for general party propaganda incurred by State unit (including District level Units and local units)	
	(i) Travel expenses on Star Campaigner(s) incurred by State Unit (Details to be enclosed in format given in Schedule-12)	NIL
	(ii) Travel expense on Other leaders by State Unit (Details to be enclosed in format given in Schedule-13)	NIL



	(iii) Expense on Media Advertisement (print and electronic, bulk, sms, cable, website and TV Channel etc.) on General Party propaganda by State Unit (Details to be enclosed in format given in Schedule-14)	NIL
	(iv) Expense on Publicity Materials including posters, banners, budes, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule-15)	NIL
	(v) Expense on Public meetings/processissions/Rally etc. for general party propaganda by State Unit (Details to be enclosed in format given in Schedule-16)	NIL
	(vi) Any other expense for General Party propaganda by State Unit (Details to be enclosed in format given in Schedule-17)	NIL
	Total	NIL
6.4	a. Gross Expenditure incurred or authorized by State Unit for Candidate(s) including local units attributable to candidate(s) (other than for general party propaganda)	NIL
	(i) Total lump sum payment(s) to Candidate(s) of the party or other candidate(s) authorized/incurred by State Unit, either in cash or by instruments like- cheque/DD/PO/RTGS/fund Transfer etc. (Details to be enclosed in format given in Schedule-18)	1,00,000
	(ii) Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc.) for the candidate(s) with photo or name of candidate(s) by State Unit (Details to be enclosed in format given in Schedule-19)	NIL
	(iii) Total Expense on Publicity Materials (like posters, banners, cut-outs, election materials etc) with photo and/or name of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule-20)	NIL
	(iv) Total Expense by State Unit (Other than general party propaganda) on barricades/audio etc/ hired vehicles for the audience/ supporter at the rally of Star Campaigners with candidate(s) (Details to be enclosed in format given in Schedule-21)	NIL
	(v) Any other expense for the candidate(s) by State Unit (Details to be enclosed in format given in Schedule-22)	NIL
	(vi) Expenditure incurred on publishing criminal antecedents of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule-23)	65,213.00
	(vii) Expense in virtual campaign through Social Media platforms/Apps/Other means by State Unit (Details to be enclosed in format given in Schedule-24B)	
	Total expense on candidate(s)	1,65,213.00
6.5	Total lump sum amount given by State Unit of the Party (including the local units) to Other party(s) for election expenses. If political party makes payment(s) on more than one occasion then date wise details are to be mentioned	



	Name of State Unit of party to which payment made/Name of other Political Party (if any)	Date(s) of Payment	Cash, Cheque/DD etc. no.	Amount
	1	NIL	NIL	NIL
	2			
	3.			
	Total			NIL
6.6	a. Closing Balance of State Unit of the Party (including the local units) on the completion of election 6/6/2024			Amount
	Description			Amount
	(i) Cash in hand			493,759.39
	(ii) Bank balance (Please mention name of the bank and branch)			24,67,705.67
	Total			29,61,465.06



Statewise Details of Election Expenses (Parliament)

Name of the State		Odisha				
Schedule-12						
Travel expenses of Star Campaigner(s) authorized/incurred by State/ Distt./ Local Units						
S. No.	State and Venue	Date of meeting	Name(s) of the star campaigner(s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1						NIL
2						
3						
Total						NIL

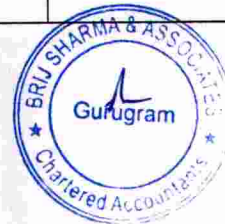
Schedule-13						
Travel expenses of other leader(s) authorized/ incurred by State/ Distt./ Local Units (including expenses after announcement and before nomination)						
S. No.	State and Venue	Date of meeting	Name of the leader(s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1						NIL
2						
Total						



Schedule-14					
Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda authorized/ incurred by State/ Distt./ Local Units					
S. No.	State	Name of the payee	Name of media (print/electronic/sms, cable tv, website, TV Channel etc)	Date (of print/telecast/sms etc.)	Total Amount (including outstanding amt.)
1					NIL
2					
Total					NIL

Schedule- 15					
Expense(s) on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda authorized/ incurred by State/ Distt./ Local Units					
S. No.	State	No. and Name of the Assembly/Parl. Constituency	Details of the items	Total Amount (including outstanding amt.)	
1					NIL
2					
Total					NIL

Schedule- 16				
Expense(s) on Public meetings /procession/Rally (like dias / audio/ barricade/ vehicles etc.) authorized/incurred by State/ Distt./ Local Units				
S. No.	State and Venue	Date of the meeting/procession/Rally	Details of items	Total Amount (including outstanding amt.)
1				NIL
2				
Total				NIL



Schedule- 17				
Any other expense(s) for General Party propaganda authorized/ incurred by State/ Distt./ Local Units				
S. No.	State	Purpose/Details of the items	Date of expenditure	Total Amount (including outstanding amt.)
1				NIL
2				NIL
Total				NIL

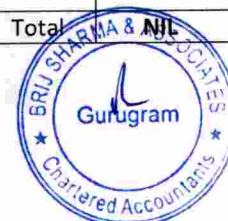
Schedule- 18						
Total lump sum payment (s) to Candidate(s) of the party or other candidate(s) if, any authorized/ incurred by State/ Distt./ Local Units, either in cash or by Instruments like- cheque/ DD/PO/RTGS/Fund Transfer etc. If State/ Distt./ Local Units makes payment (s) to candidate(s) on more than one occasion then date wise details are to be mentioned.						
S. No.	Name of the State / No. and Name of the Assembly/ Parl. Constituency	Name of Candidate(s) and name of Party to be mentioned in case of other party	Date(s) of payment	Cash Amount	Cheq / DD no. etc. and Date	Total amount paid
1	Odisha 18- Bhubaneswar	Suresh Chandra Panigrahy	4.05.2024	-	Bank Transfer	1,00,000.00
2						
3						
4						
5						
6						
7						
Total						1,00,000.00



Schedule- 19					
Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc.) authorized/ incurred by State/ Distt./ Local Units for specific candidate(s) with photo or name of candidate(s) or attributable to any candidate(s)					
S. No.	State	Name of the candidate(s)	Name of media (print/electronic/ sms/ cable tv, etc	Date (of print/telecast/sms etc.)	Total Amount (including outstanding amt.)
1					NIL
2					
Total					NIL

Schedule -20				
Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidates or attributable to candidate(s) authorized/ incurred by State/ Distt./ Local Units				
S. No.	State/No. and Name of the Assembly/Parl. Constituency	Name of Candidate(s)	Details of the items	Total Amount (including outstanding amt.)
1				NIL
2				
Total				NIL

Schedule- 21						
Total Expense authorized / incurred for the candidate(s) by State/ Distt./ Local Units (Other than general party propaganda) on Public meetings /processions etc., (barricades /audio etc., /hired vehicles for the audience /supporters at the rally of Star Campaigner(s) or other leader(s)						
S. No	State and venue	Name(s) of the Star campaigner(s) and other leader(s)	Name of the Candidate(s)	Date	Items of expenditure	Total Amount (including outstanding amt.)
1						NIL
2						
Total						NIL



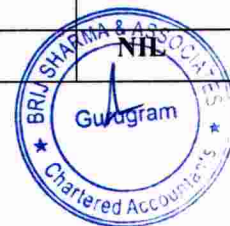
Schedule- 22					
Any other expense(s) for the candidate (s) authorized/ incurred by State/ Distt./ Local Units					
S. No.	State	No. and Name of the Assembly/Parl. Constituency	Name of the Candidate(s)	Details of the items	Total Amount (including outstanding amt.)
1					NIL
2					
Total					NIL

Schedule- 23 A									
Total expenses incurred/authorized on publishing criminal antecedents , if any, of candidates sponsored by the political party located in Central Headquarters									
Sl. No.	Website	Newspaper			Television			Mode of payment (electronic/cheque/DD/Cash) (Pl. specify)	
		Period during which displayed	Name(s) of Newspaper	Date(s) of publishing	Expenses incurred (in Rs.)	Name(s) of channel	Date(s) & Time of insertion/telecast	Expenses incurred (in Rs.)	
1	2	3	4	5	6	7	8	9	
								NIL	
Total								NIL	



Schedule- 23 B								
Total expenses incurred/authorized on publishing criminal antecedents , if any, of candidates sponsored by the political party located in State/ Distt./Local Units								
Sl. No	Website	Newspaper			Television			Mode of payment (electronic/cheque/ DD/Cash) (Pl. specify)
		Period during which displayed	Name(s) of Newspaper	Date(s) of publishing	Expenses incurred (in Rs.)	Name(s) of channel	Date(s) & Time of insertion/telecast	
1	2	3	4	5	6	7	8	9
		The Stateman	<u>C-2</u> 13.5.2024 19.5.2024 21.5.2024	45,213	Naxatra	11.5.24—4.17pm 15.5.24—9.17am 19.5.24—3.30pm	10,000	Cheque
		Nyayabati	<u>C-2</u> 11.5.204 15.5.2024 19.5.2024 <u>C-7</u> 14.5.2024	10,000				
Total		55,213.00			10,000.00			
Grand Total								65,213.00

Schedule 24A					
Total expenses incurred/authorized on virtual campaign through Social Media platforms/Apps/Other means on General Party Propaganda authorized incurred by Party Central Head Quarters					
Sl. No.	State	Nature of Virtual Campaign (Indicate Social Media Platforms/Apps/Other means)	Name of content creator	Name of media to disseminate message	Total Amount (including outstanding amount)
1	2	3	4	5	6



Schedule 24B					
Total expenses incurred/authorized on virtual campaign through Social Media platforms/Apps/Other means on General Party Propaganda authorized incurred by State/District/Local Units					
Sl. No.	State	Nature of Virtual Campaign (Indicate Social Media Platforms/Apps/Other means)	Name of content creator	Name of media to disseminate message	Total Amount (including outstanding amount)
1	2	3	4	5	6
					NIL



PART – B

6. Details of Election Expenditure incurred/authorized by State Unit of the political party or by State Party Headquarters including all district level and local units for the State of Punjab

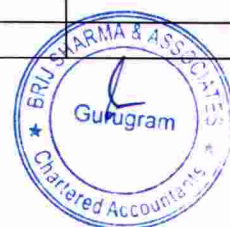
I. If political party incurs/authorizes election expenses in more than one state, the details for each state is to be given in separate sheet as per this pro-forma.

II. The state political party having headquarters within the state shall submit report in this pro-forma.

6.1	a. Opening balance of State Unit (including district level units and local units) (on date of announcement of election)		Amount
	Description		Amount
	(i) Cash in hand		440932.00
	(ii) Bank balance (Please mention name of the bank and branch)		1939709.13
	Total		2380641.13
6.2	a. Gross receipts from all sources from the announcement of election to the date of completion of election by State Unit (including district level units and local units in the state)		
	Description		Amount
	(i) Cash		2427771.00
	(ii) Cheque or Draft etc		260580.00
	(iii) In kind (Received complementary goods or services from any person/entity) (Please mention details and notional value of such item – goods or services such as helicopter services etc received as complimentary from any person/entity)		
Total		2688351.00	
6.3	a. Gross Expenditure incurred/authorized by State Unit (including district level units and local units) for general Party propaganda (from the date of announcement of election to the date of completion of election)		
	Description of Gross expenditure by State Unit		Amount
	(i) Cash		97482.00
	(ii) Cheque/draft etc		96842.00
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election		
	Total		194324.00
	b. Break up of expenditure for general party propaganda incurred by state unit (including district level units and local units)		
	(i) Travel expenses on Star Campaigner(s) incurred by State Unit (Details to be enclosed in format given in Schedule-12)		
	(ii) Travel expenses on other leaders by State Unit (Details to be enclosed in format given in Schedule- 13)		
	(iii) Expense on Media Advertisement (print and electronic, bulk sms, cable, website and TV channel etc) on General Party propaganda by State Unit (Details to be enclosed in format given in Schedule-14)		



	(iv) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule – 15)	96842.00
	(v) Expense on Public meetings/processions/rally etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule- 16)	
	(vi) Any other expense towards General Party propaganda by State Unit (Details to be enclosed in format given in Schedule- 17)	97482.00
	Total	194324.00
6.4	a. Gross Expenditure incurred/authorized by State Unit for Candidate(s) including District level Units and local units attributable to candidate(s) (other than for general party propaganda)	
	(i) Total lump sum payment(s) to candidate(s) of the party or other candidate(s) authorized/incurred by State Unit, either in cash or by instruments like – cheque/DD/PO/RTGS/Fund Transfer etc. (Details to be enclosed in format given in Schedule – 18)	420930.00
	(ii) Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV channel etc) for the candidate(s) with photo or name of candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 19)	
	(iii) Total expense on publicity materials (like posters, banners, cut-outs, election materials etc) with photo and/or name of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 20)	
	(iv) Total expense by State Unit (other than general party propaganda) on barricades/audio etc/hired vehicles for the audience/supporter at the rally of Star Campaigners with candidate(s) (Details to be enclosed in format given in Schedule – 21)	
	(v) Any other expense for the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 22)	
	(vi) Expenditure incurred on publishing criminal antecedents of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule-23B)*	
	(vii)Expenses on virtual campaign through Social Media platforms/Apps/Other means by State Unit (Details to be enclosed in format given in Schedule 24B)	
	Total expense on candidate(s)	420930.00
6.5	Total lump sum amount given by State Unit of the Party (including the districts and local units) to other party(s) for election expenses. If political party makes payment(s) on more than one occasion then date wise details are to be mentioned.	
	Name of State Unit of Party to which payment made/Name of other political party (if any)	Date(s) of Payment
		Cash,Cheq/DD No. etc
		Amount
	1.	
	3.	



	Total	
6.6	a. Closing Balance of State Unit of the Party (including the districts and local units) on the completion of election	Amount
	Description	Amount
	(i) Cash in hand	258036.00
	(ii) Bank balance (Please mention name of the bank and branch)	2517038.80
	Total	2775074.80



State wise Details of Election Expenses

Name of the State Punjab

Schedule - 12						
Travel expenses of Star Campaigner(s) authorized/incurred by State/Distt./Local Units						
S. No	State and venue	Date of the meeting	Name(s) of the star campaigner (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1						
2						
3						
					Total	Nil
Schedule - 13						
Travel expenses of other leader(s) authorized/incurred by State/Dist/local Units (including expenses after announcement and before nomination)						
S. No	State and venue	Date of meeting	Name of the leader (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1						
2						
					Total	Nil
Schedule - 14						
Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda authorized/incurred by State/Distt./Local Units						
S. No	State	Name of the payee	Name of media (print/electronic/sms/cable TV, website, TV channel etc)	Date (of print/telecast/sms)	Total amount (including outstanding amt.)	
1						
2						



3					
				Total	Nil

Schedule – 15

Expense(s) on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda authorized/incurred by State/Dist./Local Units

S · N o	State	No and Name of Assembly/Parl. Constituency	Details of the items	Total Amount (includin g outstan ding amt)
1	Punjab	04 Jalandhar	1 Manifesto	18762
2			2. Joint Paphlet	12000
3			3. Pamphlet (Appeal to voters) 4. Small flags	60180 5900
			Total	96842.

Schedule – 16

Expense(s) on Public meetings/procession/rally (like dias/audio/barricade/vehicles etc) authorized/incurred by State/Distt/Local Units

S · N o	State and venue	Date of the meeting/procession/rally	Details of items	Total Amount (includin g outstan ding amt)
1				
2				
3				
			Total	Nil

Schedule – 17

Any other expense(s) for General Party propaganda authorized/incurred by State/Distt./Local Units

S · N o	State	Purpose/Details of the items	Date of expenditure	Total Amount (includin g outstan ding amt)
1	Punjab	Campaign Vehicle	18-29 May, 2024	53500
2		Food & Misc. etc.	18-29 May, 2024	43982
			Total	97482

Schedule – 18

Total lump sum payment(s) to candidate (s) of the party or other candidate(s) if any



authorized/incurred by State/Distt./Local Units, either in cash or by instruments like cheque/DD/PO/RTGS/Fund Transfer etc. If State/Distt./Local Units makes payment(s) to candidate(s) on more than one occasion then date wise details are to be mentioned.

S. No	Name of the State/No and Name of the Assembly/Parl Constituency	Name of Candidate(s) and name of Party to be mentioned in case of other party	Date(s) of payment	Cash amount	Cheq/DD No etc and Date	Total Amount paid
1	Punjab 04 Jalandhar	Parshottam Lal	11-04-2024	10000		10000
2			--do--	10000		10000
3			--do--	10000		10000
4			--do--	10000		10000
5			--do--	10000		10000
6			13-05-2024	9000		9000
7			--do--	9000		9000
8			--do--	9000		9000
9			--do--	8820		8820
1			22-05-2024		100000	100000
			27-05-2024	9000		9000
			--do--	9000		9000
			--do--	7110		7110
			28-05-2024		60,000	60,000
			29-05-2024	10000		10000
			--do--	10000		10000
			--do--	8000		8000
			--do--	7000		7000
			--do--	10000		10000
			--do--	5000		5000
			--do--	10000		10000
			--do--	10000		10000
			--do--	10000		10000
			03-06-2024		70000	70000
					Total	420930

Schedule – 19

Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc) authorized/incurred by State/Distt./Local Units for specific candidate(s) with photo or name of candidate(s) or attributable to any candidate(s)

S. No	State	Name of the candidate(s)	Name of media (print/electronic/sms/cable tv etc)	Date (of print/telecast/sms)	Total Amount (including outstanding amt)
1					
2					
				Total	



Schedule – 20

Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidates or attributable to candidate(s) authorized/incurred by State/Distt./Local Units

S. No	State/No and Name of the Assembly/Parl. Constituency	Name of the candidate(s)	Details of the item	Total Amount (including outstanding amt)
1				
2				
			Total	Nil

Schedule – 21

Total Expense authorized/incurred for the candidate(s) by State/Distt./Local Units (other than general party propaganda) on public meetings/processions etc (barricades/audio etc/hired vehicles for the audience/supporters at the rally of Star Campaigner(s) or other leader(s)

S. No	State and venue	Name(s) of the Star campaigner(s) and other leader(s)	Name of the Candidate(s)	Date	Items of expenditure	Total amount (including outstanding amount)
1						
2						
					Total	Nil

Schedule – 22

Any other expense(s) for the candidate(s) authorized/incurred by State/Distt./Local Units

S. No	State	No and Name of the Assembly/Parl. Constituency	Name of the Candidate(s)	Details of the items	Total amount (including outstanding amount)
1					
2					
3					
				Total	Nil

Schedule – 23 B

Total expenses incurred/authorized on publishing criminal antecedents, if any, of candidates sponsored by the political party located in state/dist/local units

S. No	Website	Newspaper			Television			Mode of Payment (electronic/cheque/DD/Cash) (pl. specify)
		Name(s) of news paper	Date(s) of publishing	Expenses incurred (in Rs.)	Name(s) of channel	Date(s) & Time of insertion/tel ecast	Expenses incurred (in Rs.)	
	Period during which displayed							



1	2	3	4	5	6	7	8	9
Schedule – 24 B								
Total expenses incurred/authorized on virtual campaign through Social Media platforms/Apps/Other means on General Party Propaganda authorized incurred by state/dist/local units								
S. No	State	Nature of Virtual Campaign (Indicate Social Media Platforms/Apps/ Other means)	Name of content creator	Name of media to disseminate message	Total Amount (including outstanding amount)			
1	2	3	4	5	6			

- | S. No. | City | Bank | Branch |
|--------|------------|-------------------------|---------------------|
| 1. | Hoshiarpur | SBI | Model Town Branch |
| 2. | Gurdapur | Canara Bank | Zila Parishad bldg |
| 3. | Chandigarh | Union Bank | Sector 30 C |
| 4. | Pathankot | Bank Of India | Dalhousie Road |
| 5. | Malerkotla | Punjab & Sind | Malerkotla |
| 6. | Sangrur | Bank Of India | Dhuri Branch |
| 7. | Bathinda | Bank Of Baroda | Gole Diggi |
| 8. | Ropar | Ropar Central Coop Bank | Nangal |
| 9. | Jalandhar | Punjab Gramin Bank | Link Road |
| 10. | Ferozepore | Pb Gramin Bank | Nagar Mal Sarai |
| 11. | Moga | Pb & Sind Bank | Kot Isse Khan |
| 12. | SBS Nagar | Pb & Sind Bank | Nawanshahar Mandi 1 |
| 13. | Amritsar | Central Bank Of India | Putlighar |



PART – B

6. Details of Election Expenditure incurred/authorized by State Unit of the political party or by State Party Headquarters including all district level and local units for the State of Rajasthan.

I. If political party incurs/authorizes election expenses in more than one state, the details for each state is to be given in separate sheet as per this pro-forma.

II. The state political party having headquarters within the state shall submit report in this pro-forma.

6.1	a. Opening balance of State Unit (including district level units and local units) (on date of announcement of election)	Amount	
	Description	Amount	
	(i) Cash in hand	9,88,901.00	
	(ii) Bank balance (Please mention name of the bank and branch) SBI Hatwara Road, Jaipur	10,57,512.74	
	Total	20,46,413.74	
6.2	a. Gross receipts from all sources from the announcement of election to the date of completion of election by State Unit (including district level units and local units in the state)		
	Description	Amount	
	(i) Cash (State +District Unites) with public resources	1,30,100.00	
	(ii) Cheque or Draft etc at State 16,38,995+25,30,458	41,69,453.00	
	(iii) In kind (Received complementary goods or services from any person/entity) (Please mention details and notional value of such item – goods or services such as helicopter services etc received as complimentary from any person/entity)	Nil	
	Total	42,99,553.00	
6.3	a. Gross Expenditure incurred/authorized by State Unit (including district level units and local units) for general Party propaganda (from the date of announcement of election to the date of completion of election)		
	Description of Gross expenditure by State Unit	Amount	
	(i) Cash (State +District Unites)	1,000.00	
	(ii) Cheque/draft etc 3,76,000+25,30,458	29,06458.00	
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election		
		Total	29,07,458-00
	b. Break up of expenditure for general party propaganda incurred by state unit (including district level units and local units)		
	(i) Travel expenses on Star Campaigner(s) incurred by State Unit (Details to be enclosed in format given in Schedule-12)	9,80,000.00	
	(ii) Travel expenses on other leaders by State Unit (Details to be enclosed in format given in Schedule- 13)	10,90,458.00	
	(iii) Expense on Media Advertisement (print and electronic, bulk sms, cable, website and TV channel etc) on General Party propaganda by State Unit (Details to be enclosed in format given in Schedule-14)	3,77,000.00	
	(iv) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule – 15)	4,60,000.00	
	(v) Expense on Public meetings/processions/rally etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule-16)	Nil	
	(vi) Any other expense towards General Party propaganda by State Unit (Details to be enclosed in format given in Schedule- 17)	Nil	
		Total	29,07,458.00
	6.4	a. Gross Expenditure incurred/authorized by State Unit for Candidate(s) including District level Units and local units attributable to candidate(s) (other than for general party propaganda)	
(i) Total lump sum payment(s) to candidate(s) of the party or other candidate(s) authorized/incurred by State Unit, either in cash or by instruments like –		10,00,000	

Brij Sharma & Associates
 Chartered Accountants
 Guwahati

	cheque/DD/PO/RTGS/Fund Transfer etc. (Details to be enclosed in format given in Schedule – 18)			
	(ii) Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV channel etc) for the candidate(s) with photo or name of candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 19)			Nil
	(iii) Total expense on publicity materials (like posters, banners, cut-outs, election materials etc) with photo and/or name of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 20)			Nil
	(iv) Total expense by State Unit (other than general party propaganda) on barricades/audio etc/hired vehicles for the audience/supporter at the rally of Star Campaigners with candidate(s) (Details to be enclosed in format given in Schedule – 21)			Nil
	(v) Any other expense for the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 22)			Nil
	(vi) Expenditure incurred on publishing criminal antecedents of the candidate(s) by Party Central Headquarters (Details to be enclosed in format given Schedule-23B)			Nil
	(vii) Expenses on virtual campaign through Social Media platforms/Apps/Other means by Party Central Headquarters (Details to be enclosed in format given in Schedule 24B)			Nil
	(10,00,000 + 29,07,458)Total expense on candidate(s)			10,00,000.00
6.5	Total lump sum amount given by State Unit of the Party (including the districts and local units) to other party(s) for election expenses. If political party makes payment(s) on more than one occasion then date wise details are to be mentioned.			
	Name of State Unit of Party to which payment made/Name of other political party (if any)	Date(s) of Payment	Cash,Cheq/DD No. etc	Amount
	1.			
	2.			
	3.			
	Total			Nil
6.6	a. Closing Balance of State Unit of the Party (including the districts and local units) on the completion of election			Amount
	Description			
	(i) Cash in hand			88506.00
	(ii) Bank balance SBI Hatwara Road, Jaipur. (Please mention name of the bank and branch)			9,54,890.00
	Total			10,43,396.00



Statewise Details of Election Expenses

Name of the State Rajasthan

Schedule – 12

Travel expenses of Star Campaigner(s) authorized/incurred by State/Distt./Local Units

S. No	State and venue	Date of the meeting	Name(s) of the star campaigner (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1	All Sikar Area	26-03-2024 to 17-04-2024	Com. Virinda Karat Com. Indarjeet singh Com. Biju Krishnan Com. Ashok Dhable Com. Jagmati Sagwan	By Road Taxi		9,80,000
						9,80,000

Schedule – 13

Travel expenses of other leader(s) authorized/incurred by State/Dist/local Units (including expenses after announcement and before nomination)

S. No	State and venue	Date of meeting	Name of the leader (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1	All Sikar Area	26-03-2024 to 17-04-2024	Com. Amra Ram Com. Pema Ram Com. Kishan Pareek Com. Sumitra Chopra Com. Chhagan Lal	By Road taxi		10,90,458
						10,90,458

Schedule – 14

Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda authorized/incurred by State/Distt./Local Units

S. No	State	Name of the payee	Name of media (print/electronic/sms/cable TV, website, TV channel etc)	Date (of print/telecast/sms)	Total amount (including outstanding amt.)
1	Sikar (Rajasthan)	Mahesh kumar jat	electronic MovingVihcle	953609 19-04-2024	1,88,000.00
2	Sikar (Rajasthan)	Jitendra Singh	electronic MovingVihcle	953609 19-04-2024	1,88,000-00
3			Misc		1,000.00
Total					3,77,000.00

Schedule – 15

Expense(s) on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda authorized/incurred by State/Dist./Local Units

S. No	Dist.	No and Name of Assembly/Parl. Constituency	Details of the items	Total Amount (including outstanding amt)
	All Sikar Area	Sikar	Flexes, Banners, Posters, Welcome gate etc.	4,60,000-00
Total				4,60,000.00



Schedule - 16				
Expense(s) on Public meetings/procession/rally (like dias/audio/barricade/vehicles etc) authorized/incurred by State/Distt./Local Units				
S. No	State and venue	Date of the meeting/procession/rally	Details of items	Total Amount (including outstanding amt)
			Total	Nil

Schedule - 17				
Any other expense(s) for General Party propaganda authorized/incurred by State/Distt./Local Units				
S. No	State	Purpose/Details of the items	Date of expenditure	Total Amount (including outstanding amt)
				Nil

Schedule - 18						
Total lump sum payment(s) to candidate (s) of the party or other candidate(s) if any authorized/incurred by State/Distt./Local Units, either in cash or by instruments like cheque/DD/PO/RTGS/Fund Transfer etc. If State/Distt./Local Units makes payment(s) to candidate(s) on more than one occasion then date wise details are to be mentioned.						
S. No	Name of the State/No and Name of the Assembly/Parl Constituency	Name of Candidate(s) and name of Party to be mentioned in case of other party	Date(s) of payment	Cash amount	Cheq/DD No etc and Date	Total Amount paid
1	All Sikar Area	Amra ram	8.4.24		953608 08-04-2024	5,00,000
2	All Sikar Area	Amra ram	18.4.24		953610 18-04-2024	5,00,000
					Total	10,00,000

Schedule - 19						
Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc) authorized/incurred by State/Distt./Local Units for specific candidate(s) with photo or name of candidate(s) or attributable to any candidate(s)						
S. No	State	Name of the candidate(s)	Name of media (print/electronic/sms/cable tv etc)	Date (of print/telecast/sms)	Total Amount (including outstanding amt)	

Schedule - 20				
Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidates or attributable to candidate(s) authorized/incurred by State/Distt./Local Units				
S. No	State/No and Name of the Assembly/Parl. Constituency	Name of the candidate(s)	Details of the item	Total Amount (including outstanding amt)
			Total	Nil



Schedule – 21						
Total Expense authorized/incurred for the candidate(s) by State/Distt./Local Units (other than general party propaganda) on public meetings/processions etc (barricades/audio etc/hired vehicles for the audience/supporters at the rally of Star Campaigner(s) or other leader(s))						
S. No	State and venue	Name(s) of the Star campaigner(s) and other leader(s)	Name of the Candidate(s)	Date	Items of expenditure	Total amount (including outstanding amount)
Total						Nil

Schedule – 22						
Any other expense(s) for the candidate(s) authorized/incurred by State/Distt./Local Units						
S. No	State	No and Name of the Assembly/Parl. Constituency	Name of the Candidate(s)	Details of the items	Total amount (including outstanding amount)	
1						
2						
3						
				Total	Nil	

Schedule – 23 B *								
Total expenses incurred/authorized on publishing criminal antecedents, if any, of candidates sponsored by the political party located in State/Dist/Local Unites								
S. No	Website	Newspaper State Party and Dist. Unit			Television State Party and Dist. Unit			Mode of payment/electronic/cheque/DD/cash)Pl specify
	Period during which displayed	Name(s) of Newspaper	Date(s) of publishing	Expenses incurred(in Rs)	Names(s) of Channel	Date(s) & Name of insertion.telecast	Expenses incurred(in Rs.)	News Paper & Chennel Total Amount
1	2	3	4	6	8	7	8	9
								Nil

Schedule 24 B						
Total expenses incurred/authorized on virtual campaign through Social Media platforms/Apps/other means on General Party Propaganda authorized incurred by State/District/Local Units						
S. No	State	Nature of virtual campaign (indicate Social Media Platforms/Apps/Other means)		Name of content creator	Name of media to disseminate messages	Total Amount (including outstanding amount)
1	2	3		4	5	6
						Nil



General Election 2024 – Tamilnadu

PART – B

6. Details of Election Expenditure incurred/authorized by State Unit of the political party or by State Party Headquarters including all district level and local units for the State of **Tamil Nadu**

I. If political party incurs/authorizes election expenses in more than one state, the details for each state are to be given in separate sheet as per this pro-forma.

II. The state political party having headquarters within the state shall submit report in this pro-forma.

6.1	a. Opening balance of State Unit (including district level units and local units) (on date of announcement of election)	Amount
	Description	Amount
	(i) Cash in hand	8838598.00
	(ii) Bank balance (Please mention name of the bank and branch) list attached	65483569.00
	Total	74322167.00
6.2	a. Gross receipts from all sources from the announcement of election to the date of completion of election by State Unit (including district level units and local units in the state)	
	Description	Amount
	(i) Cash	49478353.00
	(ii) Cheque or Draft etc	86593313.00
	(iii) In kind (Received complementary goods or services from any person/entity) (Please mention details and notional value of such item – goods or services such as helicopter services etc received as complimentary from any person/entity)	
	Total	136071666.00
6.3	a. Gross Expenditure incurred/authorized by State Unit (including district level units and local units) for general Party propaganda (from the date of announcement of election to the date of completion of election)	
	Description of Gross expenditure by State Unit	Amount
	(i) Cash	11306533.00
	(ii) Cheque / draft etc	16957100.00
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election	
	Total	28263633.00
	b. Break up of expenditure for general party propaganda incurred by state unit (including district level units and local units)	
	(i) Travel expenses on Star Campaigner(s) incurred by State Unit (Details to be enclosed in format given in Schedule-12)	610047.00
	(ii) Travel expenses on other leaders by State Unit (Details to be enclosed in format given in Schedule- 13)	2216520.00
	(iii) Expense on Media Advertisement (print and electronic, bulk sms, cable, website and TV channel etc) on General Party propaganda by State Unit (Details to be enclosed in format given in Schedule-14)	599000.00
	(iv) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule – 15)	5807117.00



	(v) Expense on Public meetings/processions/rally etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule-16)	5115638.00
	(vi) Any other expense towards General Party propaganda by State Unit (Details to be enclosed in format given in Schedule- 17)	13915311.00
	Total	28263633.00
6.4	a. Gross Expenditure incurred/authorized by State Unit for Candidate(s) including District level Units and local units attributable to candidate(s) (other than for general party propaganda)	
	(i) Total lump sum payment(s) to candidate(s) of the party or other candidate(s) authorized/incurred by State Unit, either in cash or by instruments like – cheque/DD/PO/RTGS/Fund Transfer etc. (Details to be enclosed in format given in Schedule – 18)	10762300.00
	(ii) Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV channel etc) for the candidate(s) with photo or name of candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 19)	-
	(iii) Total expense on publicity materials (like posters, banners, cut-outs, election materials etc) with photo and/or name of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 20)	-
	(iv) Total expense by State Unit (other than general party propaganda) on barricades/audio etc/hired vehicles for the audience/supporter at the rally of Star Campaigners with candidate(s) (Details to be enclosed in format given in Schedule – 21)	-
	(v) Any other expense for the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 22)	-
	(vi) Expenditure incurred on publishing criminal antecedents of the candidate(s) by Party Central Headquarters (Details to be enclosed in format given Schedule-23B)	-
	(vii) Expenses on virtual campaign through Social Media platforms/Apps/Other means by Party Central Headquarters (Details to be enclosed in format given in Schedule 24B)	-
	Total expense on candidate(s)	10762300.00
6.5	Total lump sum amount given by State Unit of the Party (including the districts and local units) to other party(s) for election expenses. If political party makes payment(s) on more than one occasion then date wise details are to be mentioned.	
	Name of State Unit of Party to which payment made/Name of other political party (if any)	Date(s) of Payment
		Cash,Cheq/DD No. etc
		Amount
	1.	
	2.	
	3.	
	Total	
6.6	a. Closing Balance of State Unit of the Party (including the districts and local units) on the completion of election	
	Description	Amount



(i) Cash in hand	7143806.00
(ii) Bank balance (Please mention name of the bank and branch) list attached	92576899.00
Total	99720705.00



State wise Details of Election Expenses

Name of the State **Tamilnadu**

Schedule – 12						
Travel expenses of Star Campaigner(s) authorized/incurred by State/Distt./Local Units						
S. No	State and venue	Date of the meeting	Name(s) of the star campaigner (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1	Dindigul	12.04.2024	Sitaram Yechury	Car & Flight, Lodging and food		80000.00
2	Madurai	13.04.2024	"			15000.00
3	Madurai	06.04.2024	Prakash karat	"		80000.00
4	Dindigul	07.04.2024	"	"		15000.00
5	Tiruppur	08.04.2024	"	"		20000.00
6	Madurai	01.04.2024	G.Ramakrishnan	Car, lodging and food		82000.00
7	"	16.04.2024	"		"	
8	Dindigul	15.04.2024	"	"		
9	Nagapattinam	07.04.2024	"	"		
10	Dharmapuri	10.04.2024	"	"		
11	Dindigul	31.03.2024	K.Balakrishnan	"		97000.00
12	Virudhunagar	02.04.2024	"	"		
13	Chidambaram	13.04.2024	"	"		
14	Mayiladuthurai	14.04.2024	"	"		
15	Nagapattinam		"	"		
16	Dindigul	15.04.2024	"	"		
17	Trichy	10.04.2024	"	"		
18	Perambalur	08.04.2024	"	"		
19	Kovilpatti	02.04.2024	T.K.Rangarajan	"		60000.00
20	Dindigul	03.04.2024	"	"		
21	Madurai	06.04.2024	"	"		
22	Madurai	15.04.2024	A.Soundararajan	"		60000.00
23	Dindigul	16.04.2024	"	"		
24	Dindigul	31.03.2024	U.Vasuki	"		58000.00
25	Madurai	01.04.2024	"	"		
26	Tanjore	04.04.2024	"	"		



27	Virudhunagar	09.04.2024	"	"		
28	Madurai	05.04.2024	K.Balabharathi	"		
29	Dindigul	06.04.2024	"	"		32000.00
30	Theni	07.04.2024	"	"		
31	Tiruppur	07.04.2024	P.R.Natarajan	"		
32	Erode	08.04.2024	"	"		11047.00
33	Nilgiri	09.04.2024	"	"		
				Total		610047.00

Schedule – 13

Travel expenses of other leader(s) authorized/incurred by State/Dist/local Units (including expenses after announcement and before nomination)

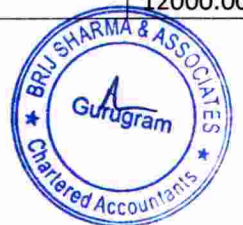
S. No	State and venue	Date of meeting	Name of the leader (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1	Vellore	02.04.2024 03.04.2024	K.Thiruchelvam B.Sundararasan	Taxi, lodging and food		20000.00 10000.00
2	Ranipet	03.04.2024 07.04.2024	M.Ramakrishnan K.Arumuga Nainar	"		11500.00 10000.00
3	Tiruvannamalai	08.04.2024 10.04.2024	A.Bakkiam G.Beemrao	"		5000.00 5000.00
4	Mayiladuthurai	12.04.2024 13.04.2024 14.04.2024	S.Sridhar E.Shankar S.G.Rameshbabu	"		10000.00 10000.00 10000.00
5	Nagapattinam	06.04.2024 09.04.2024	A.Radhika S.Poomayil	"		13000.00 12000.00
6	Tanjore	05.04.2024 06.04.2024 09.04.2024 10.04.2024 15.04.2024	K.C.Gopikumar R.Chindhan K.P.Perumal A.Bakkiam S.Sridhar	"		15000.00 10000.00 28000.00 22000.00 15000.00
7	Pudukottai	12.04.2024 13.04.2024 14.04.2024 15.04.2024	E.Muthukumar S.Bala V.Amirthalingam A.Lazar	"		18000.00 15000.00 13000.00 12200.00



8	Trichy Urban	08.04.2024 09.04.2024 10.04.2024 11.04.2024 12.04.2024	M.Ramakrishnan S.G.Rameshbabu V.Amirthalingam K.P.Perumal P.Karpagam A.Radhika	"	20000.00 18000.00 15000.00 13000.00 12000.00 14400.00
9	Trichy Rural	09.04.2024 10.04.2024 11.04.2024 12.04.2024 13.04.2024	S.P.Rajendran M.Mahalakshmi S.Namburajan V.Mariappan S.D.Sankari	"	21000.00 16000.00 17000.00 22000.00 23000.00
10	Karur	08.04.2024 09.04.2024	R.Chindhan A.Lazar	"	10000.00 10000.00
11	Namakkal	08.04.2024 09.04.2024	S.Bala A.Radhika	"	10000.00 7000.00
12	Salem	07.04.2024 08.04.2024	K.C.Gopikumar A.V.Singaravelan	"	11550.00 10000.00
13	Krishnagiri	05.04.2024 06.04.2024	I.V.Nagarajan K.G.Baskaran	"	15250.00 10000.00
14	Erode	06.04.2024 07.04.2024	M.Kannan M.Ramakrishnan	"	7000.00 8000.00
15	Dharmapuri	08.04.2024 09.04.2024	S.Muthukumar R.Chindhan	"	10000.00 10000.00
16	Tiruppur	04.04.2024 05.04.2024 06.04.2024 07.04.2024 08.04.2024 09.04.2024	K.G.Baskaran A.Bakkiam R.Leemarose S.Namburajan V.Amirthalingam S.Bala	"	27000.00 23000.00 27000.00 21000.00 20000.00 16450.00
17	Coimbatore	07.04.2024 08.04.2024 09.04.2024 10.04.2024 11.04.2024 12.04.2024 13.04.2024 14.04.2024	P.Suganthi S.P.Rajendran S.Bala S.Namburajan V.Amirthalingam V.Mariappan I.V.Nagarajan A.Lazar	"	34000.00 36000.00 27000.00 39000.00 29000.00 23000.00 36000.00 27026.00
18	Nilgiris	04.04.2024	M.Ramakrishnan	"	9480.00
19	Theni	05.04.2024 06.04.2024 07.04.2024 08.04.2024 09.04.2024	A.V.Singaravelan Sisubalan R.Suthir R.Chinthan Poomayil	"	21000.00 25000.00 20000.00 22570.00 17000.00
20	Dindigul	03.04.2024 04.04.2024	A.V. Singaravelan Samseer Ahamed	"	12000.00 12000.00



		05.04.2024	Chandran			12000.00
		06.04.2024	V. Kumar			12000.00
21	Madurai Rural	01.04.2024	S. Sridhar	"		22000.00
		02.04.2024	S. Namburajan			28000.00
		03.04.2024	K.G. Bhaskaran			27000.00
		04.04.2024	Karpagam			22000.00
		05.04.2024	Muthukumar			29000.00
		06.04.2024	S Rajendran			23000.00
		07.04.2024	Moosa			18910.00
		08.04.2024	Bakkiam			21000.00
22	Madurai Urban	01.04.2024	B. Sundararasan	"		23000.00
		02.04.2024	S. Sridhar			24000.00
		03.04.2024	S. Namburajan			18000.00
		04.04.2024	K. Swaminathan			
		05.04.2024	K.G. Bhaskaran			19000.00
		06.04.2024	Malathi City Babu			21000.00
		03.04.2024	P. Suganthi			29000.00
		07.04.2024	S.K. Ponnuthai			17000.00
		08.04.2024	M. Mahalakshmi			23000.00
		09.04.2024	P. Karpagham			18000.00
		11.04.2024	S. Bala			16000.00
		12.04.2024	M. Ramakrishnan			23000.00
		13.04.2024	E. Muthukumar			17000.00
		14.04.2024	K. Thiruselvan			16000.00
		05.04.2024	S. Rajendran			21000.00
		06.04.2024	R. suthir			27000.00
		07.04.2024	T. Elumalai			21000.00
		08.04.2024	Moosa			19000.00
		08.04.2024	Karthick			27000.00
		9.04.2024	Aravindsamy			22000.00
		10.4.2024	V. Pramila			23000.00
		05.04.2024	G.Anandan			18000.00
		06.04.2024	Bakkkiam			17000.00
		07.04.2024	Samy Natarajan			13000.00
		08.04.2024	S.G.Ramesh Babu			18000.00
		09.04.2024	V.Amirthalingam			16000.00
		10.04.2024	A.Radhika			21000.00
		11.04.2024	S.D.Sankari			18000.00
		12.04.2024	S.Poomayil			16000.00
		13.04.2024	V.Mariappan			19500.00
		14.04.2024	K.P.Perumal			17000.00
		15.04.2024	Gopi Kumar			18000.00
		16.04.2024	Sisubalan			18359.00
23	Virudhunagar	8.4.2024	Ramesh Babu	"		13000.00
		9.4.2024	Thiruselvan			12000.00



24	Sivagangai	01.04.2024 02.04.2024 03.04.2024 04.04.2024 05.04.2024 06.04.2024	A.V. Singaravelan Sisubalan Gopikumar Lazar Suganthi Bakkiam	"		19000.00 20000.00 22000.00 23000.00 20000.00 21000.00
25	Ramanathapuram	05.04.2024 06.04.2024	S.P. Rajendran M. Kannan	"		8000.00 7000.00
26	Tuticorin	01.04.2024 02.04.2024 03.04.2024	S. Namburajan V. Mariappan Radhika	"		11000.00 8000.00 10740.00
27	Tenkasi	05.04.2024	Suganthi	"		10000.00
28	Thirunelveli	07.04.2024 08.04.2024 09.04.2024 10.04.2024	Sindan Ramesh Babu Samy Natarajan Radhika	"		12000.00 11000.00 13000.00 15635.00
29	Kanyakumari	07.04.2024 08.04.2024	S. Bala V. Mariappan	"		6000.00 5950.00
					Total	2216520.00

Schedule – 14

Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda authorized/incurred by State/Distt/Local Units

S. No	State	Name of the payee	Name of media (print/electronic/sms/cable TV, website, TV channel etc)	Date (of print/telecast/sms)	Total amount (including outstanding amt.)
1.	PC Center		Express publication	29.3.2024	100000.00
			Theekkathir Chennai	30.3.2024	100000.00
			Express publication	30.03.2024	40000.00
			Express publication	01.04.2024	115000.00
			Gem Media Advertisement	03.4.2024	9000.00
			Express publication	05.04.2024	115000.00
			Express publication	13.04.2024	120000.00
			Total		599000.00

Schedule – 15

Expense(s) on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda authorized/incurred by State/Dist./Local Units

S. No	State	No and Name of Assembly/Parl. Constituency	Details of the items	Total Amount (including outstanding amount)
1	Central Chennai	Central Chennai	Flag, Notice, Badge	190000.00
2	Chengalpattu	Chengalpattu	Poster, Stickers, etc..	42069.00
3	Vellore – Tirupathur	Vellore	Poster, Banners, etc..	40000.00
4	Ranipet	Arakkonam	Poster, Notice, Badges	92350.00



5.	Villuppuram	Villuppuram	Poster, Notice, etc	43000.00
5	Kallakurichi	Kallakurichi	Notice, Posters, Badges	60000.00
6	Tiruvannamalai	Tiruvannamalai	Flags, Notices	30000.00
7	Cuddalore	Cuddalore	Poster, Notice, Badges, etc..	78000.00
8	Thiruvarur	Thiruvarur	Poster, Notice, Flags, Badges, etc.	90000.00
9	Nagappattinam	Nagappattinam	Poster, Notices	33500.00
10	Tanjore	Tanjore	Notices, Flags	260000.00
11	Pudukottai	Pudukottai	Notice, Poster, Flags, Badges	425000.00
12	Trichy Urban	Trichy	Posters, Badges, Flags	300000.00
13	Trichy Rural	Trichy	Notice, Flags, Badges, etc..	77000.00
14	Karur	Karur	Poster, Badges, Flags, Notice	85000.00
15	Perambalur	Perambalur	Notice, Flags, etc	20000.00
16	Ariyalur	Ariyalur	Poster, Notices, Badges	43000.00
17	Namakkal	Namakkal	Posters, Notices, Badges, etc..	72000.00
18	Salem	Salem	Notices, Flags, Posters, etc	110000.00
19	Krishnagiri	Krishnagiri	Posters, Notices, etc	40000.00
20	Erode	Erode	Posters, Notices, Flags, etc..	88000.00
21	Dharmapuri	Dharmapuri	Posters, Notices, Badges	65000.00
22	Tiruppur	Tiruppur	Notice, Posters, Flags, Badges	135000.00
23	Coimbatore	Coimbatore	Notice, Posters, Flags, Banners	238000.00
24	Nilgiris	Nilgiris	Flex board, Notices	20000.00
25	Theni	Theni	Notices, Posters, Flags, Badges, Flex, etc..	335000.00
26	Dindigul	Dindigul	Posters, Flags, Badges, Notices	340000.00
27	Madurai Rural	Madurai	Posters, Notices, Flags, Badges	235000.00
28	Madurai Urban	Madurai	Posters, Notices, Flags, Badges	1080740.00
29	Virudhunagar	Virudhunagar	Notices, Badges, Flags, etc..	340000.00
30	Sivagangai	Sivagangai	Notices, Badges, Flags, etc..	475000.00
31	Ramnad	Ramnad	Notices, Badges, Flags, etc..	45000.00
32	Tuticorin	Tuticorin	Notices, Badges, Flags, etc..	40000.00
33	Tenkasi	Tenkasi	Notices, Badges, Flags, etc..	37000.00
34	Nellai	Nellai	Notices, Badges, Flags, etc..	140000.00
35	Kanyakumari	Nagercoil	Notices, Badges, Flags, etc.,	62458.00
			Total	5807117.00

Schedule – 16

Expense(s) on Public meetings/procession/rally (like dias/audio/barricade/vehicles etc) authorized/incurred by State/Distt/Local Units

S. No	State and venue (Tamilnadu)	Date of the meeting/procession/rally	Details of items	Total Amount (including outstanding amt)
1	Kanchipuram	01.04.2024 – 15.04.2024	Campaign through Van	60000.00
2	Vellore	06.04.2024 – 14.04.2024	Street Corner Meetings	40000.00
3	Ranipet	03.04.2024 – 16.04.2024	Van Campaign and Public Meeting	68510.00
4	Villuppuram	02.04.2024 – 14.04.2024	Street Corner Meeting, Van	101931.00



			campaign and Public Meeting	
5	Kallakurichi	05.04.2024 – 10.04.2024	Street Corner Meetings	20000.00
6	Tiruvannamalai	08.04.2024 – 15.04.2024	Van Campaign	30000.00
7	Cuddalore	05.04.2024 – 16.04.2024	Van Campaign, Public Meeting, Procession etc..	277449.00
8	Mayiladuthurai	07.04.2024 – 16.04.2024	Street Corner Meetings and Public Meetings	44000.00
9	Thiruvavarur	05.04.2024 – 16.04.2024	Public Meetings and Van Campaign	45000.00
10	Nagappattinam	06.04.2024 – 15.04.2024	Street Corner Meeting and Van Campaign	40000.00
11	Tanjore	03.04.2024 – 17.04.2024	Van Campaign, Public Meeting, Street Corner Meetings	75000.00
12	Pudukottai	11.04.2024 – 15.04.2024	Public Meetings and Van Campaign	260000.00
13	Trichy Urban	08.04.2024 – 16.04.2024	Street Corner Meeting and Van Campaign	190000.00
14	Trichy Rural	06.04.2024 – 16.04.2024	Van Campaign	30000.00
15	Ariyalur	11.04.2024 – 15.04.2024	Van Campaign	17000.00
16	Namakkal	12.04.2024 – 16.04.2024	Street Corner Meetings	26000.00
17	Salem	12.04.2024 – 14.04.2024	Van Campaign, Public Meeting	55000.00
18	Erode	13.04.2024 – 15.04.2024	Street Corner Meetings, Van Campaign	47000.00
19	Dharmapuri	12.04.2024 – 13.04.2024	Street Corner Meetings	30000.00
20	Tiruppur	05.04.2024 – 16.04.2024	Van Campaign	65000.00
21	Coimbatore	06.04.2024 – 15.04.2024	Street Corner Meetings, Van Campaign	125000.00
22	Theni	07.04.2024 – 16.04.2024	Street Corner Meetings, Van Campaign	170000.00
23	Dindigul	01.04.2024 – 16.04.2024	Street Corner Meetings, Van Campaign, Public Meeting	260000.00
24	Madurai Rural	03.04.2024 – 15.04.2024	Street Corner Meeting and Procession, etc..	175000.00
25	Madurai Urban	31.03.2024 – 16.04.2024	Street Corner Meeting and Procession, etc..	2458748.00
26	Virudhunagar	05.04.2024 – 15.04.2024	Street Corner Meetings, Van Campaign	130000.00
27	Sivagangai	08.04.2024 – 16.04.2024	Street Corner Meetings, Van Campaign,	140000.00
28	Tuticorin	11.04.2024 – 14.04.2024	Street Corner Meetings	35000.00
29	Tenkasi	09.04.2024 – 15.04.2024	Van Campaign	45000.00
30	Tirunelveli	07.04.2024 – 14.04.2024	Van Campaign	55000.00
	Total			5115638.00

Schedule – 17

Any other expense(s) for General Party propaganda authorized/incurred by State/Distt./Local Units



S. No	State (TamilNadu)	Purpose/Details of the items	Date of expenditure	Total Amount (including outstanding amt)
1	Central Chennai	Volunteers, Food, TA Expenses	05.04.2024 – 16.04.2024	225391.00
2	South Chennai	Volunteers, Food, TA Expenses	03.04.2024 – 17.04.2024	84750.00
3	Tiruvallur	Volunteers, Food, TA Expenses	02.04.2024 – 16.04.2024	34000.00
4	Chengapattu	Volunteers, Food, TA Expenses	05.04.2024 – 15.04.2024	38000.00
5	Kanchipuram	Volunteers and Kalaikuzhu	08.04.2024 – 16.04.2024	80000.00
6	Vellore	Volunteers expenses	08.04.2024 – 16.04.2024	37458.00
7	Villupuram	Volunteers expenses	07.04.2024 – 16.04.2024	40735.00
8	Kallakurichi	Volunteers, Food, TA Expenses	05.04.2024 – 15.04.2024	130000.00
9	Tiruvannamalai	Volunteers, Food, TA Expenses	05.04.2024 – 14.04.2024	80000.00
10	Cuddalore	Volunteers and Kalaikuzhu	03.04.2024 – 15.04.2024	122000.00
11	Mayiladuthurai	Volunteers	09.04.2024 – 14.04.2024	79000.00
12	Thiruvarur	Volunteers	05.04.2024 – 16.04.2024	75000.00
13	Nagapattinam	Volunteers	06.04.2024 – 15.04.2024	85000.00
14	Tanjore	Volunteers	02.04.2024 – 16.04.2024	575000.00
15	Pudukottai	Volunteers	03.04.2024 – 14.04.2024	1315000.00
16	Trichy Urban	Volunteers and KalaiKuzhu	02.04.2024 – 15.04.2024	1010000.00
17	Trichy Rural	Volunteers	08.04.2024 – 12.04.2024	143000.00
18	Karur	Volunteers	08.04.2024 – 14.04.2024	95000.00
19	Perambalur	Volunteers	05.04.2024 – 15.04.2024	75000.00
20	Ariyalur	Volunteers	05.04.2024 – 15.04.2024	40000.00
21	Namakkal	Volunteers	05.04.2024 – 16.04.2024	110000.00
22	Salem	Volunteers and Kalai Kuzhu	05.04.2024 – 14.04.2024	135000.00
23	Krishnagiri	Volunteers	05.04.2024 – 15.04.2024	85000.00
24	Erode	Volunteers	05.04.2024 – 16.04.2024	150000.00
25	Dharmapuri	Volunteers	02.04.2024 – 14.04.2024	85000.00
26	Tiruppur	Volunteers	03.04.2024 – 16.04.2024	100000.00
27	Coimbatore	Volunteers and Kalaikuzhu	05.04.2024 – 15.04.2024	337000.00
28	Nilgiris	Volunteers	05.04.2024 – 14.04.2024	30000.00
29	Theni	Volunteers	05.04.2024 – 15.04.2024	1495000.00



30	Dindigul	Volunteers	05.04.2024 – 15.04.2024	530000.00
31	Madurai Rural	Volunteers	01.04.2024 – 15.04.2024	790000.00
32	Madurai Urban	Volunteers and Kalaikuzhu	01.04.2024 – 16.04.2024	2837324.00
33	Virudhunagar	Volunteers	01.04.2024 – 15.04.2024	505000.00
34	Sivagangai	Volunteers , Food, TA	01.04.2024 – 15.04.2024	1260000.00
35	Ramanad	Volunteers	01.04.2024 – 16.04.2024	60000.00
36	Tuticorin	Volunteers	01.04.2024 – 14.04.2024	105000.00
37	Tenkasi	Volunteers	01.04.2024 – 15.04.2024	255000.00
38	Nellai	Volunteers	01.04.2024 – 16.04.2024	405000.00
39	Kanyakumari	Volunteers	01.04.2024 – 15.04.2024	37500.00
40	PC Center	Publications, shawl, food, stationary etc.,	01.04.2024 – 17.04.2024	239153.00
			Total	13915311.00

Schedule – 18

Total lump sum payment(s) to candidate (s) of the party or other candidate(s) if any authorized/incurred by State/Distt./Local Units, either in cash or by instruments like cheque/DD/PO/RTGS/Fund Transfer etc. If State/Distt./Local Units makes payment(s) to candidate(s) on more than one occasion then date wise details are to be mentioned.

S. No	Name of the State/No and Name of the Assembly/Parl Constituency (Tamilnadu)	Name of Candidate(s) and name of Party to be mentioned in case of other party	Date(s) of payment	Cash amount	Cheq/DD No etc and Date	Total Amount paid
1	TN 32 Madurai	S.Venkatesan	22.03.2024	1,00,000		
			02.04.2024	5,00,000		
		Communist Party of India(Marxist)	04.04.2024	99,000		
			08.04.2024		10,00,000 (RTGS)	
			09.04.2024		10,00,000 (Cheque)	
			15.04.2024	5,00,000		
			16.04.2024	5,00,000		
				16,99,000	20,00,000	36,99,000
3.	TN 22 Dindigul	R.Sachithanatham	20.03.2024	3,300		
		Communist Party of India(Marxist)	25.03.2024	60,000		
			26.03.2024		10,00,000	Bank by cheque
			04.04.2024		10,00,000	"
			15.04.2024		20,00,000	"
			16.04.2024		20,00,000	"



			20.04.2024		10,00,000	"
			Total	63,300	70,00,000	70,63,300

Schedule – 19

Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc) authorized/incurred by State/Distt./Local Units for specific candidate(s) with photo or name of candidate(s) or attributable to any candidate(s)

S. No	State	Name of the candidate(s)	Name of media (print/electronic/sms/cable tv etc)	Date (of print/telecast/sms)	Total Amount (including outstanding amt)
1					

Schedule – 20

Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidates or attributable to candidate(s) authorized/incurred by State/Distt./Local Units

S. No	State/No and Name of the Assembly/Parl. Constituency	Name of the candidate(s)	Details of the item	Total Amount (including outstanding amt)
			Total	

Schedule – 21

Total Expense authorized/incurred for the candidate(s) by State/Distt./Local Units (other than general party propaganda) on public meetings/processions etc (barricades/audio etc/hired vehicles for the audience/supporters at the rally of Star Campaigner(s) or other leader(s)

S. No	State and venue	Name(s) of the Star campaigner(s) and other leader(s)	Name of the Candidate(s)	Date	Items of expenditure	Total amount (including outstanding amount)
1						

Schedule – 22

Any other expense(s) for the candidate(s) authorized/incurred by State/Distt./Local Units

S. No	State	No and Name of the Assembly/Parl. Constituency	Name of the Candidate(s)	Details of the items	Total amount (including outstanding amount)
1					
				Total	



Schedule – 23 B *								
Total expenses incurred/authorized on publishing criminal antecedents, if any, of candidates sponsored by the political party located in State/Dist/Local Unites								
S. No	Website	Newspaper			Television			Mode of payment/electronic/cheque/DD/cash)Pl specify
		Period during which displayed	Name(s) of Newspaper	Date(s) of publishing	Expenses incurred(in Rs)	Names(s) of Channel	Date(s) & Name of insertion.telecast	
1	2	3	4	6	8	7	8	9
								Nil

Schedule 24 B							
Total expenses incurred/authorized on virtual campaign through Social Media platforms/Apps/other means on General Party Propaganda authorized incurred by State/District/Local Units							
S. No	State	Nature of virtual campaign (indicate Social Media Platforms/Apps/Other means)			Name of content creator	Name of media to disseminate messages	Total Amount (including outstanding amount)
1	2	3	4	5	6		
						Nil	

- In pursuance of Hon'ble Supreme Court Judgement dated 24.09.2018 in WPC No. 536 of 2011.



PART – B

6. Details of Election Expenditure incurred/authorized by State Unit of the political party or by State Party Headquarters including all district level and local units for the State of TELANGANA.

I. If political party incurs/authorizes election expenses in more than one state, the details for each state is to be given in separate sheet as per this pro-forma.

II. The state political party having headquarters within the state shall submit report in this pro-forma.

6.1	a. Opening balance of State Unit (including district level units and local units) (on date of announcement of election)	Amount
	Description	Amount
	(i) Cash in hand	Rs.10,93,388.00
	(ii) Bank balance SBI, Chikkadapally, UnionBank of India, Bakaram, SBI, Ibrahimpatnam, Union Bank of India, Nalgonda, Union Bank of India, Suryapet & SBI, Bhongir, SBI, Siddipet (Please mention name of the bank and branch)	Rs.35,11,165.00
	Total	Rs.46,04,553.00
6.2	a. Gross receipts from all sources from the announcement of election to the date of completion of election by State Unit (including district level units and local units in the state)	
	Description	Amount
	(i) Cash	Rs.3,34,000.00
	(ii) Cheque or Draft etc	Rs.34,42,000.00
	(iii) In kind (Received complementary goods or services from any person/entity) (Please mention details and notional value of such item – goods or services such as helicopter services etc received as complimentary from any person/entity)	
Total	Rs.37,76,000.00	
6.3	a. Gross Expenditure incurred/authorized by State Unit (including district level units and local units) for general Party propaganda (from the date of announcement of election to the date of completion of election)	
	Description of Gross expenditure by State Unit	Amount
	(i) Cash	Rs.57,75,612.00



	(ii) Cheque/draft etc	Rs.120100.00
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election	
	Total	Rs.58,95,712.00
	b. Break up of expenditure for general party propaganda incurred by state unit (including district level units and local units)	
	(i) Travel expenses on Star Campaigner(s) incurred by State Unit (Details to be enclosed in format given in Schedule-12)	Rs.1,24,455.00
	(ii) Travel expenses on other leaders by State Unit (Details to be enclosed in format given in Schedule- 13)	Rs.42,400.00
	(iii) Expense on Media Advertisement (print and electronic, bulk sms, cable, website and TV channel etc) on General Party propaganda by State Unit (Details to be enclosed in format given in Schedule-14)	NIL
	(iv) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule – 15)	Rs.2,94,350.00
	(v) Expense on Public meetings/processions/rally etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule- 16)	Rs.25,49,290.00
	(vi) Any other expense towards General Party propaganda by State Unit (Details to be enclosed in format given in Schedule- 17)	Rs.28,85,217.00
	Total	Rs.58,95,712.00
6.4	a. Gross Expenditure incurred/authorized by State Unit for Candidate(s) including District level Units and local units attributable to candidate(s) (other than for general party propaganda)	
	(i) Total lump sum payment(s) to candidate(s) of the party or other candidate(s) authorized/incurred by State Unit, either in cash or by instruments like – cheque/DD/PO/RTGS/Fund Transfer etc. (Details to be enclosed in format given in Schedule – 18)	Rs.4,00,000.00
	(ii) Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV channel etc) for the candidate(s) with photo or name of candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 19)	NIL



	(iii) Total expense on publicity materials (like posters, banners, cut-outs, election materials etc) with photo and/or name of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 20)	NIL		
	(iv) Total expense by State Unit (other than general party propoganda) on barricades/audio etc/hired vehicles for the audience/supporter at the rally of Star Campaigners with candidate(s) (Details to be enclosed in format given in Schedule – 21)	NIL		
	(v) Any other expense for the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 22)	NIL		
	(vi) Expenditure incurred on publishing criminal antecedents of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule-23B)*	NIL		
	(vii)Expenses on virtual campaign through Social Media platforms/Apps/Other means by State Unit (Details to be enclosed in format given in Schedule 24B)	NIL		
	Total expense on candidate(s)	Rs.4,00,000.00		
6.5	Total lump sum amount given by State Unit of the Party (including the districts and local units) to other party(s) for election expenses. If political party makes payment(s) on more than one occasion then date wise details are to be mentioned.			
	Name of State Unit of Party to which payment made/Name of other political party (if any)	Date(s) of Payment	Cash,Cheq/DD No. etc	Amount
	1.			
	2.			
	3.			
	Total			NIL
6.6	a. Closing Balance of State Unit of the Party (including the districts and local units) on the completion of election			Amount
	Description			Amount
	(i) Cash in hand			Rs.3,68,453.00
	(ii) SBI, Chikkadapally, UnionBank of India, Bakaram, SBI, Ibrahimpatnam, Union Bank			Rs.20,92,698.12



	of India, Nalgonda, Union Bank of India, Suryapet & SBI, Bhongir, SBI, Siddipet (Please mention name of the bank and branch)	
	Total	Rs.24,61,151.12



State wise Details of Election Expenses

Name of the State: TELANGANA

Schedule – 12						
Travel expenses of Star Campaigner(s) authorized/incurred by State/Distt./Local Units						
S. No	State and venue	Date of the meeting	Name(s) of the star campaigner (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1	Telangana State Various Districts	Various Dates	B.V.Raghavulu	Air/Train/Car		Rs.3,500.00
2	Rangareddy	30th April	S.Veeraiah	Train/Car		Rs.5,161.00
3	Nalgonda, Suryapet	Various Dates	Julakanti Rangareddy	Train/Car		Rs.3,000.00
4	Suryapet, Bhongir, Siddipet	Various Dates	Cherupalli Sitaramulu	Car		Rs.5,500.00
5	Nalgonda, Suryapet, Bhongir	Various Dates November	Mallu Laxmi	/Car		Rs.60,015.00
6	Suryapet, Nalgonda	Various Dates	M.Nagarjuna Reddy	Car		Rs.33,279.00
7	Bhongir	Various Dates	Paladugu Bhaskar	Car		Rs.14,000.00
					Total	Rs.1,24,455.00
Schedule – 13						
Travel expenses of other leader(s) authorized/incurred by State/Dist/local Units (including expenses after announcement and before nomination)						
S. No	State and venue	Date of	Name of the leader (s)	Mode of Travel (Taxi,	Name of the	Total Amount



		meeting		Helicopter, Aircraft etc.)	payee in case of Helicopter or Aircraft	(including outstanding amt.)
1	Nalgonda	Various Dates	T.Veera Reddy	Bus/Car		Rs.2000.00
2	Bhongir	Various Dates	Kondamadugu Narasimha	Motor Cycle/Car		Rs.1,100.00
3	Bhongir	Various Dates	B.Anuradha	Car		Rs.8,000.00
4	G.Venkatesh	Various Dates	G.Venkatesh	Car		Rs.3,000.00
5	Bhongir, Suryapet, Nalgonda	Various Dates	A.Venkatesh	Car		Rs.10,000.00
6	Bhongir, Suryapet	Various Dates	Jagadish	Car		Rs.15,300.00
7	Bhongir	Various Dates	K.Mallesham	Car		Rs.3,000.00
					Total	Rs.42,400.00

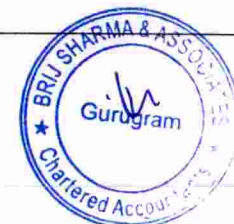
Schedule – 14

Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda authorized/incurred by State/Distt/Local Units

S. No	State	Name of the payee	Name of media (print/electronic/sms/cable TV, website, TV channel etc)	Date (of print/telecast/sms)	Total amount (including outstanding amt.
				Total	NIL

Schedule – 15

Expense(s) on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda authorized/incurred by State/Dist./Local Units



S. No	State	No and Name of Assembly/Parl. Constituency	Details of the items	Total Amount (including outstanding amt)
1	Telangana	14-Bhuvangiri	Caps, Kanduvvas, Flags, Badges, Stickers, Pamphlets, Model Ballot Paper	Rs.2,94,350.00
			Total	Rs.2,94,350.00

Schedule – 16

Expense(s) on Public meetings/procession/rally (like dias/audio/barricade/vehicles etc) authorized/incurred by State/Distt/Local Units

S. No	State and venue	Date of the meeting/procession/rally	Details of items	Total Amount (including outstanding amt)
1	Telngana Suryapet	Various Dates	Flags, Arches, Vehicle Rent, Meals, Petrol, Diesel, Meals etc.	Rs.5,77,890.00
2	Telangana Nalgonda	Various Dates	Flags, Arches, Vehicle Rent, Meals, Petrol, Diesel, Meals etc.	Rs.7,35,600.00
3	Telangana Bhuvanagiri	Various Dates	Flags, Arches, Vehicle Rent, Meals, Petrol, Diesel, Meals etc.	Rs.12,35,800.00
			Total	Rs.25,49,290.00

Schedule – 17

Any other expense(s) for General Party propaganda authorized/incurred by State/Distt./Local Units

S. No	State	Purpose/Details of the items	Date of expenditure	Total Amount (including outstanding amt)
1	Telangana State Centre	Petrol, Diesel, Stationery, Tiffin, Meals, Tea, Petrol, Diesel,etc.	16 th March to 6 th June	Rs.39,205.00
2	Telangana Suryapet	Car Rent, Driver Batta, Auto,Truck Charges, Packing Material , Stationery, Tiffin, Meals, Tea, Petrol, Diesel, Hotel Rent, Allowances etc.	16 th March to 6 th June	Rs.9,67,375.00
3	Telangana Nalgonda	Car Rent, Driver Batta, Auto,Truck Charges, Packing Material , Stationery, Tiffin, Meals, Tea, Petrol, Diesel, Hotel Rent, Allowances etc.	16 th March to 6 th June	Rs.7,24,887.00



4	Telangana Bhuvanagiri	Car Rent, Driver Batta, Stationery, Tiffin, Meals, Tea, Provisions, Petrol, Diesel , Hotel Charges, Allowances etc.	16 th March to 6 th June	Rs.7,33,750.00
5	Telangana Rangareddy	Car rent, Tiffin, Meals, Tea, Petrol, Diesel, Allowances etc.	16 th March to 6 th June	Rs.4,20,000.00
			Total	Rs.28,85,217.00

Schedule – 18

Total lump sum payment(s) to candidate (s) of the party or other candidate(s) if any authorized/incurred by State/Distt./Local Units, either in cash or by instruments like cheque/DD/PO/RTGS/Fund Transfer etc. If State/Distt./Local Units makes payment(s) to candidate(s) on more than one occasion then date wise details are to be mentioned.

S. No	Name of the State/No and Name of the Assembly/Parl Constituency	Name of Candidate(s) and name of Party to be mentioned in case of other party	Date(s) of payment	Cash amount	Cheq/DD No etc and Date	Total Amount paid
1	14-Bhuvangiri	Mohd Jahangir	18.04.2024	Rs.2,00,000.00		Rs. 2,00,000.00
			26.04.2024		560382 26.04.2024	Rs.2,00,000.00
					Total	Rs.4,00,000.00

Schedule – 19

Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc)authorized/incurred by State/Distt./Local Units for specific candidate(s) with photo or name of candidate(s) or attributable to any candidate(s)

S. No	State	Name of the candidate(s)	Name of media (print/electronic/sms/cable tv etc)	Date (of print/telecast/sms)	Total Amount (including outstanding amt)
1					
2					
				Total	NIL

Schedule – 20

Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidates or attributable to candidate(s) authorized/incurred by State/Distt./Local Units



S. No	State/No and Name of the Assembly/Parl. Constituency	Name of the candidate(s)	Details of the item	Total Amount (including outstanding amt)
1				
			Total	NIL

Schedule – 21

Total Expense authorized/incurred for the candidate(s) by State/Distt./Local Units (other than general party propaganda) on public meetings/processions etc (barricades/audio etc/hired vehicles for the audience/supporters at the rally of Star Campaigner(s) or other leader(s))

S. No	State and venue	Name(s) of the Star campaigner(s) and other leader(s)	Name of the Candidate(s)	Date	Items of expenditure	Total amount (including outstanding amount)

Schedule – 22

Any other expense(s) for the candidate(s) authorized/incurred by State/Distt./Local Units

S. No	State	No and Name of the Assembly/Parl. Constituency	Name of the Candidate(s)	Details of the items	Total amount (including outstanding amount)
1					
2					
				Total	NIL

Schedule – 23 B

Total expenses incurred/authorized on publishing criminal antecedents, if any, of candidates sponsored by the political party located in state/dist/local units

S. No	Website	Newspaper			Television			Mode of Payment (electronic/cheque/DD/Cash) (pl. specify)
	Period during which displayed	Name(s) of newspaper	Date(s) of publishing	Expenses incurred (in Rs.)	Name(s) of channel	Date(s) & Time of insertion/telecast	Expenses incurred (in Rs.)	
1	2	3	4	5	6	7	8	9



1									NIL
---	--	--	--	--	--	--	--	--	-----

Schedule – 24 B

Total expenses incurred/authorized on virtual campaign through Social Media platforms/Apps/Other means on General Party Propaganda authorized incurred by state/dist/local units

S. No	State	Nature of Virtual Campaign (Indicate Social Media Platforms/Apps/Other means)	Name of content creator	Name of media to disseminate message	Total Amount (including outstanding amount)
1	2	3	4	5	6
					NIL



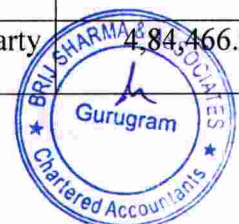
PART – B

6. Details of Election Expenditure incurred/authorized by State Unit of the political party or by State Party Headquarters including all district level and local units for the State of Tripura

I. If political party incurs/authorizes election expenses in more than one state, the details for each state is to be given in separate sheet as per this pro-forma.

II. The state political party having headquarters within the state shall submit report in this pro-forma.

6.1	a. Opening balance of State Unit (including district level units and local units)(on date of announcement of election)	Amount	
	Description	Amount	
	(i) Cash in hand	39,96,563.00	
	(ii) Bank balance (Please mention name of the bank and branch)	2,73,76,664.97	
	Total	3,13,73,227.97	
6.2	a. Gross receipts from all sources from the announcement of election to the date of completion of election by State Unit (including district level units and local units in the state)	Amount	
	Description	Amount	
	(i) Cash	1,00,95,711.00	
	(ii) Cheque or Draft etc	71,24,812.00	
	(iii) In kind (Received complementary goods or services from any person/entity)(Please mention details and notional value of such item – goods or services such as helicopter services etc received as complimentary from any person/entity)	-	
	Total	1,72,20,523.00	
6.3	a. Gross Expenditure incurred/authorized by State Unit (including district level units and local units) for general Party propaganda (from the date of announcement of election to the date of completion of election)	Amount	
	Description of Gross expenditure by State Unit	Amount	
	(i) Cash	12,40,028.00	
	(ii) Cheque/draft etc	7,84,950.00	
	(iii)Expenditure authorized, but remaining outstanding on date of completion of election	-	
		Total	2024978.00
	b. Break up of expenditure for general party propaganda incurred by state unit (including district level units and local units)		
	(i) Travel expenses on Star Campaigner(s) incurred by State Unit (Details to be enclosed in format given in Schedule-12)	3,65,570.00	
	(ii) Travel expenses on other leaders by State Unit (Details to be enclosed in format given in Schedule- 13)	5,83,830.00	
	(iii) Expense on Media Advertisement (print and electronic, bulk sms, cable, website and TV channel etc) on General Party propaganda by State Unit (Details to be enclosed in format given in Schedule-14)	-	
	(iv) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by State Unit (Details to be enclosed in format given in Schedule – 15)	5,49,766.00	
	(v) Expense on Public meetings/processions/rally etc for general party propaganda by State Unit	4,84,466.00	



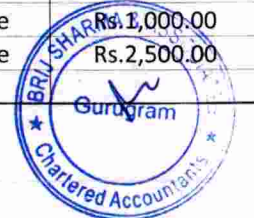
	(Details to be enclosed in format given in Schedule- 16)			
	(vi) Any other expense towards General Party propaganda by State Unit (Details to be enclosed in format given in Schedule- 17)	41,346.00		
	Total	2024978.00		
6.4	a. Gross Expenditure incurred/authorized by State Unit for Candidate(s) including District level Units and local units attributable to candidate(s) (other than for general party propaganda)			
	(i) Total lump sum payment(s) to candidate(s) of the party or other candidate(s) authorized/incurred by State Unit, either in cash or by instruments like – cheque/DD/PO/RTGS/Fund Transfer etc. (Details to be enclosed in format given in Schedule – 18)	12,80,000.00		
	(ii) Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV channel etc) for the candidate(s) with photo or name of candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 19)	23,72,160.00		
	(iii) Total expense on publicity materials (like posters, banners, cut-outs, election materials etc) with photo and/or name of the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 20)	13,09,064.00		
	(iv) Total expense by State Unit (other than general party propaganda) on barricades/audio etc/hired vehicles for the audience/supporter at the rally of Star Campaigners with candidate(s) (Details to be enclosed in format given in Schedule – 21)	18,16,607.00		
	(v) Any other expense for the candidate(s) by State Unit (Details to be enclosed in format given in Schedule – 22)	1,77,816.00		
	(vi) Expenditure incurred on publishing criminal antecedents of the candidate(s) by Party Central Headquarters (Details to be enclosed in format given Schedule-23B)	2,17,404.00		
	(vii) Expenses on virtual campaign through Social Media platforms/Apps/Other means by Party Central Headquarters (Details to be enclosed in format given in Schedule 24B)	-		
	Total expense on candidate(s)	71,73,051.00		
6.5	Total lump sum amount given by State Unit of the Party (including the districts and local units) to other party(s) for election expenses. If political party makes payment(s) on more than one occasion then date wise details are to be mentioned.			
	Name of State Unit of Party to which payment made/Name of other political party (if any)	Date(s) of Payment	Cash,Cheq/DD No. etc	Amount
	1.			
	2.			
	3.			
	Total			Nil
6.6	a. Closing Balance of State Unit of the Party (including the districts and local units) on the completion of election			Amount
	Description			Amount
	(i) Cash in hand			20,62,305.00
	(ii) Bank balance (Please mention name of the bank and branch)			2,69,59,679.45
	Total			2,90,21,984.45



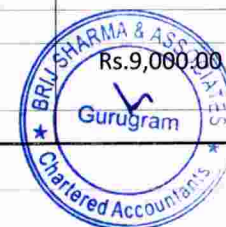
Schedule -12		Travel Expenses of Star Campaigners authorized/incurred by State/District/Local					
Name of party Unit	S. No.	Venue	Date of meeting	Name of the Star Star campaigners	Mode of Travel	Name of the payee in	Total amount
					Taxi-Helicopter etc.	case Helicopter/Aircraft	(including Outstanding)
State Committee	1	Bankumari, Agartala	06-04-2024	Manik Sarkar	Inova	Party's own vehicle	Rs.100.00
	2	Natunnagar, Agartala	07-04-2024	Manik Sarkar	Inova	Party's own vehicle	Rs.300.00
	3	Subroom	08-04-2024	Manik Sarkar	Inova	Party's own vehicle	Rs.2,000.00
	4	Kakraban	09-04-2024	Manik Sarkar	Inova	Party's own vehicle	Rs.1,500.00
	5	Udaipur	10-04-2024	Manik Sarkar	Inova	Party's own vehicle	Rs.1,500.00
	6	Belonia, paratia	11-04-2024	Manik Sarkar	Inova	Party's own vehicle	Rs.2,000.00
	7	Agartala	12-04-2024	Manik Sarkar	Inova	Party's own vehicle	Rs.1,500.00
	8	Sonamura	16-04-2024	Manik Sarkar	Inova	Party's own vehicle	Rs.1,500.00
	9	Kadamtala	17-04-2024	Manik Sarkar	Inova	Party's own vehicle	Rs.3,000.00
	10	Jubarajnagar	18-04-2024	Manik Sarkar	Inova	Party's own vehicle	Rs.500.00
	11	Gandachara	20-04-2024	Manik Sarkar	Inova	Party's own vehicle	Rs.500.00
	12	Ambassa	21-04-2024	Manik Sarkar	Inova	Party's own vehicle	Rs.2,500.00
	13	Kailashahar	22-04-2024	Manik Sarkar	Inova	Party's own vehicle	Rs.100.00
	14	Amarpur	23-04-2024	Manik Sarkar	Inova	Party's own vehicle	Rs.1,500.00
	13	Belonia	15-04-2024	Badal chowdhury	Scorpio	Party's own vehicle	Rs.2,000.00
	14	Belonia	26-03-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.2,000.00
	15	Karbook, Jaleya	30-03-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.2,000.00
	16	Halahali,Kamalpur	31-03-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.2,000.00
	17	Ambassa	02-04-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.1,500.00
	18	Kalyanpur, Teliamura Chakmaghat	04-04-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.1,500.00
	19	Subroom, kalachhara	05-04-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.2,000.00
	20	Birchandra Manu	06-04-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.1,500.00
	21	Rajnagar, Ratanngar, Muhuripur	07-04-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.1,000.00
	22	Baikhora, A.D Nagar	09-04-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.1,500.00
	23	Garalia, Hrishyamukh	10-04-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.1,000.00
	24	Manubazar, Srinagar	11-04-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.1,000.00
	25	Mandai, Advisor Chow	12-04-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.300.00
	26	Bishramganj,	15-04-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.1,000.00



	27	Ampi Chowmohani	19-04-2024	Jitendra Choudhury, Hemanta Jamatia	Scorpio	Party's own vehicle	Rs.1,500.00
	28	Kanchanpur	16-04-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.2,500.00
	29	Subroom, Santirbazar	23-04-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.2,000.00
	30	Karbook	24-04-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.1,000.00
	31	Madhabnagar	25-04-2024	Jtendra Chaudhury	Scorpio	Party's own vehicle	Rs.1,000.00
	32	Ambassa	02-04-2024	Narayan Kar	Scorpio	Party's own vehicle	Rs.2,000.00
	33	Joypur, Agartala	07-04-2024	Narayan Kar	Scorpio	Party's own vehicle	Rs.500.00
	34	Matabari, Udaipur	08-04-2024	Narayan Kar	Scorpio	Party's own vehicle	Rs.2,000.00
	35	Manikbhandar, Dhalai	11-04-2024	Narayan Kar	Scorpio	Party's own vehicle	Rs.2,500.00
	36	Kamalpur	16-04-2024	Narayan Kar	Scorpio	Party's own vehicle	Rs.2,500.00
	37	Jolaibari, Santirbazar	17-04-2024	Narayan Kar	Scorpio	Party's own vehicle	Rs.2,500.00
	38	Debdaru, Santirbazar	23-04-2024	Narayan Kar	Scorpio	Party's own vehicle	Rs.2,500.00
	39						
	40	Duski bazar	12-04-2024	Aghore Debbarma, Hemanta Jamatia	Bollero	Party's own vehicle	Rs.2,000.00
	41	R.S. Para, Jamatia Para	21-04-2024	Aghore Debbarma, Rama Das, Hemanta Jamatia	Bollero	Party's own vehicle	Rs.2,000.00
	42	North Maharaniapur,	23-04-2024	Aghore Debbarma, Hemanta Jamatia	Bollero	Party's own vehicle	Rs.2,500.00
	43	Fatikroy, (Kumarghat)	01-04-2024	Pabitra Kar	Bolero	Party's own vehicle	Rs.3,000.00
	44	Ambassa	02-04-2024	Pabitra Kar	Bolero	Party's own vehicle	Rs.2,500.00
	45	Kanchanpur	03-04-2024	Pabitra Kar	Bolero	Party's own vehicle	Rs.3,000.00
	46	Dasda (Kanchanpur)	04-04-2024	Pabitra Kar	Bolero	Party's own vehicle	Rs.1,000.00
	47	Kalkalia (Mohanpur)	08-04-2024	Pabitra Kar	Bolero	Party's own vehicle	Rs.1,500.00
	48	Damchhara (Panisagar)	12-04-2024	Pabitra Kar	Bolero	Party's own vehicle	Rs.3,500.00
	49	Ichailalchara	15-04-2024	Pabitra Kar	Bolero	Party's own vehicle	Rs.1,500.00
	50	Kanchanpur	16-04-2024	Pabitra Kar	Bolero	Party's own vehicle	Rs.1,000.00
	51	Jubarajnagar	18-04-2024	Pabitra Kar	Bolero	Party's own vehicle	Rs.4,000.00
	52	Dharmanagar	20-04-2024	Pabitra Kar	Bolero	Party's own vehicle	Rs.2,000.00
	53	Jalebasa	21-04-2024	Pabitra Kar	Bolero	Party's own vehicle	Rs.1,000.00
	54	Kalachhara/Jubarajnagar	22-04-2024	Pabitra Kar	Bolero	Party's own vehicle	Rs.1,000.00
	55	Jamthung (Kamalpur)	23-04-2024	Pabitra Kar	Bolero	Party's own vehicle	Rs.2,500.00



	56	Various places of 52-Chandipur AC and 53-Kailashahar AC areas under 2-Tripura East (ST) PC.	from 3rd April, 2024 to 25th April, 2024	Tapan Chakraborty	Bollero	Party's own vehicle	Rs.35,000.00
	57	36-Santirbazar AC Areas	from 3rd April, 2024 to 15th April, 2024	Parikshit Murasingh	Bollero	Hired vehicle	Rs.25,600.00
	58	Sadar, Sonamura, Bishalgarh Sub-Division	from 3rd April, 2024 to 16 th April, 2024	Manik Dey	Scorpio	Party's own vehicle	Rs.26,000.00
	59						
	60	Udaipur Sub-Division	from 3rd April, 2024 to 16 th April, 2024	Ratan Bhowmik	Bolero	Hired vehicle	Rs.15,000.00
	61	Diferent places of Udaipur Sub-Division	from 3rd April, 2024 to 16 th April, 2024	Naresh Jamatia	Belero	Hired Vehicle	Rs.15,000.00
	62	Different places of Jirania and Sadar Sub-Divisions	from 3rd April, 2024 to 16 th April, 2024	Radhacharan Debbarma	Bolero	Hired vehicle	Rs.15,000.00
	63	Different places of Belonia and Santirbazar Sub-Divisions	from 3rd April, 2024 to 25th April, 2024	Sudhan Das	Bolero	Hired vehicle	Rs.19,000.00
	64	S.K. Para, longthorai	29-03-2024	Amalendu Debbarma	Maruti	Hired vehicle	Rs.2,500.00
	65	82-Milea	11-04-2024	Amalendu Debbarma	Maruti	Hired vehicle	Rs.3,000.00
	66	Kailashahar	15-04-2024	Amalendu Debbarma	Maruti	Hired vehicle	Rs.3,000.00
	67	Ganganagar,	18-04-2024	Amalendu Debbarma	Maruti	Hired vehicle	Rs.2,500.00
						State Committee Total	
Kamalpur SDC	1	Different places of Kamalpur Sub-Division	From 13rd April to 24th April 2024	Anjan Das	Bolero	Hired vehicle	Rs.8,000.00
Khowai SDC	1	Different places of Khowai Sub-Division	From 12nd April to 24th April 2024	Padma Debbarma	Bolero	Hired Vehicle	Rs.9,000.00



Teliamura SDC	1	Different places of Teliamura Sub-Division	From 8th April to 24th April 2024	Hemanta Jamatia	Bolero	Hired vehicle	Rs.12,000.00
Dharmanagar SDC	1	Different places of Dharmanagar Sub-Division	Btwn 4/4/24 to 6/4/24	Amitabha Datta	Bolero	Hired vehicle	Rs.6,400.00
	2	Different places of Dharmanagar Sub-Division	Btwn 8/4/24 to 10/4/24	Abhijit Dey	Bolero	Hired vehicle	Rs.6,000.00
Kailashahar SDC	1	Different places of Kailashahar Sub-Division	Btwn 5/4/24 to 1 8/4/26	Biswarup Goswami and Krishnendu Chowdhury	Maruti	Hired Maruti	Rs.8,500.00
Sadar SDC	1	Different places of Sadar Sub-Division	Btwn 20nd March to 15th April 2024	Amal Chakraborty , Subhashish Ganguli	Maruti	Hired Vehicle	Rs.20,000.00
Dukli SDC	1	Different places of Sadar Sub-Division	Btwn 20nd March to 15th April 2024	Jharna Das Baidya Nabarun Deb,	Bolero	Hired vehicle	Rs.15,000.00
Bishalgarh SDC	1	Different places of Bishalgarh Sub-Division	Btwn 20nd March to 15th April 2024	Partha Majumder Bhanulal Saha	Maruti	Hired Vehicle	Rs.11,000.00
Belonia SDC	1	Different places of Belonia Sub-Division	Btwn 2nd April to 15th April 2024	Basudeb Majumder	Maruti	Hired Vehicle	Rs.12,770.00
						Grand Total	Rs.3,65,570.00



Schedule -13							
Travel Expenses of other leader(s) authorised/incurred by State/dist/Local (including Expenses after announcement and before nomination)							
Name of party Unit	S. No.	Venue	Date of meeting	Name of the Campaigner Leader(s)	Mode of Travel Taxi-Helicopter etc.	Name of the payee in case Helicopter/Aircraft	Total amount (including Outstanding)
State Committee							nil
Dharmanagar SDC	1	Kalachhara	From 3rd April to 24th April 2024	Bijita Nath Sailendra Nath, Durgesh Roy	Bolero, hired for election		Rs. 16,550.00
Panisagar SDC	2	Different places of Panisagar Sub-Division	from 4/4/2024 to 24/4/2024	Ajit Das , Sukesh Nath, Lalit Reang	Bolero ,hired for election		Rs. 19,500.00
Kanchanpur SDC	3	Different places of Kanchanpur Sub-Division	from 10/4/2024 to 24/4/2024	Ashish Nath, Lalit Debnath Ubaram Reang	Maruti car hired for election		Rs. 12,280.00
Kumarghat SDC	4	Different places of Kumarghat Sub-Division	from 4/4/2024 to 24/4/2024	Mintu Chandra Das, Swapan Baishnab ,Sadhan Chakma	Scorpio, hired for election		Rs. 34,400.00
Kailashahar SDC	5	Different places of Kailashahar Sub-Division	From 16/4/24 to 20/4/24	Unuch Mia Khadim , Mukta Das	Maruti ,hired for election		Rs. 5,000.00
Longthorai Valley SDC	6	Different places of Longthorai Valley Sub-Division	From 1/4/24 to 20/4/24	Himangshu Deb, Jiban Mohan Tripura, Nirode Saha	Bolero, hired for election		Rs. 25,000.00
Ambassa SDC	7	Different places of Ambassa Sub-Division	From 27/3/24 to 20/4/24	Bijan Paul , Dharmalal Halam, Ajit Debbarma	Bolero , hired for election		Rs. 40,467.00
Kamalpur SDC	8	Different places of Kamalpur Sub-Division	From 28/3/24 to 24/4/24	Kalyani Roy, Brajendra Das, Ranjit Ghosh	Bolero , hired for election		Rs. 33,750.00



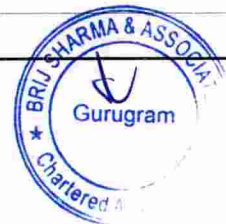
Gandachhara SDC	9	Different places of Gandachhara Sub-Division	From 14/4/24 to 21/4/24	Lalit Tripura, Dhananjoy Tripura, Archana Das	Maruti , hired for election		Rs. 7,560.00
Teliamura ADC	10	Different places of Teliamura Sub-Division	From 27/3/24 to 23/4/24	Manindra Das, Subir Deb, Anjali Debbarma	Bolero, hired for election		Rs. 55,200.00
Khowai SDC	11	Different places of Khowai Sub-Division	From 27/3/24 to 20/4/24	Subodh Debbarma, Aloy Roy Happy Chakraborty	Bolero , hired for election		Rs. 39,770.00
Jirania SDC	12	Different places of Jirania Sub-Division	From 18/3/24 to 14/4/24	Madhu Das, Tapan Das, Sanjoy Das	1 Bolero, 1 Maruti, hired for election		Rs. 30,000.00
Sadar SDC	13	Different places of Sadar Sub-Division	from 01-04-2024 to 14/4/24	Ratan Das, Jhalak Mukharjee, Sankar Prasad Datta	Maruti		Rs. 12,600.00
Dukli SDC	14	Different places of Dukli Sub-Division	From 27/3/24 to 16/4/24	Narayan Deb, Samar Chakraborty , Pankaj Ghosh	2 Bolero, 1 Maruti hired for election		Rs. 36,500.00
Bishalgarh SDC	15	Different places of Bishalgarh Sub-Division	From 2/4//24 to 16/4/24	Pradesh Roy, Siddiqur Rahaman, Palash Debbarma	2 Maruti car, hired for election		Rs. 20,125.00
Jampaijala SDC	16	Different places of Jampaijala Sub-Division	From 10/4/24 to 14/4/24	Ananda Debbarma , Biswa Kalai, Anjana Kalai	Bolero ,hired for election		Rs. 4,300.00
Sonamura SDC	17	Different places of Sonamura Sub-Division	From 27/3/24 to 16/4/24	Ratan Saha, Shyamal Chakraborty Ahidur Rahaman	Bolero , hired for election		Rs. 23,100.00
Udaipur SDC	18	Different places of Udaipur Sub-Division	From 27/3/24 to 17/4/24	Dilip Datta, Nitai Biswas, Arabinda Nandi	1 Jeep, 1 Maruti , hired for election		Rs. 58,014.00
Amarpur SDC	19	Different places of Amarpur Sub-Division	from 5th April to 23rd April, 2024	Parimal Debnath, Pahlad Paul Muslim Ahmed	Bolero , hired for election		Rs. 20,600.00
Karbook SDC	20	Different places of Karbook Sub-Division	From 15/4/2024 to 22/4/2024	Priyamani Debbarma, Magendra Reang Arechi Mog	2 Auto Rikshaw , hired for election		Rs. 4,140.00
Santirbazar SDC	21	Different places of Santirbazar Sub-Division	From 29/3/2024 to 24/4/2024	Ashutosh Debnath, Swapan Biswas, Srimanta Dey	Bolero , hired for election		Rs. 38,234.00



Belonia SDC	22	Different places of Belonia Sub-Division	From 18/4/2024 to 23/4/2024	Dipankar Sen, Trilokesh Sinha. Gopal Reang	Bolero , hired for election	Rs. 5,000.00
Subroom SDC	23	Different places of Subroom Sub-Division	From 27/3/2024 to 23/4/2024	Arun Tripura, Biplab Sanyal Babul Sarkar,	Maruti , hired for election	Rs. 41,740.00
Total						Rs. 5,83,830.00
<p>Note: SDCs hired one or two vehicles for election campaign purpose to be used by different party leaders in different places. Thus here we mentioned the hiring charge of the vehicles for a particular period.</p>						



Schedule -14					
Expenses on Media Advertisement (Print and electronic, bulk sms, cable, webside, and TV channel etc) on general party propaganda authorised/incurred by state/Dist/Local					
Name of party Unit	S. No.	Name of the payee	Name of Media	Date of print/ Telecast SMS etc.	Total amount (including outstanding)
					Nil



Schedule -15**Expense(s) on publicity materials (Including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc)
for general party propaganda authorised/incurred by state/Dist/Local**

Name of party Unit	S. No.	No. & Name of the Constituency	Details of Items	Total Amount including outstanding
State Committee	1	1-Tripura West PC	Poster small and Big size	Rs. 1,00,800.00
	2	2-Tripura East(ST) PC	Poster small and Big size	Rs. 2,52,000.00
	3	7-Ramnagar AC	Poster small and Big size	Rs. 19,040.00
	4	Common for all 2 PCs & one AC	Leaflet	Rs. 47,040.00
Sadar SDC	5	1-Tripura West PC	Banner, flex, poster, badge	Rs. 35,236.00
Mohanpur SDC	6	1-Tripura West PC	Hand-written poster	Rs. 580.00
Bishalgarh SDC	7	1-Tripura West PC	Flag, poster, flex	Rs. 9,000.00
Jampaijala SDC	8	1-Tripura West PC	Hand written poster	Rs. 3,800.00
Sonamura SDC	9	1-Tripura West PC	Hand-written poster, flag flex	Rs. 6,770.00
Udaipur SDC	10	1-Tripura West PC	Poster, flex, flag, Banner, cut out	Rs. 75,500.00

Total**Rs. 5,49,766.00**

Schedule -16					
Expense(s) on Public meetings/ procession/ rally (like dias/ Audio/ barricades/vehicles etc) authorised/incurred by state/Dist/Local					
Name of party Unit	SL No	Stage and Venue	Date of meeting/ Procession.Rally	Details of the items	Total Amount (Including Outstanding)
State Committee	1	Agartala	16-04-2024	Dias, mike, chair, vehicle	Rs.52,970.00
Kailashahar SDC	2	Kailashahar	22-04-2024	Dias, mike, Chair, etc.	Rs.12,540.00
Sadar SDC	3	Ramnagar	04-05-2024	Mike, Chair, vehicles	Rs.19,000.00
	4	Narsingarh	07-04-2024	Dais, Mike Chair	Rs.13,800.00
	5	Math Chownmohani	10-04-2024	Dais, Mike Chair	Rs.14,230.00
	6	College Tilla	11-04-2024	Dais, Mike Chair	Rs.15,000.00
	7	Agartala Town	12-04-2024	Mike, Chair, vehicles	Rs.20,446.00
	8	Indranagar	13-04-2024	Dais, Mike Chair	Rs.23,000.00
	9	chandrapur	16-04-2024	Dais, Mike Chair	Rs.12,400.00
Mohanpur SDC	10	Bamutia	12-04-2024	Mike Stage	Rs.4,000.00
	11	Mohanpur	11-04-2024	Mike Stage	Rs.5,310.00
Dukli SDC	12	Badharghat,	04-05-2024	Mike, Stage, vehicle	Rs.17,500.00
	13	Madhuban	07-04-2024	Mike, Stage, vehicle	Rs.15,000.00
	14	Pratapgarh,	10-04-2024	Mike, Stage, vehicle	Rs.24,000.00
	15	Jogendranagar	11-04-2024	Mike, Stage, vehicle	Rs.16,000.00
	16	Bankumari	12-04-2024	Mike, Stage, vehicle	Rs.18,000.00
	17	Bhattapukur	13-04-2024	Mike, Stage, vehicle	Rs.16,000.00
	18	A.D. Nagar	16-04-2024	Mike, Stage, vehicle	Rs.8,000.00
	19	Surjamaninagar	16-04-2024	Mike, Stage, vehicle	Rs.7,000.00
Bishalgarh SDC	20	Office Tilla	12-04-2024	Mike, stage	Rs.8,010.00
Jampajjala SDC	21	Japaijala Market	11-04-2024	Mike	Rs.1,500.00
Sonamura SDC	22	Melaghar	12-04-2024	Mike, Stage	Rs.10,000.00
	23	Sonamura Town	14-04-2024	Mike Stage	Rs.12,500.00
Udaipur SDC	24	Udaipur town	02-04-2024	Mike, Stage, Vehicle	Rs.20,000.00
	25	Pitra Market	03-04-2024	Mike, Stage, Chair	Rs.15,000.00
	26	Killa Market	05-04-1934	Mike, Stage, Vehicle	Rs.14,000.00
	27	Kakraban	07-04-2024	Mike, Stage, Vehicle	Rs.9,460.00
	28	Garjee	08-04-2024	Mike, Stage, Vehicle	Rs.27,000.00
	29	Dhwajanagar	10-04-2024	Mike, Stage, Chair	Rs.13,800.00
	30	Mirza	11-04-2024	Mike, Stage, Vehicle	Rs.24,000.00
	31	Tulamura	12-04-2024	Mike, Stage, Chair	Rs.15,000.00
Total					Rs.4,84,466.00



Schedule -17

Any other expense(s) for General Party Propaganda authorised/incurred by

Name of party Uni	S. No.	Purpose/ Details of items	Date of expenditure	Total Amount (Including Outstanding)
State Committee	1	Refreshment	16-04-2024	Rs. 2,916.00
Sadar SDC	2	Refreshment	Different dates	Rs. 10,000.00
Mohanpur SDC	3	Refreshment	Different dates	Rs. 1,800.00
Dukli SDC	4	Refreshment	Different dates	Rs. 3,500.00
Bishalgarh SDC	5	Refreshment	Different dates	Rs. 3,000.00
Jampaijala SDC	6	Refreshment	Different dates	Rs. 400.00
Sonamura SDC	7	Refreshment	Different dates	Rs. 2,000.00
Udaipur SDC	8	Refreshment	Different dates	Rs. 17,730.00

Total

Rs. 41,346.00



Schedule 18

Lump sum payment(s) to candidate(s) of the party or other candidates if any, authorised/incurred by state/Distt/Local units, either in cash or by instruments like cheque/DD/PO/RTGS/Fund transfer etc. If State/Distt/Local Units makes payment(s) on more than one occasion, then date wise details are to be mentioned

S. No.	Name of the state/No. and name of the Assembly/Parl Constituency	Name of candidate and name of party to be mentioned in case of other party	Date(s) of payment	Cash	Cheque/DD No. etc. and date	Total Amount
1	Tripura, 2-Tripura East(ST) PC	Rajendra Reang	26-03-2024		SBI Chq No. 042410	Rs.1,00,000.00
2	2-Tripura East (ST) PC	Rajendra Reang	02-04-2024		SBI Chq No. 042414	Rs.2,00,000.00
3	2-Tripura East (ST) PC	Rajendra Reang	03-04-2024	Cash		Rs.20,000.00
4	2-Tripura East (ST) PC	Rajendra Reang	22-04-2024		SBI Chq No. 252469	Rs.2,00,000.00
5	2-Tripura East (ST) PC	Rajendra Reang	22-04-2024		A/C Tranfer	Rs. 2,00,000.00
6	2-Tripura East (ST) PC	Rajendra Reang	25-04-2024		A/C Tranfer	Rs. 2,00,000.00
7	2-Tripura East (ST) PC	Rajendra Reang	13-05-2024		A/C Tranfer	Rs. 2,00,000.00
8	2-Tripura East (ST) PC	Rajendra Reang	23-04-2024		A/C Tranfer	Rs.1,00,000.00
9	2-Tripura East (ST) PC	Rajendra Reang	23-04-2024		A/C Tranfer	Rs.50,000.00
10	2-Tripura East (ST) PC	Rajendra Reang	23-04-2024		RTGS	Rs.10,000.00
					Total	Rs.12,80,000.00



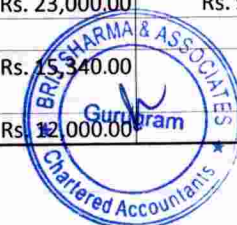
Schedule -19					
Total expense on Media Advertisement (Print and electronic, bulk SMS, cable Website, TV channel etc) authorised/incurred by state/Distt/Local units, for specific candiedate(s) with photo or name of candidate(s) or attributable to any candidate(s)					
Name of party Unit	S. No.	Name of the candidate	Name of Media (Print/ Electronic/SMS.Cable etc)	Date(s) of (Print/ Telecast.SMS etc)	Total Amount (Including Outstanding)
State Committee	1	Rajendra Reang, LS Election candidate and Ratan Das, Assembly bye election candidate	Daily Desher Katha	31/3/24 and 3/4/24	Rs. 3,22,560.00
	2	Rajendra Reang, LS Election candidate, Ratan Das, Assembly bye election candidate and Ashish Saha, Lok Sabha election candidate	Daily Desher Katha	5/4/24, 6/4/24, 8/4/24, 9/4/24, 10/4/24, 11/4/24, 12/4/24, 16/4/24 and 17/4/24	Rs. 16,26,240.00
	3	Rajendra Reang, Lok Sabha election candidate	Daily Desher Katha	22/4/24, 23/4/24 and 24/4/24	Rs. 4,23,360.00
				Total	Rs. 23,72,160.00



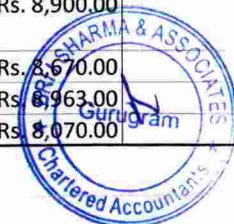
Schedule -20					
Total expense on publicity materials (like posters, banners, election materials etc) with photo and/or name of the candidates or attributable to candidates authorised/incurred by State/Dist/Local units					
Name of party Unit	S. No.	State, No & Name of the Assembly/Par Constituency	Name of Candidate	Details of the Items	Total Amount (Including Outstanding)
State Committee	1	Tripura: 2-Tripura East (ST) PC	Rajendra Reang	Poster (Big size)	Rs.1,17,600.00
				Poster small size)	Rs.1,34,400.00
				Leaflet	Rs.20,000.00
	2	Tripura : 1-Tripura West PC	Ashis Saha	Poster small and Big	Rs.2,95,837.00
				Leaflet	Rs.22,000.00
	3	Tripura : 7-Ramnagar	Ratan Das	Poster	Rs.2,37,040.00
				Leaflet	Rs.5,040.00
Dharmanagar SDC	4	Tripura: 2-Tripura East (ST) PC	Rajendra Reang	Flag, Poster	Rs.16,000.00
Panisagar SDC	5	Tripura: 2-Tripura East (ST) PC	Rajendra Reang	Flag, Poster, Flax	Rs.23,850.00
Kanchanpur SDC	6	Tripura: 2-Tripura East (ST) PC	Rajendra Reang	Flag,	Rs.3,170.00
Kumarghat SDC	7	Tripura: 2-Tripura East (ST) PC	Rajendra Reang	Flag, Poster, Flax	Rs.43,000.00
Kailashahar	8	Tripura: 2-Tripura East (ST) PC	Rajendra Reang	Flag, Poster, Flax	Rs.30,640.00
Longthorai Valley SC	9	Tripura: 2-Tripura East (ST) PC	Rajendra Reang	Flag, Poster, Flax	Rs.30,300.00
Ambassa SDC	10	Tripura: 2-Tripura East (ST) PC	Rajendra Reang	Flag, Poster,	Rs.20,000.00
Kamalpur SDC	11	Tripura: 2-Tripura East (ST) PC	Rajendra Reang	Flag, Poster, Flax	Rs.37,995.00
Gandachhara SDC	12	Tripura: 2-Tripura East (ST) PC	Rajendra Reang	Flag, Poster, Flax	Rs.64,000.00
Teliamura ADC	13	Tripura: 2-Tripura East (ST) PC	Rajendra Reang	Flag, Poster, Flax	Rs.56,000.00
Khowai SDC	14	Tripura: 2-Tripura East (ST) PC	Rajendra Reang	Flag, Poster,	Rs.5,509.00
Jirania SDC	15	Tripura: 1-Tripura West PC	Ashis Saha	Flag,	Rs.500.00
Mohanpur SDC	16	Tripura: 1-Tripura West PC	Ashis Saha	Flag,	Rs.480.00
Amarpur SDC	17	Tripura: 2-Tripura East (ST) PC	Rajendra Reang	Flag, Poster, Flax	Rs.35,000.00
Santirbazar SDC	18	Tripura: 2-Tripura East (ST) PC	Rajendra Reang	Flag, Poster,	Rs.7,620.00
Belonia SDC	19	Tripura: 2-Tripura East (ST) PC	Rajendra Reang	Flag, Poster, Flax	Rs.52,075.00
Subroom SDC	20	Tripura: 2-Tripura East (ST) PC	Rajendra Reang	Flag, Poster, Flax	Rs.51,008.00
		Total			13,09,064.00



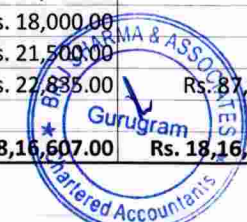
Schedule -21								
Total expense authorised/incurred for the candidate by state/Distt/Local units,(Other than general party propaganda) on public meetings/ processions etc. (Barricade, audio etc. /hired vehicles for the audience/supporters at the rally of star campaigner(s) or other leader(s).								
Name of party Unit	S. No.	State & Venue	Name of the Star campaigners and other	Name of the candidate	Date	Item of expenditure	Total Amount (Including Outstanding)	
State Committee	1	Tripura: Agartala	Priyanka Gandhi, Jitendra Chaudhury, Narayan Kar, Manik Dey	Ashish Saha	16-04-2024	Mike,dais and transport	Rs. 67,586.00	Rs. 67,586.00
Dharmanagar SDC	2	Ichailalchara	Pabitra Kar		15-04-2024	Mike	Rs. 1,000.00	
	3	Kadamtala	Manik Sarkar	Rajendra Reang	17-04-2024	Mike,Chair	Rs. 1,282.00	
	4	Jubarajnagar	Manik Sarkar ,	Rajendra Reang	18-04-2024	Mike	Rs. 1,000.00	
	5	Dharmanagar	Pabitra Kar		20-04-2024	Mike	Rs. 1,000.00	Rs. 4,282.00
Panisagar SDC	6	Jubarajnagar	Pabitra Kar, Shailendra Nath	Rajendra Reang	18-04-2024	Mike,dais and transport	Rs. 84,600.00	
	7	Panisagar	Ajit Das	Rajendra Reang	12-04-2024	Mike, dais chair	Rs. 49,000.00	
	8	Jalebasa	Pabitra Kar, Shailendra Nath	Rajendra Reang	20-04-2024	Mike, dais chair	Rs. 41,000.00	Rs. 1,74,600.00
Kanchanpur SDC	9	Kanchanpur	Pabitra Kar	Rajendra Reang	03-04-2024	Mike, dais chair	Rs. 45,000.00	
	10	Kanchanpur	Jitendra Chaudhury, Pabitra Kar	Rajendra Reang	16-04-2024	Mike, dais chair, vehicle	Rs. 45,000.00	
	11	Kanchanpur	Pabitra Kar	Rajendra Reang	04-04-2024	Mike, dais chair	Rs. 40,000.00	
	12	Satnala	Lalit Debnath	Rajendra Reang	18-04-2024	Mike, dais chair	Rs. 15,455.00	
	13	Dasda	Ashish Nath	Rajendra Reang	22-04-2024	Mike, dais chair	Rs. 17,000.00	Rs. 1,62,455.00
Kumarghat SDC	14	Fatikroy	Pabitra Kar	Rajendra Reang	01-04-2024	Mike, dais, Chair	Rs. 15,000.00	
	15	Kumarghat	Mintu Chandra Das	Rajendra Reang	05-04-2024	Mike, dais, Chair	Rs. 18,000.00	
	16	Sonaimuri	Swapan Baishnab	Rajendra Reang	07-04-2024	Mike, dais, Chair	Rs. 23,000.00	
	17	Kanchanbari	Tunubala Malakar	Rajendra Reang	19-04-2024	Mike, dais, Chair	Rs. 13,000.00	
	18	Pecharthal	Swapan Baishnab	Rajendra Reang	20-04-2024	Mike, dais, Chair	Rs. 23,000.00	Rs. 92,000.00
Kailashahar SDC	19	Kailashahar	Manik Sarkar, Biswarup Goswami	Rajendra Reang	22-04-2024	Mike,dais and Chair	Rs. 15,340.00	
	20	Chandipur	Tapan Chakraborty	Rajendra Reang	08-04-2024	Mike,dais and Chair	Rs. 12,000.00	



	21	Tillabazar	Tapan Chakraborty, Krishnendu Chaudhury	Rajendra Reang	12-04-2024	Mike,dais and Chair	Rs. 14,000.00	
	22	Gournagar	Tapan Chakraborty Biswarup Goswami	Rajendra Reang	16-04-2024	Mike,dais and Chair	Rs. 11,000.00	Rs. 52,340.00
Longthorai Valley SC	23	Manu	Himangsu Deb	Rajendra Reang	12-04-2024	Mike,dais and Chair,vehicle	Rs. 52,000.00	
	24	Chailengta	Nirode Saha	Rajendra Reang	16-04-2024	Mike,dais and Chair,vehicle	Rs. 50,000.00	
	25	Nepal tilla	Gajendra	Rajendra Reang	17-04-2024	Mike,dais and Chair,vehicle	Rs. 45,861.00	
	26	Chamanu	Ashish Saha	Rajendra Reang	19-04-2024	Mike,dais and Chair,vehicle	Rs. 51,000.00	
	27	Gobindabari	Nirode Saha	Rajendra Reang	21-04-2024	Mike,dais and Chair,vehicle	Rs. 50,000.00	Rs. 2,48,861.00
Ambassa SDC	28	Ambassa	Manik Sarkar	Rajendra Reang	21-04-2024	Mike, Dias	Rs. 35,000.00	
	29	Ambassa	Jitendra Chaudhuy	Rajendra Reang	02-04-2024	Mike, dais	Rs. 40,000.00	
	30	Ganganagar	Pankaj Chakraborty	Rajendra Reang	16-04-2024		Rs. 20,865.00	Rs. 95,865.00
Kamalpur SDC	31	Kamalpur	Narayan Kar	Rajendra Reang	16-04-2024	Mike, dais	Rs. 25,000.00	
	32	Jamthung	Pabitra Kar	Rajendra Reang	23-04-2024	Mike, dais	Rs. 22,490.00	
	33	Kamalpur	Ranjit Ghosh	Rajendra Reang	18-04-2024	Mike, dais	Rs. 27,280.00	
	34	Kamalpur	Anjan Das	Rajendra Reang	20-04-2024	Mike, dais	Rs. 22,210.00	Rs. 96,980.00
Gandachhara SDC	35	Gandachara	Manik Sarkar	Rajendra Reang	20-04-2024	Mike, dais , vehicles	Rs. 65,000.00	
	36	Jagabandhu	Dhananjoy	Rajendra Reang	05-04-2024	Mike, Dias	Rs. 15,000.00	
	37	Raishyabari	Lalit	Rajendra Reang	08-04-2024	Mike, dias	Rs. 16,000.00	
	38	Pancharatan	Archana Das	Rajendra Reang	18-04-2024	Mike, Dias	Rs. 24,000.00	
	39	Dalapati	Dhananjoy	Rajendra Reang	23-04-2024	Mike, dias	Rs. 30,400.00	Rs. 1,50,400.00
Teliamura SDC	40	Miling Malang Bazar	Gayatri Datta	Rajendra Reang	03-04-2024	Mike, dais etc.	Rs. 5,600.00	
	41	Duski Bazar	Ratan Jamatia	Rajendra Reang	03-04-2024	Mike, dais etc.	Rs. 3,490.00	
	42	Teliamura	Dipak Debbarma	Rajendra Reang	06-04-2024	Mike, dais etc.	Rs. 9,000.00	
	43	North Maharaniipur	Gayatri Data	Rajendra Reang	08-04-2024	Mike, dais etc.	Rs. 7,800.00	
	44	Trishabari Chowmohani	Manindra Das	Rajendra Reang	12-04-2024	Mike, dais etc.	Rs. 7,370.00	
	45	Ampi Chowmohani	Jitendra Chaudhury, Hemanta Jamatia	Rajendra Reang	19-04-2024	Mike, dais etc.	Rs. 13,000.00	
	46	R.S. Para	Aghore Debbarma , Rama Das	Rajendra Reang	21-04-2024	Mike, dais etc.	Rs. 8,900.00	
	47	Sabang Bazar	Dipak Debbarma	Rajendra Reang	21-04-2021	Mike, dais etc.	Rs. 8,670.00	
	48	Gungrai chhara	Dipak Debbarma	Rajendra Reang	21-04-2024	Mike, dais etc.	Rs. 8,963.00	
	49	Jamatia Para	Gayatri Data	Rajendra Reang	21-04-2024	Mike, dais etc.	Rs. 8,070.00	



	50	North Maharanipur	Aghore Debbarma , Hemanta Jamatia	Rajendra Reang	23-04-2024	Mike, dais etc.	Rs. 8,600.00	Rs. 89,463.00
Khowai SDC	51	Subhas Park	Padma Kumar Debbarma	Rajendra Reang	12-04-2024	Mike, dais	Rs. 19,150.00	
	52	Asharambari	Nirmal Biswas	Rajendra Reang	18-04-2024	Mike, dais	Rs. 17,000.00	Rs. 36,150.00
Jirania SDC	53	S.N. Colony	Madhusudhan Das	Ashish Saha	12-04-2024	Mike, dais	Rs. 10,000.00	
	54	KhayerPur	Sanjoy Das	Ashish Saha	04-04-2024	Mike, dais	Rs. 10,000.00	
	55	Jirania	Tapan Das	Ashish Saha	10-04-2024	Mike, dais	Rs. 12,600.00	Rs. 32,600.00
Mohanpur SDC	56	Agartala	Priyanka Gandhi	Ashish Saha	16-04-2024	Vehicle	Rs. 61,800.00	Rs. 61,800.00
Amarpur SDC	57	Amarpur	Manik Sarkar	Rajendra Reang	23-04-2024	Mike, Chair, Dias	Rs. 28,400.00	
	58	Chelagang	Parimal Debnath	Rajendra Reang	23-04-2024	Mike, Chair, Dias	Rs. 26,000.00	
	59	Ampinagar	Prahlad Paul	Rajendra Reang	04-04-2024	Mike, Chair, Dias	Rs. 22,500.00	
	60	Natunbazar	Muslem Ahmed	Rajendra Reang	08-04-2024	Mike, Chair, Dias	Rs. 19,130.00	
	61	Taidu	Parimal Debnath	Rajendra Reang	20-04-2024	Mike, Chair, Dias	Rs. 25,000.00	Rs. 1,21,030.00
Karbook SDC	62	Karbook	Jitendra Chaudhury	Rajendra Reang	30-03-2024	Mike, Chair, Dias	Rs. 18,000.00	
	63	Shilachhari	Jitendra Chaudhury	Rajendra Reang	24-04-2024	Mike, Chair, Dias	Rs. 19,000.00	
	64	Jaleya	Priyamani Debbarma	Rajendra Reang	12-04-2024	Mike, Chair, Dias	Rs. 12,000.00	
	65	Ailmara	Priyamani Debbarma	Rajendra Reang	18-04-2024	Mike, Chair, Dias	Rs. 11,570.00	Rs. 60,570.00
Santirbazar SDC	66	Birchandra Manu	Jitendra Chaudhury	Ashish Saha	06-04-2024	Mike, Chair, Dias	Rs. 25,765.00	
	67	Baikhora	Jitendra Chaudhury	Rajendra Reang	09-04-2024	Mike, Chair, Dias	Rs. 23,000.00	
	68	Jolaibari	Narayan Kar	Rajendra Reang	17-04-2024	Mike, Chair, Dias	Rs. 18,000.00	
	69	Debdaru	Narayan Kar	Rajendra Reang	23-04-2024	Mike, Chair, Dias	Rs. 19,000.00	
	70	Takma	Ashutosh Debnath	Ashish Saha	05-04-2024	Mike, Chair, Dias	Rs. 20,480.00	
	71	Sachirambari	Ashutosh Debnath	Rajendra Reang	18-04-2024	Mike, Chair, Dias	Rs. 22,000.00	Rs. 1,28,245.00
Belonia SDC	72	Belonia	Manik Sarkar	Ashish Saha	11-04-2024	Mike, Chair, Dias	Rs. 18,800.00	
	73	Belonia	Jitendra Chaudhury	Ashish Saha	26-03-2024	Mike, Chair, Dias	Rs. 19,200.00	
	74	Hrishyamukh	Tapas Datta	Rajendra Reang	18-04-2024	Mike, Chair, Dias	Rs. 15,545.00	Rs. 53,545.00
Subroom SDC	75	Subroom	Manik Sarkar	Rajendra Reang	08-04-2024	Mike, Chair, Dias	Rs. 25,500.00	
	76	Kalachhara	Jitendra Chaudhury	Rajendra Reang	05-04-2024	Mike, Chair, Dias	Rs. 18,000.00	
	77	Manubazar	Jitendra Chaudhury	Rajendra Reang	11-04-2024	Mike, Chair, Dias	Rs. 21,500.00	
	78	Subroom	Jitendra Chaudhury	Rajendra Reang	23-04-2024	Mike, Chair, Dias	Rs. 27,835.00	Rs. 87,835.00
Total						Rs. 18,16,607.00	Rs. 18,16,607.00	



Schedule -22**Any other expense(s) for the candidate(s) authorised/ incurred by State/Distt/Local Units**

Name of party Unit	S. No.	No. and Name of the Assembly /Part Constituency	Name of the candidate	Details of Items	Total Amount (Including Outstanding)
Dharmanagar SDC	1	2-Tripura East (ST) PC	Rajendra Reang	Refreshment	Rs.5,656.00
Panisagar SDC	2	2-Tripura East (ST) PC	Rajendra Reang	Refreshment	Rs.24,239.00
Kanchanpur SDC	3	2-Tripura East (ST) PC	Rajendra Reang	Refreshment	Rs. 9,000.00
Kumarghat SDC	4	2-Tripura East (ST) PC	Rajendra Reang	Refreshment	Rs. 3,488.00
Kailashahar SDC	5	2-Tripura East (ST) PC	Rajendra Reang	Refreshment	Rs. 6,071.00
Longthorai Valley SC	6	2-Tripura East (ST) PC	Rajendra Reang	Refreshment	Rs. 20,700.00
Ambassa SDC	7	2-Tripura East (ST) PC	Rajendra Reang	Refreshment	Rs. 20,975.00
Kamalpur SDC	8	2-Tripura East (ST) PC	Rajendra Reang	Refreshment	Rs. 5,600.00
Gandachhara SDC	9	2-Tripura East (ST) PC	Rajendra Reang	Refreshment	Rs. 12,500.00
Teliamura ADC	10	2-Tripura East (ST) PC	Rajendra Reang	Refreshment	Rs. 12,000.00
Khowai SDC	11	2-Tripura East (ST) PC	Rajendra Reang	Refreshment	Rs. 4,227.00
Jirania SDC	12	2-Tripura East (ST) PC	Rajendra Reang	Refreshment	Rs. 8,500.00
Amarpur SDC	13	2-Tripura East (ST) PC	Rajendra Reang	Refreshment	Rs. 10,000.00
Karbook SDC	14	2-Tripura East (ST) PC	Rajendra Reang	Refreshment	Rs. 11,250.00
Belonia SDC	15	2-Tripura East (ST) PC	Rajendra Reang	Refreshment	Rs. 4,200.00
Subroom SDC	16	2-Tripura East (ST) PC	Rajendra Reang	Refreshment	Rs. 19,410.00

Total**Rs. 1,77,816.00**

Schedule 23 B

Total expenses incurred/authorised on publishing criminal antecedents, if any, of candidates sponsored by the political party located in State/Dist/Local Units

Sl. No.	Website	Newspaper			Mode of payment /electronic/cheque /DD/ cash/ PI specify
		Name(s) of Newspaper	Date(s) of Publishing	Expenses incurred (in Rs.)	
1	www.cpim.org from 22/3/24 to 17/3/24	Ganashakti (C-7)	22-03-2024	Rs. 9,450.00	by cheque, SBI No. 252467, dt.15/4/24
2	CPIM TRIPURA Facebook from 22/3/24 to 17/3/24	Daily Desher Katha (C-7)	22-03-2024	Rs. 10,080.00	SBI Chq No. 252471, dt. 22/4/2024
		Daily Desher Katha C 1	2, 6, 10 April 2024	Rs. 40,320.00	SBI Chq No. 252471, dt. 22/4/2024
		Ganashakti C 1	2, 6, 10 April 2024	Rs. 35,280.00	by cheque, SBI No. 252467, dt.15/4/24
		Tripura Darpan C 1	2, 6, 10 April 2024	Rs. 22,176.00	SBI Chq No. 252470, dt. 22/4/2024
3		Ganashakti (C-2)	Btwn 2-10 April 2024	Rs. 25,200.00	by cheque, SBI No. 252467, dt.15/4/24
5		Daily Desher Katha (C-2)	Btwn 2-10 April 2024	Rs. 27,720.00	SBI Chq No. 252471, dt. 22/4/2024
6		Tripura Darpan C-2)	Btwn 2-10 April 2024	Rs. 18,018.00	SBI Chq No. 252470, dt. 22/4/2024
Total				Rs. 1,88,244.00 (A)	

Sl. No.	Website	Television			Mode of payment
		Name(s) of Channel	Date(s) of Publishing	Expenses incurred (in Rs.)	
1		News Icon (C-2)	2/4/24, 6/4/24 and 11/4/24	Rs.7,500.00	Cash
2		P.B.-24 (C-2)	3/4/24, 7/4/24 and 11/7/24	Rs.3,540.00	Cash
3		Rising Tripura (C-2)	2/4/24, 6/4/24 and 10/4/24	Rs.3,540.00	Cash
4		News Icon (C-1)	2/4/24, 6/4/24 and 11/4/24	Rs.7,500.00	Cash
5		P.B- 24 (C-1)	3/4/24, 7/4/24 and 11/7/24	Rs.3,540.00	Cash
6		Rising Tripura (C-1)	2, 6, 10 April 2024	Rs.3,540.00	Cash
			Total	Rs. 29,280.00 (B)	



Total of Newspaper and Television Rs. 2,17,404.00 (A+B)

Schedule 24 B**Total expenses incurred/authorized on virtual campaign through Social Media platforms/Apps/other means on General Party Propaganda authorized incurred by State/District/Local Units**

S. No	State	Nature of virtual campaign (indicate Social Media Platforms/Apps/Other means)	Name of content creator	Name of media to disseminate messages	Total Amount (including outstanding amount)
1	2	3	4	5	6
					Nil

- In pursuance of Hon'ble Supreme Court Judgement dated 24.09.2018 in WPC No. 536 of 2011.



**STATEMENT OF ELECTION EXPENDITURE OF POLITICAL PARTY IN ELECTIONS TO
LOK SABHA ELECTION**

1. Name of political party: Communist Party of India (Marxist)
2. Election to the Lok Sabha in the State West Bengal
3. Date of announcement of election: 16th March, 2024
4. Date of completion of election: 4th June, 2024

ANNEXURE F-3 (PART-B)

Details of Election Expenditure incurred /authorised by the State Unit of the Party
Headquarter including all District Levels and local Units for the State of WEST BENGAL

	Total Amount (Rs.)
6.1 Opening Balance on the Date of Announcement of Election- 16.03.2024	
(i) Cash	8,217,119.00
(ii) Bank (Bank & Branch Names- As per list below)*	1,038,129,971.77
Total	1,046,347,090.77
6.2 Gross Receipts from all sources (from the Date of Announcement of Election- 16.03.2024 to the Date of Completion of Election-04.06.2024)	
(i) Cash	60,277,018.00
(ii) Cheque/Draft	17,312,183.28
(iii) In Kind	-
Total	77,589,201.28
6.3 a. Gross Expenditure for General Party Propaganda (from the date of announcement of Election to the date of completion of Election-	
(i) Cash	7,037,131.00
(ii) Cheque/Draft	11,021,539.84
(iii) Outstanding on the date of completion	2,104,869.44
Total	20,163,540.28
b. BREAKUP OF EXPENDITURE FOR GENERAL PARTY PROPAGANDA	
(i) Travel expenses of Star Campaigner(s)- Schedule 12	820,853.00
(ii) Travel expenses of other leader(s)- Schedule 13	2,277,803.00
(iii) Expenses on Media Advertisement - Schedule 14	3,274,013.00
(iv) Expenses on Publicity Materials- Schedule 15	9,076,313.44
(v) Expenses on Public meetings /procession/Rally- Schedule 16	1,828,857.00
(vi) Any other expenses for General propaganda- Schedule 17	2,885,700.84
Total	20,163,540.28

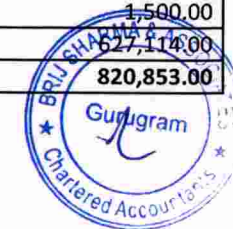


6.4 Gross Expenditure for Candidates (from date of announcement of Election to the date of completion of Election)	
(i) Total lump sum payments to Candidates- Schedule 18	21,885,956.00
(ii) Total Expense on Media Advertisement- Schedule 19	1,400,000.00
(iii) Total expense on Publicity Materials- Schedule 20	-
(iv) Expenses on Public meetings /procession/Rally- Schedule 21	-
(v) Any other expenses for the candidates- Schedule 22	-
(vi)Expenditure Incurred on publishing criminal antecedants of the candidates by State Unit- Schedule 23B	931,351.00
(vii) Expenses on virtual campaign through Social Media platforms / Apps /Other means by State Unit- Schedule 24 B	45,002.00
Total Expense on Candidates	24,262,309.00
6.5 Payment to other Political Parties /Candidate	0
6.6 Closing Balance on the Date of Completion of Election- 04.06.2024	
Cash	7,840,276.93
Bank (Branch Names- As per List below)*	1,046,244,127.84
Total Closing	1,054,084,404.77

***Bank Branches include:** SBI- Entally, UBI- Entally, UBI- Park Circus, BOI- Moulali, WBSCB- Main Branch & Entally, IOB- Prat Memorial, UB- BBD Bag, Burdwan CCB, Indian Bank- Burdwan, SBI- Raniganj, CBI- Raniganj, Purulia CCB, SBI- Purulia, SBI- Medinipur, Vidyasagar CCB, UCO- Midnapur, TGCCB- Tamluk, UBI- Suri, SBI- Suri, Indian Bank- Barasat, HDCCB-Serampore, UCO- Serampur, BOB-Serampore, Indian Bank- Serampore, BOB- Beharampur, BOI- Krishnagar, Malda DCCB, PNB Malda, UBI- Malda, TGCC- Tamluk, SBI- Tamluk, DDDCC- Balurghat, Canara Bank- Balurghat, Bank of India- Balurghat, PNB- Raigung, RCCB- Raigung, PNB- Hillcart Road, UCO- Jalpaiguri, Syndicate Bank- Baruipur, IOB- Baruipur, IOB Howrah, BOI Howrah



Schedule- 12						
Travel expenses of Star Campaigner(s) authorized/ incurred by State/ Distt./ Local Units						
Sl. No	State and Venue	Date of Meeting	Name of Star Campaigners	Mode of Travel (Taxi, Air etc.)	Name of Payee in case of Air Travel	Total Amount (including Outstanding Amount)
1	2	3	4	5	6	7
1	West Bengal	19.3.24	Amiya Patra	Car		6,500.00
2	West Bengal	23.3.24 & 25.3.24	Sujan Chakraborty	Car		5,370.00
3	West Bengal	7.3.24 to 24.3.24	Debalina Hembram	Car		7,008.00
4	West Bengal	21.3.24	Ram Ch. Dom	Car		2,800.00
5	West Bengal	01.4.24	Md Selim	Car		1,884.00
6	West Bengal	07.4.34	Md Selim	Car		2,500.00
7	West Bengal	30.4.24 & 6.4.24	Sujan Chakraborty	Car		10,176.00
8	West Bengal	12,15 & 19 April	Sujan Chakraborty	Car		6,988.00
9	West Bengal	21.4.24	Md Selim	Car		1,400.00
10	West Bengal	22,25 & 29 April	Sujan Chakraborty	Car		9,000.00
11	West Bengal	3.5.24 to 7.5.24	Manik Sarkar	Car		20,550.00
12	West Bengal	25.3.24 to 10.5.24	Satarup Ghosh	Train		7,903.00
13	West Bengal	15.5.24	Md Selim	Car		3,950.00
14	West Bengal	13.5.24	Brinda Karat	Car		2,900.00
15	West Bengal	20.3.24 to 4.5.24	Satarup Ghosh	Car		6,000.00
16	West Bengal	14.5.24	Rabin Deb	Car		1,500.00
17	West Bengal	19.5.24 & 20.5.24	Md Selim	Car		5,245.00
18	West Bengal	27.3.24 to 19.5.24	Satarup Ghosh	Car		10,800.00
19	West Bengal	22.5.24	Md Selim	Car		2,000.00
20	West Bengal	3.2.24 to 28.5.24	Sridip Bhatta & others	Train		39,569.00
21	West Bengal	10.5.24 to 26.5.24	Amiya Patra	Car		22,500.00
22	West Bengal	14.5.24 & 25.5.24	Surya Kanta Mishra	Car		4,560.00
23	West Bengal	30.5.24	Amiya Patra	Car		3,000.00
24	West Bengal	4.5.24 & 7.5.24	Sujan Chakraborty	Car		5,636.00
25	West Bengal	4.5.24	Md Selim	Car		2,500.00
26	West Bengal	3.6.24	Biman Basu	Car		1,500.00
27	West Bengal	Different dates	Above leaders	Car		627,114.00
					TOTAL	820,853.00



Schedule- 13						
Travel expenses of other leader(s) authorized/ incurred by State/ Distt./ Local Units (including expenses after announcement & before nomination)						
Sl. No	State and Venue	Date of Meeting	Name of the Leaders	Mode of Travel (Taxi, Air etc.)	Name of Payee in case of Air Travel	Total Amount (including Outstanding Amount)
1	2	3	4	5	6	7
1	West Bengal	16.3.24	S Chakraborty	Car		6,000.00
2	West Bengal	2.4.24 to 9.4.24	A Patra	Car		13,190.00
3	West Bengal	6.4.24 & 10.4.24	R Deb	Car		3,500.00
4	West Bengal	29.3.24 & 30.3.24	Sudip Sengupta	Car		1,108.00
5	West Bengal	20.4.24 & 21.4.24	Subrata Dutta	Train		754.00
6	West Bengal	20.4.24 & 21.4.24	Kaustav Chaterjee	Car		1,100.00
7	West Bengal	20.4.24	R Deb	Car		1,000.00
8	West Bengal	01.4.24 & 08.4.24	Kallol Majumder	Train		1,438.00
9	West Bengal	24.4.24	S Bhattacharjee	Car		1,900.00
10	West Bengal	22.4.24	S Mishra	Car		1,500.00
11	West Bengal	6.4.24 to 24.4.24	R Dom	Car		17,700.00
12	West Bengal	31.3.24 to 16.4.24	Kaninika Ghosh	Train		4,624.00
13	West Bengal	27.4.24 to 30.4.24	Kaustav Chaterjee	Train		1,568.00
14	West Bengal	1.5.24	S Bhattacharjee	Car		2,293.00
15	West Bengal	01.4.24 to 4.4.24	Kaustav Chaterjee	Train		1,045.00
16	West Bengal	12.4.24 to 6.5.24	A Patra	Car		19,500.00
17	West Bengal	23.4.24 to 30.4.24	R Dom	Car		14,200.00
18	West Bengal	2.5.24 to 6.5.24	R Dom	Car		13,820.00
19	West Bengal	29.4.24	S Mishra	Car		2,500.00
20	West Bengal	7.5.24 & 9.5.24	R Deb	Car		4,140.00
21	West Bengal	10.5.24 & 11.5.24	Kaustav Chaterjee	Train		1,567.00
22	West Bengal	14.4.24 to 17.5.24	Madhuja Sen Roy	Bus & Train		2,417.00
23	West Bengal	Different dates	Local Leaders	Car, Bus, Train		2,160,939.00
					TOTAL	2,277,803.00



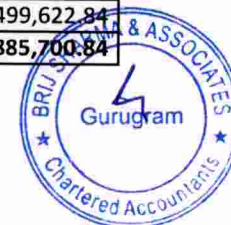
Schedule- 14					
Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.)on General Party propaganda authorized/ incurred by State/ Distt./ Local Units					
Sl. No	State	Name of Payee	Name of media (print/electronic/sms, cable tv, website, TV etc.)	Date (of print/telecast/sms etc.)	Total Amount (including Outstanding Amount)
1	2	3	4	5	6
1	West Bengal	Tri-Network	Print	31.3.24 to 03.5.24	2,000,000.00
2	West Bengal	Tri-Network	Print	12.4.24 to 5.5.24	200,000.00
3	West Bengal	Tri-Network	Print	20.05.24	549,501.00
4	West Bengal	Ganashkti Trust	Print	27.3.24 to 12.5.24	239,400.00
5	West Bengal	Chhapte Chhapte	Print	21.5.24	12,348.00
6	West Bengal	Sundries	Print	Different dates	272,764.00
				TOTAL	3,274,013.00

Schedule- 15				
Expense(s) on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda authorized/ incurred by State/ Distt./ Local Units				
Sl. No	State	No. and Name of the Parl. Constituency	Details of the items	Total Amount (including Outstanding Amount)
1	2	3	4	5
1	West Bengal	25. Howrah and 23. Kolkata South	Hoarding	215,000.00
2	West Bengal	25. Howrah	Hoarding	48,733.00
3	West Bengal	23. Kolkata South	Booklet Composing	550.00
4	West Bengal	Different Constituencies	Posters, banners, wall writings	8,812,030.44
			TOTAL	9,076,313.44



Schedule- 16				
Expense(s) on Public meetings / procession/Rally (like dias / audio/ barricade/ vehicles etc.) authorized/incurred by State/ Distt./ Local Units				
Sl. No	State & Venue	Date of the meeting/ procession/Rally	Details of the items	Total Amount (including Outstanding Amount)
1	2	3	4	5
1	West Bengal	27.04.24	Purchase of Flags for Procession	14,000.00
2	West Bengal	Different Dates	Flags, dias, microphone, vehicle etc.	1,814,857.00
TOTAL				1,828,857.00

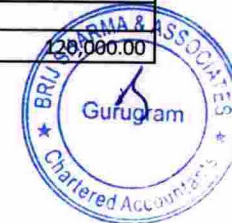
Schedule- 17				
Any other expense(s) for General Party propaganda authorized/ incurred by State/ Distt./ Local Units				
Sl. No	State	Purpose/ Details of the items	Dates of Expenditure	Total Amount (including Outstanding Amount)
1	2	3	4	5
1	West Bengal	Metal Seal for Election	6.4.24	14,000.00
2	West Bengal	Metal Seal for Election	27.4.24	13,825.00
3	West Bengal	Carriage of Elec. Materials	2.5.24	10,000.00
4	West Bengal	Metal Seal for Election	3.5.24	9,800.00
5	West Bengal	Lodging of Leader	3.5.24 to 7.5.24	6,575.00
6	West Bengal	Metal Seal for Election	20.5.24	197,715.00
7	West Bengal	Metal Seal for Election	29.5.24	71,400.00
8	West Bengal	Metal Seal for Election	11.07.24	2,800.00
9	West Bengal	TA to Volunteers	14.08.24	59,963.00
10	West Bengal	Refreshment, TA, etc.	Different dates	2,499,622.84
TOTAL				2,885,700.84



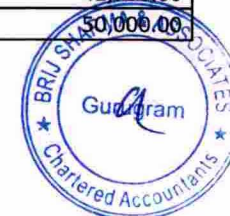
Schedule -18						
Total lump sum payment (s) to Candidate(s) of the party or other candidate(s) if, any authorized/ incurred by State/ Distt./ Local Units, either in cash or by Instruments like- cheque/ DD/PO/RTGS/Fund Transfer etc. If State/ Distt./ Local Units makes payment (s) to candidate(s) on more than one occasion then date wise details are to be mentioned.						
Sl. No.	No. and Name of the Parl. Constituency of WEST BENGAL	Name of Candidates	Date of Payment	Cash	Cheque/ DD/ Bank Transfer	Total Amount Rs.
1	3-Jalpaiguri (SC)PC	Debraj Barman	21.03.24	15,000.00		15,000.00
			23.03.24	15,000.00		15,000.00
			30.03.24		50,000.00	50,000.00
			Total	30,000.00	50,000.00	80,000.00
2	11-Murshidabad PC	Md. Selim	02.05.24		300,000.00	300,000.00
			15.05.24		300,000.00	300,000.00
			24.05.24		700,000.00	700,000.00
			03.06.24		500,000.00	500,000.00
			Total		1,800,000.00	1,800,000.00
3	12-Krishnanagar PC	Md. Sadi	9.04.24		30,000.00	30,000.00
			20.04.24		5,000.00	5,000.00
			26.04.24		100,000.00	100,000.00
			02.05.24		200,000.00	200,000.00
			07.05.24		88,200.00	88,200.00
			01.06.24		50,827.00	50,827.00
			02.06.24		21,040.00	21,040.00
			Total		495,067.00	495,067.00
4	13- Ranaghat (SC) PC	Alokesh Das	10.04.24		25,000.00	25,000.00
			30.04.24		20,000.00	20,000.00
			04.05.24		165,000.00	165,000.00
			17.05.24		33,000.00	33,000.00
			31.05.24		54,115.00	54,115.00
Total		297,115.00	297,115.00			
5	15- Barrackpur PC	Debdut Ghosh	26.04.24		25,000.00	25,000.00
			06.05.24		130,000.00	130,000.00



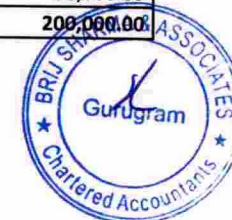
			09.05.24		55,000.00	55,000.00
			10.05.24		60,000.00	60,000.00
			17.05.24		100,000.00	100,000.00
			17.05.24		50,000.00	50,000.00
			Total		420,000.00	420,000.00
6	16- Dum Dum PC	Sujan Chakraborty	29.04.24		400,000.00	400,000.00
			03.05.24		235,000.00	235,000.00
			03.05.24		200,000.00	200,000.00
			28.05.24		200,000.00	200,000.00
			03.06.24		200,000.00	200,000.00
			Total		1,235,000.00	1,235,000.00
7	18- Basirhat PC	Nirapada Sardar	22.04.24		50,000.00	50,000.00
			25.04.24		75,000.00	75,000.00
			29.04.24		50,000.00	50,000.00
			10.05.24		100,000.00	100,000.00
			15.05.24		150,000.00	150,000.00
			17.05.24		100,000.00	100,000.00
			27.05.24		400,000.00	400,000.00
			03.06.24		380,000.00	380,000.00
			Total		1,305,000.00	1,305,000.00
8	20- Mathurapur (SC) PC	Dr. Sarat Ch. Halder				
9	21- Diamond Harbour PC	Pratikur Rahaman	22.04.24		202,000.00	202,000.00
			29.04.24		50,000.00	50,000.00
			06.05.24		60,000.00	60,000.00
			07.05.24		205,000.00	205,000.00
			20.05.24		40,000.00	40,000.00
			04.06.24		180,000.00	180,000.00
			Total		737,000.00	737,000.00
10	22- Jadavpur PC	Srijan Bhattacharya	04.06.24		80,000.00	80,000.00
			Total		80,000.00	80,000.00
11	23- Kolkata Dakhsin PC	Saira Shah Halim	04.05.24		120,000.00	120,000.00



			09.05.24		200,000.00	200,000.00
			15.05.24		500,000.00	500,000.00
			30.05.24		25,000.00	25,000.00
			Total		845,000.00	845,000.00
12	25- Howrah PC	Sabyasachi Chaterjee	22.04.24	1,000.00		1,000.00
			25.04.24		135,000.00	135,000.00
			04.05.24		100,000.00	100,000.00
			10.05.24		200,000.00	200,000.00
			01.06.24		450,000.00	450,000.00
			02.06.24		50,000.00	50,000.00
			Total	1,000.00	935,000.00	936,000.00
13	27- Serampore PC	Dipsita Dhar	20.04.24		30,000.00	30,000.00
			09.05.24		100,000.00	100,000.00
			10.05.24		75,000.00	75,000.00
			14.05.24		100,000.00	100,000.00
			14.05.24		100,000.00	100,000.00
			16.05.24		75,000.00	75,000.00
			23.05.24		76,852.00	76,852.00
			24.05.24		71,000.00	71,000.00
			30.05.24		5,000.00	5,000.00
			Total		632,852.00	632,852.00
14	28-Hooghly PC	Manadip Ghosh	23.04.24		30,000.00	30,000.00
			27.04.24		50,000.00	50,000.00
			08.05.24		25,000.00	25,000.00
			08.05.24		25,000.00	25,000.00
			08.05.24		65,000.00	65,000.00
			08.05.24		80,000.00	80,000.00
			08.05.24		80,000.00	80,000.00
			13.05.24		103,800.00	103,800.00
			15.05.24		148,200.00	148,200.00
			17.05.24		41,700.00	41,700.00
			17.05.24		50,000.00	50,000.00



			18.05.24		10,000.00	10,000.00
			23.05.24		40,000.00	40,000.00
			23.05.24		55,000.00	55,000.00
			30.05.24		40,950.00	40,950.00
			30.05.24		46,700.00	46,700.00
			30.05.24		15,000.00	15,000.00
			03.06.24		80,100.00	80,100.00
			Total		986,450.00	986,450.00
15	29- Arambag (SC) PC	Biplab Kr. Moitra	20.04.24		30,000.00	30,000.00
			04.05.24		50,000.00	50,000.00
			09.05.24		88,500.00	88,500.00
			13.05.24		20,000.00	20,000.00
			14.05.24		115,000.00	115,000.00
			17.05.24		84,000.00	84,000.00
			23.05.24		91,972.00	91,972.00
			23.05.24		60,000.00	60,000.00
			30.05.24		80,000.00	80,000.00
			Total		619,472.00	619,472.00
16	30-Tamluk PC	Sayan Banerjee	08.04.24	2,000.00		2,000.00
			29.04.24		400,000.00	400,000.00
			07.05.24		862,500.00	862,500.00
			14.05.24		800,000.00	800,000.00
			16.05.24		383,000.00	383,000.00
			24.05.24		300,000.00	300,000.00
			04.06.24		550,000.00	550,000.00
			Total	2,000.00	3,295,500.00	3,297,500.00
17	33- Jhargram (ST) PC	Sonamoni Murmu (Tudu)	20.04.24		5,000.00	5,000.00
			29.04.24		15,000.00	15,000.00
			13.05.24		20,000.00	20,000.00
			14.05.24		110,000.00	110,000.00
			21.05.24		50,000.00	50,000.00
			Total		200,000.00	200,000.00



18	36- Bankura PC	Nilanjan Dasgupta	03.04.24	1,000.00		1,000.00
			03.05.24	25,000.00		25,000.00
			04.05.24		50,000.00	50,000.00
			Total	26,000.00	50,000.00	76,000.00
19	37- Bishnupur SC PC	Sital Ch. Kaibartyo	03.05.24	12,500.00		12,500.00
			15.05.24		50,000.00	50,000.00
			Total	12,500.00	50,000.00	62,500.00
20	38- Bardhaman Purba (SC) PC	Nirab Khan	20.04.24		500,000.00	500,000.00
			02.05.24		500,000.00	500,000.00
			10.05.24		300,000.00	300,000.00
			21.05.24		500,000.00	500,000.00
			03.06.24		500,000.00	500,000.00
			Total		2,300,000.00	2,300,000.00



Schedule- 19					
Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc.) authorized/ incurred by State/ Distt./ Local Units for specific candidate(s) with photo or name of candidate(s) or attributable to any candidate(s)					
Sl. No	State	Name of the Candidates	Name of media (print/electronic/ sms/ cable tv, etc)	Date (of print/telecast/sms etc.)	Total Amount (including Outstanding Amount)
1	2	3	4	5	6
1	West Bengal	Md. Selim	Print	3.5.24 & 5.5.24	1,400,000.00
TOTAL					1,400,000.00

Schedule- 20				
Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidates or attributable to candidate(s) authorized/ incurred by State/ Distt./ Local Units				
Sl. No	State/ No. and Name of the Parl. Constituency	Name of the Candidates	Details of Items	Total Amount (including Outstanding Amount)
1	2	3	4	5
				NIL

Schedule- 21						
Total Expense authorized / incurred for the candidate(s) by State/ Distt./ Local Units (Other than general party propaganda) on Public meetings /processions etc., (barricades /audio etc., /hired vehicles for the audience /supporters at the rally of Star Campaigner(s) or other leader(s)						
Sl. No	State and Venue	Name(s) of the Star campaigner(s) and other leader(s)	Name of the Candidates	Date	Item of Expenditure	Total Amount (including Outstanding Amount)
1	2	3	4	5	6	7
						NIL

Schedule- 22					
Any other expense(s) for the candidate (s) authorized/ incurred by State/ Distt./ Local Units					
Sl. No	State	No. and Name of the Assembly/Parl. Constituency	Name of the Candidate(s)	Details of Items	Total Amount (including Outstanding Amount)
1	2	3	4	5	6
					NIL



Schedule- 23B								
Total expenses incurred/authorized on publishing criminal antecedents , if any, of candidates sponsored by the political party located in State/ Distt./Local Units								
Sl. No	Website	News Paper			Television			Mode of payment (cash/ Bank etc.)
		Name(s) of Newspaper	Date(s) of Publishing	Expenses Incurred (Rs.)	Name(s) of Channel	Dates & Time of Telecast	Expenses Incurred (Rs.)	
1	2	3	4	5	6	7	8	9
1		Chhapte Chhapte	20.4.24 to 12.5.24	118,167.00				Bank
2		Kalantar	30.3.24	14,000.00				Bank
3		Diff. Newspapers	Diif. Dates	799,184.00				Bank
			TOTAL	931,351.00				

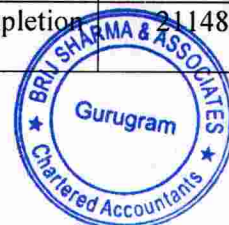
Schedule-24B					
Total incurred/authorized on virtual campaign through Social Media platforms/Apps/Other means					
Sl. No.	State	Nature of Virtual Campaign (Indicate Social Media Platforms/Apps/Other means)	Name of content creator	Name of media to disseminate message	Total Amount (including Outstanding Amount)
1	2	3	4	5	6
1	West Bengal	Social Media Platform	CPI(M) WB State Committee	Facebook	45,002.00
				Total	45,002.00



PART-C

7. Summary of all Receipts and expenditure incurred/authorized by the Political Party during election (from the date of announcement of election till completion of election) as mentioned in tables in Part – A and B.

A	Name of the Party	Communist Party of India (Marxist)
B	Date(s) of Poll	April 19, April 26, May 7, May 13, May 20, May 25, June 1
C	Election to: (mention the state names and Assembly/Lok Sabha Constituency)	A & N- Andaman & Nicobar Islands. AP-Araku. Assam-Barpeta. Bihar – Khagaria. Jharkhand-Rajmahal. Karnataka – Chikkaballapur. Kerala-Kasargode, Kannaur, Vadakara, Kozhikkode, Ponnani, Malappur, Alathoor, Palakkar, Chalakkud, Ernakulam, Idukki, Alappuzha, Pattanamthitta, Kollam, and Attingal. Maharashtra-Hingoli. Odisha-Bhubaneswarm. Punjab-Jalandar. Rajasthan- Sikar. Tamilnadu-Madurai, Dindigul. Telangana-Bhuvanagiri. Tripura-Tripura East. West Bengal- Jalpaiguri, Krishnanagar, Dum Dum, Jadavpur, Kolkata, Dakshin, Howrah, Sreerampur, Hooghly, Tamluk, Bankura, Bishnupur, Bardhaman Purba, Asansol, Murshidabad, Ranaghat, Bardhaman, Durgapur, Bolpr, Barrackpur, Basirhat, Diamond Harbour, Mathurapur, Jhargram and Arambag
D	Opening Balance (for Party Central Headquarters and state/dist/local level units all included)	
	Description	Amount
	I. Cash in hand [5.1.a(i) + 6.1.a(i) of all election related states]	32024253.00
	II. Cash in bank [5.1.a(ii) + 6.1.a(ii) of all election related states]	1727443784.07
E	Gross receipts from date of announcement of election to the date of completion of election (both at Party Central Headquarters and state/dist/local level units)	
	Description	Amount
	I. Cash [5.2.a.(i) + 6.2.a(i) of all states]	188500713.00
	II. Cheque or Draft [5.2.a(ii) + 6.2.a.(ii) of all states]	438919883.92
	III. In kind (or complementary receipts) [5.2.a(iii) + 6.2.a(iii) of all election related states]	58092.00
	IV. Total receipt(s)	627478688.92
F	Gross Expenditure incurred/authorized for general Party propaganda from the date of announcement of election to the date of completion of election (both at Party Central Headquarters and state/dist/local level units)	
	Description	Amount
	I. Cash or Cheque/DD etc [5.3.a(i) + 6.3.a(i) of all election related states]	27648945.00
	II. Cheque or Draft [5.3.a(ii) + 6.3.a(ii) of all election related states]	135544543.84
	III. Expenditure authorized, but remaining outstanding on date of completion of election [5.3.a(iii) + 6.3.a(iii) of all election related states]	2114869.44



	IV. Total Expenditure on general party propaganda	165308358.28
G	Gross Expenditure by Political Party incurred/authorized for the candidate(s) other than general party propaganda (both at Central Headquarters and state/dist/local level units)	
	Description	Amount
	I. Cash or Cheque/DD etc payment to candidate(s) [5.4.a(i) + 6.4.a(i)]	72776186.00
	II. In kind –a) Media payments [5.4.a.(ii) + 6.4.a.(ii) of all election related states]	3772160.00
	b. Publicity materials [5.4.a.(iii) + 6.4.(iii) of all election related states]	2155549.00
	c. Public meetings, processions etc [5.4.a(iv) + 6.4.a(iv) of all election related states]	1816607.00
	d. Any other expenses [5.4.a(v) + 6.4.a(v) of all election related states]	262568.00
	e. Publicity of criminal antecedents (5.4.a.(vi)+ 6.4.a.(vi) of all election related states)*	5443125.00
	III. Expenses on virtual campaign through Social Media Platforms/Apps/other means (5.4.a(vii)+6.4.a.(vii) of all election related states)	0
	IV. Total Expenditure on candidate(s)	86226195.00
H	Gross Total Expenditure for general party propaganda and for candidate(s) [Total of F (IV) + G (IV) above of this table]	251534553.28
I	Closing Balance (both at Party Central Headquarters and state/dist/local level units)	
	Description	Amount
	a. Cash in hand [5.6.a(i) + 6.6.a(i) of election related states]	34237011.00
	b. Bank balance [5.6.a(ii) + 6.6.a(ii) of election related states]	1805827757.56
	c. Total Closing Balance	1840064768.56



PART-D

Verification

I, Nilotpal Basu, member, Polit Bureau of the Communist Party of India (Marxist) do hereby verify and declare that the account of election expenditure as furnished in the statement of election expenditure (Part A, B, C) includes all items of election expenditure incurred/authorized by the political party {Party Central Headquarters/State Unit (including District level & Local Units)}* in connection with the general elections to the Lok Sabha and nothing has been concealed or withheld/suppressed there from, and

That the said statements of election expenditure, are true and correct account to the best of my knowledge and belief and no material fact has been concealed.

Date 30.11.2024

Nilotpal Basu

Nilotpal Basu
Signature and Seal of Treasurer
Or Authorized Person



Counter signed by

Prakash Karat

(Prakash Karat)
Member, Polit Bureau



Certified by the Auditor

For Brij Sharma & Associates
Chartered Accountants
FRN No: 026249N

Brij Sharma

(B.M. Sharma)
Prop.
M No: 082739



* Strike out whichever not applicable

UDIN:- 24082739BKFAJW 3618